

NATIONAL COMPANY LAW TRIBUNAL**OBJECTIONS LIST DATED 01.02.2024 TO 28.02.2024****PETITION , APPLICATIONS , ADDITIONAL DOCS**

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	6/6/2023	Company Petition IB (IBC)	710102050892023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	IBC Under Sec 9	22/02/2024	Book marking missed with the according index need to sepatly application demond notice reply missed or 9-3- B certificate missed vakalatnama not clear please merge vakalatnama in petition pdf &"&&a mp;&"&"&"&" please contact to registry regarding your file room no 711&"&& &"	RAJENDER
2	7/6/2023	Company Appeal(Companies Act)	710102051252023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (1)	28/02/2024	kindly final petition uploaded and all page numbering missed kindly income tax service delhi.dcit.judicial.hc@inco metax.gov.in online portal respondent no 2 detail missed stk 7 translation (kindly upload final petition) contact to registry	AVNISH SHARMA
3	27/07/2023	Company Appeal(Companies Act)	710102065822023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (1)	28/02/2024	All PDF merge and upload final PDF contact to registry book marking not proper uploaded	AVNISH SHARMA
4	27/09/2023	Company Petition IB (IBC)	710102083842023		THE BANK OF MAHARASHTRA LIMITED VS RENU JINDAL	Section 95(1)	28/02/2024	&"paginatio n missed in book marking according to the index Pg- 113,154 to 167 not clear &"	ONKAR
5	28/09/2023	Company Petition IB (IBC)	710102084122023		THE BANK OF MAHARASHTRA LIMITED VS SWATI MITTAL	Section 95(1)	28/02/2024	&"paginatio n missed in book marking according to the index Pg- 112,153 to 166 not clear &"	ONKAR

6	29/09/2023	Company Petition IB (IBC)	710102084352023		THE BANK OF MAHARASHTRA LIMITED VS SUNITA JINDAL	Section 95(1)	28/02/2024	&quot;pagnatio n missed in book marking acording to the index Pg- 113,154 to 167 not clear &quot;	ONKAR
7	28/09/2023	Company Petition IB (IBC)	710102084112023		THE BANK OF MAHARASHTRA LIMITED VS RAM DHAN JINDAL	Section 95(1)	28/02/2024	&quot;pagnatio n missed in book marking acording to the index Pg- 112,153 to 166 not clear &quot;	ONKAR
8	30/09/2023	Company Petition IB (IBC)	710102084682023		THE BANK OF MAHARASHTRA LIMITED VS MS. LILA DEVI (SINCE DECEASED) THROUGH HER LRS	Section 95(1)	28/02/2024	&quot;Pg- 112,153 to 166 not clear pagnation missed in book marking acording to the index &quot;	ONKAR
9	4/10/2023	Company Petition IB (IBC)	710102085332023		THE BANK OF MAHARASHTRA LIMITED VS ROSHAN LAL JINDAL	Section 95(1)	28/02/2024	&quot;Pg- 113,154 to 167 not clear pagnation missed in book marking acording to the index &quot;	ONKAR
10	6/10/2023	Company Petition IB (IBC)	710102085912023		THE BANK OF MAHARASHTRA LIMITED VS MS. SAROJ JINDAL	Section 95(1)	28/02/2024	&quot;Pg- 111,152 to 165 not clear pagnation missed in book marking according to the index &quot;	ONKAR
11	12/10/2023	Company Petition IB (IBC)	710102088392023		THE BANK OF MAHARASHTRA LIMITED VS RAM AVTAR GUPTA	Section 95(1)	28/02/2024	&quot;Pg- 112,153 to 166 not clear pagnation missed in book marking acording to the index &quot;	ONKAR
12	16/10/2023	Company Petition (Companies Act)	710102090822023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Sec. 140(5)	29/02/2024	date missed in vakaltnama	sfionclt
13	21/10/2023	CP(AA) Merger and Amalgamation(Com panies Act)	710102092892023		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS NA	Sec. 230-232 Second Motion	27/02/2024	2nd motion not link in 1st motion, 1st motion ca no not mentioned pdf certificate section 133 missed (all petitioner detail add in online portal and remove respondent)	CHANDRA

14	17/10/2023	Company Petition IB (IBC)	710102091412023		SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	27/02/2024	need to master data of Sankalp Buildwell Private Limited or master data not clear BookMarking missed according index contact to registry regarding your file reminder 3	TAPLEGAL
15	6/11/2023	Company Petition (Companies Act)	710102096782023		PANKAJ KUMAR JAISWAL VS ACA HOLDINGS LIMITED	Sec. 73(4)	21/02/2024	memo of parties,list of date and event.brief synopsis missed 3rs court fee missed kindly merge all pdf	Dr. Pratyush Kumar
16	24/11/2023	Company Petition (Companies Act)	710102101212023		BHANU PRIYA SHARMA SHARE HOLDER IN TAGGART CONTINUUM VS LAVA KUMAR KOPPU	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26/02/2024	2nd volume index missed proof of service page no missed section not mentioned in pdf (same objection) due to payment section 242,244, Moa and Aoa and master date missed	AABHAS SINGH
17	12/12/2023	Company Petition (Companies Act)	710102105852023		S A A STAINLESS STEEL PRIVATE LIMITED VS ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	15/02/2024	93-94,96-110,113-119,121- 130,132-138,142- 145,159,171-181,188- 191,214-221,223-230 page not clear 2nd volume index missed vakalatnama not proper form proof of service missed in all respondent and respondent detail missed in online portal bookmarking not proper uploaded	SHOBHAN MAHANTI
18	7/12/2023	Company Petition IB (IBC)	710102104872023		CONTINENTAL MARBLE LLP THR AS/ARSH NIKHIL AGARWAL VS NKG INFRASTRUCTURE LIMITED	IBC under Sec 7	21/02/2024	Pg- 50,51,52,54,56,58,62,64,11 8,not clear form B missed , on page no 132 not form B this is IRP certificate Book marking missed according to the index need to true copy on every page of annexure double pagination ticket not allowed on content of vakalatnama	PUNIT JAIN

19	16/12/2023	Company Petition (Companies Act)	710102106862023		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Rule 11 of NCLT,Section 447,Section 251,Section 448	15/02/2024	separately file in application on fresh filing	ABHISHEK SINGH
20	19/12/2023	Company Petition IB (IBC)	710102107982023		GROVER TRADING CO. VS SUPREME FIN-HOLD PRIVATE LIMITED	IBC Under Sec 9	22/02/2024	reply of notice or 9-3-B certificate missed BR missed please contact to registry regarding your file	Rajat Srivastava
21	19/12/2023	Company Petition IB (IBC)	710102107972023		STANDARD CHARTERED BANK VS SCK INFRATECH PRIVATE LIMITED	IBC under Sec 7	22/02/2024	Pg-41,42,56,65,68,69 to 76,80,81,83,85 to 88,90 not clear court fee missed @ 1 rs	Rajat Srivastava
22	7/1/2024	Company Petition (Companies Act)	710102002212024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 424 (3)	21/02/2024	section wrong wrong file	Binod Kumar
23	7/1/2024	Company Appeal(Companies Act)	710102001852024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec. 58(3)	13/02/2024	book marking mandatory and all pdf merge and upload final pdf petitioner and respondent detail missed in online portal (due to payment section 59) moa and aoa missed master data missed	Anand
24	12/12/2023	Company Petition IB (IBC)	710102105762023		IDBI TRUSTEESHIP SERVICES LIMITED VS ANSAL BUILDWELL LIMITED	IBC under Sec 7	21/02/2024	wronmg jurisdiction	Angad
25	2/1/2024	Company Appeal(Companies Act)	710102000302024		IDBI TRUSTEESHIP SERVICES LIMITED VS ANSAL BUILDWELL LIMITED	Sec 252 (1) - By Government Body	22/02/2024	Book marking mandatory	PUNEET

26	2/1/2024	Company Appeal(Companies Act)	710102000312024		IDBI TRUSTEESHIP SERVICES LIMITED VS ANSAL BUILDWELL LIMITED	Sec 252 (1) - By Government Body	22/02/2024	Book marking mandatory	PUNEET
27	9/1/2024	Company Petition (Companies Act)	710102002762024		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22/02/2024	book marking numbering missed petition not sign in every page, 24,28 page not clear annexure all pages true copy and sign missed 1rs court fee in vakaltanama	Saral
28	10/12/2023	Company Appeal(Companies Act)	710102105272023		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec 252 (3)	21/02/2024	kindly remove court fee and put some space area in vakaltanama income tax service wrong bookmarking not proper uploaded	VEENU MARWAHA
29	10/1/2024	Company Petition IB (IBC)	710102003512024		INDIAN INSTITUTE OF MANAGEMENT VS NKG INFRASTRUCTURE	IBC Under Sec 9	26/02/2024	all daiagarm not clear Power of Attorney missed	ARNAV
30	12/1/2024	Company Petition (Companies Act)	710102003992024		KALPANA CHATURVEDI & ANR. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD.	Sec. 73(4)	15/02/2024	petitioner and respondent detail missed in online portal and nclt form 11 missed	Sagar
31	13/01/2024	Company Petition IB (IBC)	710102004552024		STATE BANK OF INDIA VS MANOJ CABLES LIMITED	IBC under Sec 7	26/02/2024	date missed in vakalatnama	Irfan Ahmed
32	12/1/2024	Company Petition (Companies Act)	710102004272024		CHAMAN LAL GUPTA & ORS. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS.	Sec. 73(4)	15/02/2024	all petitioner and respondent detail missed in online portal nclt 1rs court fee missed in vakaltanama	Sagar
33	6/1/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102001862024		SENTINELS SECURITY PRIVATE LIMITED VS BOSIKA HOLDINGS PRIVATE LIMITED	Sec. 230-232 Second Motion	28/02/2024	please checked pdf first index page wrong kindly remove respondent and add online portal	Deepak Kumar
34	13/01/2024	Company Petition IB (IBC)	710102004562024		CATALYST TRUSTEESHIP LIMITED VS ASF BUILDTECH PRIVATE LIMITED	IBC under Sec 7	20/02/2024	Pg-504 to 507,514 to 517 not allowed on single page	Angad

35	17/01/2024	Company Petition (Companies Act)	710102006962024		KULDEEPAK MITTAL VS HARVEST GLOBAL (SSP) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22/02/2024	court fee and welfare kindly put some space area all pages sign and true copy missed in annexure and all pdf remove and upload final pdf	KARTIK SANDAL
36	18/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007232024		U P TELELINKS LIMITED VS NA	Sec. 230-232, Sec 234	28/02/2024	all petitioner detail missed in online portal kindly remove the respondent detail and add to petitioner field	Sarthak
37	19/01/2024	Company Petition (Companies Act)	710102007582024		MRS. NEHA GUPTA VS VANESA CARE PRIVATE LIMITED	Sec. 59	29/02/2024	company master data missed	Natasha Debroy
38	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007532024		JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (l) of section 230	28/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
39	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007722024		JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

40	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007472024	JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
41	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007892024	JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
42	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007912024	JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

43	22/01/2024	Company Petition (Companies Act)	710102008112024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sec. 271-273	21/02/2024	synopsis missed bookmarking numbering missed petition every page not sign 98-99 page not clear annexure true copy missed	Palak Bhavsar
44	23/01/2024	CA(A) Merger and Amalgamation(Com panies Act)	710102008552024		MAKAMS INDUSTRIES PRIVATE LIMITED VS NATIONAL COMPANY LAW TRIBUNAL	Sec. 230-232, Sec 234	22/02/2024	bookmarking mandatory list of date and event, synopsis missed counsel sign missed in index and other 24-27,52-55,62-65,90- 93,95,99-100,118,119,121 page not clear all affidavit are other state and notary other state court fee and welfare and date missed in vakalatnama case title wrong(bookmarking numbering missed and respondent detail remove)	PRASANT
45	20/01/2024	CA(A) Merger and Amalgamation(Com panies Act)	710102007992024		JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

46	22/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008282024		JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
47	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024		JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
48	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007902024		JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

53	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008902024		JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRA TECH PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
54	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009122024		JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory 2 volume missed	Shashank Agarwal
55	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

56	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008572024		JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
57	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008922024		JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
58	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS OMEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	22/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

59	25/01/2024	Company Appeal(Companies Act)	710102009302024		JASRATI EDUCATION SOLUTIONS LIMITED VS OMEGA INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (3)	28/02/2024	case type wrong memo of parties missed 1,68-70,78,275-278,298,497-690 page not clear income tax service missed bookmarking not proper uploaded come to registry	NEERAJ PARMAR
60	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024		JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
61	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008822024		JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal

62	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008832024		JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
63	24/01/2024	Contempt Petition(Companies Act)	710102008702024		REKHA SAXENA VS GLADE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT,Sec 425	9/2/2024	book marking numbering missed list of date &&& event and brief synopsis vakalatnama missed	ARJUN
64	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024		JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (l) of section 230	22/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama section issue etc.	Shashank Agarwal
65	26/01/2024	Company Petition IB (IBC)	710102009522024		SC CREDIT FUND VS DANCY BUILDERS PRIVATE LIMITED	IBC under Sec 7	9/2/2024	date missed in vakalatnama list of date events and breif synopsis missed Pg-203 to 208 not clear date missed in vakalatnama court fee missed	Utsav
66	27/01/2024	Company Petition IB (IBC)	710102009632024		PREM PRAKASH VS SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	22/02/2024	Pagination missed in book marking please contact to regsitry date not mention vakalatnama court fee missed @ 3 rs &"&&a mp;quot;petition not uploaded please check &"&&a mp;quot;	Anurag

67	28/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009812024		AAREY FRUITS PRIVATE LIMITED VS SPG INFRAPROJECTS PRIVATE LIMITED	Sec. 230-232 Second Motion	29/02/2024	book marking not proper uploaded second motion not link in first motion list of date and synopsis missed counsel sign missed in index 97-123 page not clear certificate section 133 missed	ASHISH
68	27/01/2024	Company Petition IB (IBC)	710102009672024		INDIAN BANK VS SHYAM GUPTA	Section 95(1)	21/02/2024	wrong jurisdiction	Amod
69	27/01/2024	Company Petition IB (IBC)	710102009682024		INDIAN BANK VS ANSHUL GUPTA	Section 95(1)	21/02/2024	wrong jurisdiction	Amod
70	27/01/2024	Company Petition IB (IBC)	710102009762024		J C FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS STARGAZE ENTERTAINMENT PRIVATE LIMITED	IBC under Sec 7	27/02/2024	143,380,382,383 in hindi Pg-173,209,237,242,243,264,265,284,286,287,288 to 292,322,348,349,350 to 360,361,362 not clear documents not openable please reupload petition after raise all defect	ABHISHEK
71	31/01/2024	Company Petition (Companies Act)	710102010792024		IRMIN BATRA VS EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	27/02/2024	brief synopsis missed 13,89-94,104-111 page english translation missed 23,44-46 page wrong arrange 24-26,28,42,48-50,61,63-64,69-70,73,86,.88,115 page not clear MOA and AOA missed kindly remove welfare and put some space area proof of service not mentioned in index	ABHISHEK
72	30/01/2024	Company Petition IB (IBC)	710102010542024		M/S DIVYAM HEALTHCARE VS CELEBRITY BIOPHARMA LIMITED	IBC Under Sec 9	8/2/2024	Jurisdiction wrong	SARVESH CHOWDHRY
73	30/01/2024	Company Petition IB (IBC)	710102010442024		CANBANK FACTORS LIMITED VS MR. BRIJ BHUSHAN SHARMA	Section 95(1)	28/02/2024	"U70109WB2008PTC128316 wrong jurisdiction "	shivam
74	30/01/2024	Company Petition IB (IBC)	710102010432024		CANBANK FACTORS LIMITED VS MR. ARVIND KUMAR SARAF	Section 95(1)	28/02/2024	U70109WB2008PTC128316 wrong jurisdiction	shivam

75	30/01/2024	Company Petition (Companies Act)	710102010602024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS SUNIL JAIN & CO.	Sec. 140(5)	29/02/2024	9th volume bookmarking missed	sfionclt
76	30/01/2024	Company Petition IB (IBC)	710102010392024		FAIRAIR ENGINEERS PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	27/02/2024	reply missed for demand notice or 9-3-B certificate missed	Rishi Sehgal
77	1/2/2024	Transfer Petition (IBC)	710102011032024		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	8/2/2024	case type wrong section wrong in pdf	KARAN
78	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024		JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (l) of section 230	23/02/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama application every page not sign section issue etc bookmarking are mandatory	Shashank Agarwal
79	2/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102011242024		OASIS REALTORS PRIVATE LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sec. 230-232, Sec 234	13/02/2024	37,39 page not clear client and advocate sign missed in vakaltanama	Ashish
80	2/2/2024	Intervention Petition (IBC)	710102011212024		ONE CITY INFRASTRUCTURE PVT. LTD. VS ASGI PROPERTIES PVT. LTD.	Sec 60(5)	12/2/2024	Pagination missed in book marking need to book marking according index list of date and events and brief synopsis missed vakalatnama missed	Ashutosh

81	3/2/2024	Company Petition (Companies Act)	710102011592024		VANDANA RAHEJA & ANR VS ATS INFRASTRUCTURE LIMITED	Sec. 213	22/02/2024	date missed in vakaltnama	Nithin
82	1/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102010992024		OASIS REALTORS PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	21/02/2024	main case no not mentioned in pdf and first motion not link in second motion 37 page not clear date and counsel sign missed in vakaltanama	Ashish
83	2/2/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102011282024		YMER TECHNOLOGY INDIA PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	22/02/2024	book marking numbering missed 2nd company not added in online portal come to registry in file issue kindly all pdf remove and upload final pdf	Ramanathan N
84	2/2/2024	Contempt Petition (IBC)	710102011232024		PRASSAN NAVIN KUMAR SINHA VS PUNJAB & SIND BANK	Sec 60(5)	13/02/2024	book marrking missed according to the index section wrong section should be rule-11 technically and in soft counsel detail incomplete after index, memo,prayer, need to court fee @ 3 rs and welfare 25 rs please check	PRASSAN NAVIN KUMAR SINHA
85	4/2/2024	Company Petition IB (IBC)	710102011742024		THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED	IBC Under Sec 9	22/02/2024	Pagination missed in book marking need to book marking according index please contact to registry regarding your file room no 711 reminder 3	SAURABH
86	4/2/2024	Contempt Petition (IBC)	710102011752024		PRASSAN NAVIN KUMAR SINHA VS PUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	21/02/2024	section wrong in index,and in prayer in page 6, double pagination not allowed court fee not clear need to court fee @ 3 rs	Yashoj
87	6/2/2024	Company Petition IB (IBC)	710102012422024		CENTRAL BANK OF INDIA LIMITED VS MR. JOGINDER KUMAR SEHGAL	Section 95(1)	27/02/2024	BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf remnder 2	Brijesh Kumar Tamber
88	5/2/2024	Company Petition IB (IBC)	710102012002024		VINOD ANAND VS M/S GOLDEN ROLLS PVT. LTD.	IBC under Sec 7	27/02/2024	COUNCIL DEATAIL MISMATCH IN INDEX	Henna George

89	6/2/2024	Company Petition IB (IBC)	710102012362024	CENTRAL BANK OF INDIA LIMITED VS MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	27/02/2024	BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf remnder 2	Brijesh Kumar Tamber
90	6/2/2024	CP(AA) Merger and Amalgamation(Com panies Act)	710102012342024	SHARPLINE NETWORK PRIVATE LIMITED VS MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Sec. 230-232 Second Motion	21/02/2024	bookmarking numbering missed volume wise index missed affidavit notary not proper show 165-171 page not clear	NEERU KAUSHIK
91	6/2/2024	Company Petition IB (IBC)	710102012392024	CENTRAL BANK OF INDIA LIMITED VS MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Section 95(1)	27/02/2024	BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf remnder 2	Brijesh Kumar Tamber
92	6/2/2024	Company Petition IB (IBC)	710102012452024	CENTRAL BANK OF INDIA LIMITED VS MRS. JANAK SEHGAL	Section 95(1)	27/02/2024	BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf &quot;&quot;&a mp;"document not upoad please upload properly &quot;&quot;&a mp;"&quot;	Brijesh Kumar Tamber
93	6/2/2024	Company Petition IB (IBC)	710102012372024	CENTRAL BANK OF INDIA LIMITED VS MR. SANDEEP SEHGAL (PERSONAL GUARANTOR)	Section 95(1)	27/02/2024	BookMarking missed according index and OCR Pg-30 to 40 not clear court fee and welfare missed service missed please delete extra pdf remnder 2	Brijesh Kumar Tamber
94	8/2/2024	Company Petition (Companies Act)	710102013202024	KRISHNA MURARI PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI NEW DELHI	Sec. 441	22/02/2024	volume 2 index missed and proof of service missed	SOLVUS LAW PARTNERS

95	8/2/2024	Company Appeal(Companies Act)	710102012992024		KRISHNA MURARI PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI NEW DELHI	Sec 252 (1)	14/02/2024	57-58 pages english translation missed kindly all pdf merge and upload final pdf stk 7 missed	Shubham
96	8/2/2024	Company Petition IB (IBC)	710102012812024		MRS. SEEMA SOOD VS REGISTRAR OF COMPANIES NCT OF DELHI NEW DELHI	Section 94(1)	14/02/2024	service missed Book marking missed acording index need to true copy sign on every page of annexure list of data events and brief synopsis missed court fee missed date missed in vakalatnama	USHA SINGH
97	6/2/2024	Company Petition (Companies Act)	710102012472024		GFA CONSULTING GROUP GMBH VS REGISTRAR OF COMPANIES NCT OF DELHI NEW DELHI	Sec. 131(1)	22/02/2024	wrong jurisdiction come to registry	PRAVIN KUMAR CHHAJER
98	30/01/2024	Company Petition IB (IBC)	710102010522024		CANBANK FACTORS LIMITED VS MR. SURESH KUMAR SHARMA	Section 95(1)	28/02/2024	&quot;U70109WB2008PTC128316 wrong jurisdiction &quot;	shivam
99	8/2/2024	Company Petition IB (IBC)	710102012982024		BHUSHAN POWER & STEEL LIMITED VS ATMA RAM HOUSE INVESTMENT PRIVATE LIMITED	IBC under Sec 7	27/02/2024	2nd volume not openable please reupload 2nd volume	AKSHAY
100	8/2/2024	Company Petition (Companies Act)	710102013002024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS S A R B & ASSOCIATES	Sec. 140(5)	26/02/2024	MOA &AOA NOT ATTACHED NOT MATCH WITH RESPONDENTS NAME	sfionclt
101	8/2/2024	Company Petition (Companies Act)	710102012972024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS M/S MEHROTRA & MEHROTRA	Sec. 140(5)	20/02/2024	265,445,544,794-796,800,936,1246 page not clear 1446 after page wrong arrange 3rd,7th bookmarking numbering missed	sfionclt

102	7/2/2024	Company Petition (Companies Act)	710102012492024		APEX BUILDSYS LIMITED VS THE REGISTRAR OF COMPANIES	Application under any other provisions	26/02/2024	section wrong Moa and Aoa missed and master data missed 25rs welfare missed in vakaltnama	Chandhiok&mahajan
103	9/2/2024	Company Petition (Companies Act)	710102013342024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS G.C. AGARWAL & ASSOCIATES	Sec. 140(5)	20/02/2024	Moa and Aoa missed	sfionclt
104	10/2/2024	Company Petition IB (IBC)	710102013542024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. SHADAB KHAN	Section 95(1)	20/02/2024	&quot;&quot;∓quot;&quot;" Book marking missed according to index secrvice missed please upload petition once time Pg-71 not clear double pagination not allowed need to true copy sign on every page on annexure court fee and welfare missed and date missed on vakalatnama &quot;&quot;∓quot;&quot;"	Brijesh Kumar Tamber
105	9/2/2024	Company Appeal(Companies Act)	710102013452024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. SHADAB KHAN	Sec 252 (3)	26/02/2024	index wrong arrange pdf not proper uploaded	CS CHARU GUPTA
106	10/2/2024	Company Petition (Companies Act)	710102013802024		GARIMA JINDAL VS A K LUMBERS LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 447	26/02/2024	due to payment section ,244,,452	ANANG

107	10/2/2024	Company Petition IB (IBC)	710102013572024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. SUSHIL KUMAR SHARMA	Section 95(1)	20/02/2024	&quot;Book marking missed acording to index secrvice missed please upload petition once time Pg-71 not clear double pagination not allowed need to true copy sign on every page on annexure court fee and welfare missed and date missed on vakalatnama &quot;	Brijesh Kumar Tamber
108	10/2/2024	Company Petition IB (IBC)	710102013582024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS SH. PRAMOD CHAUDHARY	Section 95(1)	20/02/2024	&quot;&quot; &quot;&quot; Book marking missed acording to index secrvice missed please upload petition once time Pg-71 not clear double pagination not allowed need to true copy sign on every page on annexure court fee and welfare missed and date missed on vakalatnama &quot;&quot; &quot; &quot;	Brijesh Kumar Tamber
109	9/2/2024	Company Petition (Companies Act)	710102013422024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MOHAN LAL AGARWAL & CO	Sec. 140(5)	20/02/2024	85-87 page not clear	sfionclt

110	8/2/2024	Company Petition (Companies Act)	710102013232024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO	Sec. 140(5)	20/02/2024	2463,2465,2469,2470,.2568 ,2570,2571,2771,2775,2776 ,2823,2825,2830,3295,3298 ,3299,3300,.3301- 3307,3594,3598,3601,3605, 3607,3622,3630,3631,3633- 3640,3759,3895,3896,3912, 3964,1434,1439,1520,1522, 1526,1529,1583,1584,1585, 1587,1701,1702,1705,1706, 1777,1778,1779,1780,1783, 1784,1786,1787,1874,1875, 1876,1877,1880,1881,1884, 4024,4223,4262,4263,4288, 4466-4550-4620,2095,2097- 2107,2131,2137,2139,2216, 1219,2221,2222,2223,2226, 2279	sfionclt
111	10/2/2024	Company Petition IB (IBC)	710102013552024		PUNJAB & SIND BANK THROUGH RESOLUTION PROFESSIONAL SH. RAHUL JINDAL VS MR. TANWEER OBAID	Section 95(1)	20/02/2024	Book marking missed acording to index secrvice missed please upload petition once time Pg-71,115, double pagination not allowed need to true copy sign on every page on annexure court fee and welfare missed and date missed on vakalatnama	Brijesh Kumar Tamber
112	13/02/2024	Intervention Petition (IBC)	710102014372024		MANISH SAXENA VS IBD UNIVERSAL PRIVATE LIMITED	Sec 60(5)	21/02/2024	incomplete file please do propelry file	Avnish
113	13/02/2024	Company Petition (Companies Act)	710102014342024		H.R. ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3) - By Government Body	20/02/2024	case type wrong bookmarking are mandatory section wrong kindly remove govt body all pages not sign in annexure Moa and Aoa pages cut 90-95 english translation missed power of attorney missed Roc service missed	PRAMOD PRASAD KOTHARI
114	13/02/2024	Company Petition IB (IBC)	710102014362024		ISANGO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	IBC Section 59	29/02/2024	Book marking missed acording to index counsel detail missed after index and master data should be first before voulme -1 Pg- 18,80,99,101,102,103,178 not clear need to true copy sign on every page	sanjay

115	13/02/2024	Company Appeal(Companies Act)	710102014522024		ISANGO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3)	20/02/2024	36,38-39,42 ,64,113-116 page not clear 56,58,67 english translation missed stk 7 missed income tax service wrong	Himanshu
116	12/2/2024	Company Appeal(Companies Act)	710102014012024		ISANGO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3) - By Government Body	19/02/2024		CHERRY
117	12/2/2024	Company Appeal(Companies Act)	710102014052024		ISANGO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (1) - By Government Body	20/02/2024	court fee and welfare missed in vakaltanama	PUNEET
118	13/02/2024	Company Appeal(Companies Act)	710102014422024		ISANGO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3)	20/02/2024	bookmarking are mandatory moa and aoa all pages cut affidavit address gurugram and notary delhi 90-95 english translation missed power of attorney missed Roc service missed	PRAMOD PRASAD KOTHARI
119	14/02/2024	Company Petition (Companies Act)	710102014572024		M/S PANCHSHEEL CUISINE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	20/02/2024	bookmarking are mandatory sign missed in counsel detail index all numbering missed volume 2 missed every page not sign and prayer sign missed in petitioner and counsel affidavit not notary (file incomplete)	Anjaneya
120	13/02/2024	CA(A) Merger and Amalgamation(Companies Act)	710102014612024		MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS MOODY INTERNATIONAL (INDIA) PRIVATE LIMITED	Sub-section (I) of section 230	20/02/2024	bookmarking are mandatory all petitioner detail added and remove respondent detail in online portal first motion not link and order missed and main case missed	Sidhartha

121	12/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102014102024		AGSMITH EXPORTS PRIVATE LIMITED VS AGKEM IMPEX PRIVATE LIMITED	Sub-section (l) of section 230	20/02/2024	bookmarking numbering missed all petitioner added and remove respondent in online portal separately index missed in all volume 74 85-105 page not clear court fee and welfare missed in vakatnama	Rajesh Kumar
122	7/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102012632024		FYBROS MODDULAR PRIVATE LIMITED VS NA	Sub-section (l) of section 230	21/02/2024	all petitioner added online portal and vs company not to merger bookmarking are mandatory	Rajesh Kumar
123	16/02/2024	Company Petition IB (IBC)	710102015132024		KRRISH FLORENCE ESTATE BUYERS WELFARE ASSOCIATION VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	26/02/2024	Pg-47 to 64,213,214,237 to 255,267 to 269,292,362,372 to 391,418,419,550,552,553,554,555,562,576,581 to 584,588,590 not clear book marking wrong need to according to index with pagination need to true copy sign on every page Pg-506,507 in hindi	Sameer
124	16/02/2024	Contempt Petition (IBC)	710102015202024		RAMACHANDRAN SUBRAMANIAN VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION	Application under any other provisions- IBC	23/02/2024	section wrong list of date events and brief synopsis missed	GAURAV MALIK
125	14/02/2024	Company Appeal(Companies Act)	710102014702024		RAMACHANDRAN SUBRAMANIAN VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION	Sec 252 (3)	26/02/2024	notary not proper show income tax service missed	Shiv Mangal Sharma

126	15/02/2024	Intervention Petition (IBC)	710102014892024		ASSOCIATION OF APPU GHAR INVESTORS VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	22/02/2024	please fill in the portal Col Sanjeev Dalal court fee and welfare missed in vakalatnama	Chaitanyashil
127	17/02/2024	Company Appeal(Companies Act)	710102015422024		ASSOCIATION OF APPU GHAR INVESTORS VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 252 (1)	21/02/2024	kindly remove application and file separately every page not sign in petition moa and aoa and master data missed income tax service missed and court fee and welfare missed in vakaltnama annexure pages sign missed and true copy	Avneesh Arputham
128	18/02/2024	Company Appeal(Companies Act)	710102015612024		ASSOCIATION OF APPU GHAR INVESTORS VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed	Avneesh Arputham
129	17/02/2024	Company Petition IB (IBC)	710102015482024		UNITY SMALL FINANCE BANK LIMITED VS JWALA ENERGY RESOURCES PRIVATE LIMITED	IBC under Sec 7	26/02/2024	Pg-54 to 72 blur	VARSHA
130	19/02/2024	Company Petition IB (IBC)	710102015682024		RAHUL KUMAR VS JM COLLECTION PRIVATE LIMITED	IBC under Sec 7	26/02/2024	book marking wrong need to acording to index with pagination council detail missed after memo Pg-23 etc incomplete fie	Prakash Legal Advisers
131	19/02/2024	Company Petition (Companies Act)	710102015702024		MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 242(4)	26/02/2024	bookmarking are mandatory due to payment section 241,244 2nd volume separately missed 199 page not clear court fee and welfare missed in vakaltanama all petitioner and respondent detail missed in online portal	Jitesh

132	19/02/2024	Company Appeal(Companies Act)	710102015722024		MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
133	18/02/2024	Company Appeal(Companies Act)	710102015582024		MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed	Avneesh Arputham
134	18/02/2024	Company Appeal(Companies Act)	710102015552024		MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
135	18/02/2024	Company Petition (Companies Act)	710102015562024		HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26/02/2024	249 english translation missed kindly remove application and file separately	RAJEEV
136	17/02/2024	Intervention Petition (IBC)	710102015522024		IDBI TRUSTEESHIP SERVICES LIMITED VS DR SUBHASH CHANDRA	Sec 60(5)	26/02/2024	list of date events, brief synopsis missed	KARTIK NAGARKATTI
137	19/02/2024	Company Appeal(Companies Act)	710102015642024		IDBI TRUSTEESHIP SERVICES LIMITED VS DR SUBHASH CHANDRA	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham

138	18/02/2024	Company Appeal(Companies Act)	710102015602024		IDBI TRUSTEESHIP SERVICES LIMITED VS DR SUBHASH CHANDRA	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
139	18/02/2024	Company Appeal(Companies Act)	710102015592024		IDBI TRUSTEESHIP SERVICES LIMITED VS DR SUBHASH CHANDRA	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
140	19/02/2024	Contempt Petition (IBC)	710102015712024		RITA KAPUR VS PANKAJ KHETAN	Rule 11 of NCLT, 2016	26/02/2024	section wrong in pdf need to sepratly both application page on 106 vakalatnama missed	RANVIR
141	18/02/2024	Company Appeal(Companies Act)	710102015622024		RITA KAPUR VS PANKAJ KHETAN	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
142	16/02/2024	CA(A) Merger and Amalgamation(Companies Act)	710102015092024		BERT MARKETING PRIVATE LIMITED VS PANKAJ KHETAN	Sub-section (l) of section 230	21/02/2024	bookmarking are mandatory counsel detail missed in index valuation report and all company master data missed	Vijay
143	21/02/2024	Company Petition IB (IBC)	710102016372024		MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED VS PANKAJ KHETAN	IBC Section 59	29/02/2024	book marking missed acording to index counsel detail missed after index Pg-49,50,54,55 not clear	Shankar Viswanathan
144	20/02/2024	Company Petition (Companies Act)	710102016242024		KAASHVI PARASHER VS SHANIVI CONSTRUCTION PRIVATE LIMITED	Sec. 59	26/02/2024	bookmarking are mandatory petition every page sign missed	Pallav Mongia

145	21/02/2024	Transfer Petition(Companies Act)	710102016312024		VEDIKA CREDIT CAPITAL LTD VS SHRIRAM POWER & STEEL PRIVATE LIMITED	Rule16(d),NC LT Rules,2016	26/02/2024	case type wrong counsel sign missed in index	CS.K. Gaurav Kumar
146	20/02/2024	Company Appeal(Companies Act)	710102016122024		VEDIKA CREDIT CAPITAL LTD VS SHRIRAM POWER & STEEL PRIVATE LIMITED	Sec 252 (1)	26/02/2024	kindly remove application and file separately Moa and Aoa missed master data missed some page not sign and true copy income tax service missed court fee and welfare missed in vakaltnama	Avneesh Arputham
147	20/02/2024	CA(A) Merger and Amalgamation(Companies Act)	710102016002024		NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED VS SHRIRAM POWER & STEEL PRIVATE LIMITED	Sec. 230-232, Sec 234	26/02/2024	bookmarking numbering missed court fee and welfare missed in vakaltanama both company master data missed auditor report missed	J SAGAR ASSOCIATES DELHI
148	16/02/2024	CA(A) Merger and Amalgamation(Companies Act)	710102015332024		ELYMER INTERNATIONAL PRIVATE LIMITED VS SHRIRAM POWER & STEEL PRIVATE LIMITED	Sub-section (I) of section 230	27/02/2024	bookmarking are mandatory pdf not proper uploaded come to registry	PARVEEN RASTOGI
149	19/02/2024	Company Petition IB (IBC)	710102015882024		PAVNI (MP) SOLAR PRIVATE LIMITED VS SHRIRAM POWER & STEEL PRIVATE LIMITED	IBC Under Sec 10	27/02/2024	Pg-561 to 578 fount small date missed in vakalatnama	Ajay
150	20/02/2024	Company Petition IB (IBC)	710102015972024		COLDWATER VENEER INC VS AARV WOOD AND VENEER PRIVATE LIMITED	IBC Under Sec 9	27/02/2024	book marking missed according to pagination memo party missed Pg-16,27,29,61,62,63,64 cut not clear	Vinayak
151	21/02/2024	CA(A) Merger and Amalgamation(Companies Act)	710102016592024		BASIX PROMOTERS PRIVATE LIMITED VS AARV WOOD AND VENEER PRIVATE LIMITED	Sub-section (I) of section 230	28/02/2024	bookmarking not proper uploaded and pdf not proper show	Manish

152	19/02/2024	Company Petition IB (IBC)	710102015822024		AMBICA ENCLAVE PRIVATE LIMITED VS PROPLARITY REAL ESTATE PRIVATE LIMITED	IBC under Sec 7	27/02/2024	please mention true type copy from to where on top page Pg- 23,24,28,31,32,33,37,38,42 to 47 not clear Pg-50 to 60 in hind court fee missed @ 1 rs	ALOK
153	21/02/2024	Company Petition IB (IBC)	710102016522024		V GO MOTOR PRIVATE LIMITED VS V GO MOTOR PRIVATE LIMITED	IBC Under Sec 10	29/02/2024	imcomplete file please do proper file	MAREESH
154	19/02/2024	CP(AA) Merger and Amalgamation(Com panies Act)	710102015922024		SVG MEDIA PRIVATE LIMITED VS V GO MOTOR PRIVATE LIMITED	Sec. 230-232 - Second Motion	27/02/2024	2nd company not added in online portal bookmarking are mandatory petition every page not sign all affidavit notary missed vakalatnama not proper in form court fee and welfare also mentioned treatment certificate section 133 missed	NARESH
155	21/02/2024	Company Petition IB (IBC)	710102016552024		BANK OF MAHARASHTRA VS SH. AMIT GOYAL	Section 95(1)	29/02/2024	Pg-33,34,36,37,39 not clear master data missed	ABHINDRA MAHRSHWARI
156	21/02/2024	Company Petition (Companies Act)	710102016562024		JYOTI GOEL VS SAVITRI REMEDIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27/02/2024	kindly all remove application and file separately 94-97,103, 109 english translation missed 113 page not clear master data missed	Legalics Law Offices
157	20/02/2024	Company Petition IB (IBC)	710102016102024		SUNLIGHT FUELS PRIVATE LIMITED VS SAVITRI REMEDIES PRIVATE LIMITED	IBC Section 59	27/02/2024	Book marking missed according to index memom party missed	Legalics Law Offices
158	21/02/2024	Company Petition IB (IBC)	710102016472024		SREI EQUIPMENT FINANCE LIMITED VS VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	29/02/2024	pagination missed in book marking need to sign on every page of application Pg=33 cut court fee and welfare missed	Ashutosh Kumar Shukla
159	23/02/2024	Intervention Petition (IBC)	710102016852024		PIYUSH SINGHANIA VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	27/02/2024	onlie poratl entry incomplete	Chaitanyashil

160	22/02/2024	Company Petition IB (IBC)	710102016712024		ARVINDER SINGH SAWHNEY VS SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	29/02/2024	book marking missed according to index irp certificate missed Pg-39 to 46,49,50,51,52,57,65 to 71,85 to 91,116 not clear	Manish
161	23/02/2024	Company Petition (Companies Act)	710102016902024		MEENU VERMA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	27/02/2024	file not proper uploaded	Paramvir
162	22/02/2024	Company Petition (Companies Act)	710102016642024		AM WEBSHOP INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	27/02/2024	bookmarking are mandatory index numbering missed counsel sign missed in index numbering missed in every pages prayer missed due to payment section 271 bookmarking are mandatory master data missed court fee and welfare missed and date missed in vakaltnama	VIDEH VAISH
163	22/02/2024	Company Petition IB (IBC)	710102016722024		M/S BAJRANG FIRE PROTECTION VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	29/02/2024	pagination missed in book marking Pg-27 to 36,47 to 54 not clear need to true copy on every page of annexure BR missed	Vikas
164	14/07/2023	Restoration Application (Companies Act)	710102060792023	COMPANY PETITION (COMPANIES ACT)/63(PB)2019	ROOPAK NARENDRA KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	16/02/2024	All party in memo party should be on online portal and page number missing 20 to 26 , 34 to 36 page and bookmarking as per index with page nos	Pankaj
165	10/5/2023	Interlocutory Application (I.B.C)	710102042832023	COMPANY PETITION IB (IBC)/882(ND)2020	RAVI PRAKASH RAO VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 60(5)	6/2/2024	Vol -1 Pages are not according to Index	Ujjwala Uppaluri
166	13/09/2023	Interlocutory Application (I.B.C)	710102079492023	COMPANY PETITION IB (IBC)/875(PB)2020	ROHIT KISHORE VS AVVAGARI VISHWANADHA SARMA	Application under any other provisions- IBC	29/02/2024	section wrong. case type wrong. restore application mention in index.	SIDDHARTH SHARMA
167	13/09/2023	Company Appeal (IBC)	710102079372023	COMPANY PETITION IB (IBC)/35(ND)2017	ASSISTANT COMMISSIONER VS SARVESH KASHYAP LIQUIDATOR	Sec 42,Rule 11 of NCLT, 2016	20/02/2024	need to seprately DELAY APP. and appeal main case no missed in vakalatnama	Sushila

168	6/10/2023	Interlocutory Application (I.B.C)	710102086002023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Sec 60(5)	27/02/2024	memo party mismatch according to online portal. IASs title online portal according to pdf	Ritesh Agrawal
169	6/10/2023	Interlocutory Application (I.B.C)	710102085952023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions-IBC	27/02/2024	remove main case party in online portal and added liquidator details in online portal. section wrong choose rule 11 in online portal.	Ritesh Agrawal
170	12/10/2023	Interlocutory Application (I.B.C)	710102088412023	COMPANY PETITION IB (IBC)/52(PB)2021	VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/02/2024	book marking compulsory	Mr. jitendra kumar
171	14/10/2023	Interlocutory Application (I.B.C)	710102089362023	COMPANY PETITION IB (IBC)/25(PB)2018	CENTRAL WAREHOUSING CORPORATION VS HUZEFA FAKHRI SITABKHAN	Sec 60(5),Rule 11 of NCLT, 2016	27/02/2024	page no.25 to 30 not clear page bookmarking as per index with page nos	Paroma Sengupta
172	19/10/2023	Interlocutory Application (I.B.C)	710102092182023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	27/02/2024	vineeta gupta detail missing on online portal bookmarking as per index with page nos	Ritesh Agrawal
173	16/10/2023	Interlocutory Application (I.B.C)	710102090752023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions-IBC	29/02/2024	both reports file separate contact to registry	RAJIV MALIK
174	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	23/02/2024	Vol -1 not uploaded BookMarking Compulsory contact to registry	ABHISHEK
175	1/11/2023	Interlocutory Application (I.B.C)	710102095342023	COMPANY PETITION IB (IBC)/671(ND)2019	KAMAL AGARWAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	20/02/2024	memo of parties missing. bookmarking as per index with page nos	KAMAL AGARWAL

176	1/11/2023	Interlocutory Application (I.B.C)	710102095182023	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	20/02/2024	memo of parties missing. bookmarking as per index with page nos	KAMAL AGARWAL
177	1/11/2023	Interlocutory Application (I.B.C)	710102095352023	COMPANY PETITION IB (IBC)/669(ND)2019	KAMAL AGARWAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	20/02/2024	memo of parties missing. bookmarking as per index with page nos	KAMAL AGARWAL
178	7/11/2023	Interlocutory Application (I.B.C)	710102096832023	COMPANY PETITION IB (IBC)/1804(PB)2019	JYOTI KAPUR DAS VS MAYA GUPTA	Application under any other provisions-IBC	27/02/2024	applicant respondent fill on line according to mop	Prerna
179	6/11/2023	Interlocutory Application (I.B.C)	710102096652023	COMPANY PETITION IB (IBC)/55(ND)2018	M/S SANDHYA RHINE RIVER PROJECTS PRIVATE LIMITED VS AKME PROJECTS LIMITED	Application under any other provisions-IBC	29/02/2024	Case type wrong choose restoration application	Eshna Kumar
180	9/11/2023	Interlocutory Application (I.B.C)	710102097612023	COMPANY PETITION IB (IBC)/674(PB)2021	MIS DECOR SOURCING VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	2/2/2024	pdf not clear.	Palash Singhai
181	16/11/2023	Restoration Application (IBC)	710102098832023	COMPANY PETITION IB (IBC)/1397(PB)2019	VIPUL GOEL VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	27/02/2024	Annexure 3 (23 to 27) attach according to index	RADHIKA GOEL
182	21/11/2023	Interlocutory Application (I.B.C)	710102100332023	COMPANY PETITION IB (IBC)/25(ND)2021	ASREC (INDIA) LIMITED VS NA	Rule 11 of NCLT, 2016	16/02/2024	applicant respondent fill online according to mop respondent detail mention online portal or pdf affidavit applicant address missing or notary mismatch with notary	Chandni
183	28/11/2023	Company Application (Companies Act)	710102101922023	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	PUSHPINDER BHANDARI VS MR. AJEET SINGH BHANDARI	Application under any other provisions	18/02/2024	respondent missing in memo of parties. sign missing on application bookmarking as per index with page nos	Harshit Batra

184	24/11/2023	Company Application(Companies Act)	710102101302023	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR SABHARWAL	Application under any other provisions ,Rule 11 of NCLT	13/02/2024	applicant respondent detail fill online according to memo of party bookmarking as per index with page nos	Sourabh Gupta
185	30/11/2023	Interlocutory Application (I.B.C)	710102102792023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS SATISH CHANDER VARMA	Sec 66(1)	27/02/2024	page no. 118,120, 125, 185, 187,205,207, 210,214, 215,219,220, 224,225,230,231,235,239,241, 243, 246	Rakesh Kumar Jindal
186	30/11/2023	Interlocutory Application (I.B.C)	710102102872023	COMPANY PETITION IB (IBC)/17(ND)2019	ACHIN GAUTAM VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	13/02/2024	bookmarking as per index with page nos	Kumar Mihir
187	1/12/2023	Restoration Application (IBC)	710102103462023	COMPANY PETITION IB (IBC)/160(ND)2023	VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/02/2024	bookmarking as per index with page nos	Newton Law Chambers
188	7/12/2023	Interlocutory Application (I.B.C)	710102104722023	COMPANY PETITION IB (IBC)/1757(PB)2018	ANIL KUMAR VISHWAS VS MUKUL KUMAR	Rule 11 of NCLT, 2016	21/02/2024	applicant respondent fill online according to mop affidavit attach second applicant	Bhavya Sethi
189	8/12/2023	Interlocutory Application (I.B.C)	710102105032023	COMPANY PETITION IB (IBC)/26(ND)2023	COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	Sec 60(5)	27/02/2024	bookmarking compulsory with page numbering.	Kunal Malik
190	12/12/2023	Interlocutory Application (I.B.C)	710102105672023	COMPANY PETITION IB (IBC)/802(ND)2022	IRP SHAMSHER BAHADUR SINGH VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	22(3)a	1/2/2024	Bookmarking Compulsory as per index with page nos	VARSHA
191	13/12/2023	Restoration Application (Companies Act)	710102106072023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	23/02/2024	section wrong fill online portal as per pdf and bookmarking compulsory	AMAN
192	12/12/2023	Restoration Application (IBC)	710102105662023	COMPANY PETITION IB (IBC)/175(ND)2023	TURNKEY INFRASTRUCTURE S PRIVATE LIMITED VS VIPUL LIMITED	Sec 60(5)	8/2/2024	section wrong mention rule 11	Sandeep

193	12/12/2023	Interlocutory Application (I.B.C)	710102105892023	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS VIPUL LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	27/02/2024	section wrong select 44(2) online portal and pdf	Aman
194	15/12/2023	Interlocutory Application (I.B.C)	710102106622023	COMPANY PETITION IB (IBC)/362(ND)2023	ARUN CHADHA VS VIPUL LIMITED	Rule 11 of NCLT, 2016	16/02/2024	Address mention in affidavit bookmarking as per index with page nos	SURBHI
195	18/12/2023	Restoration Application (IBC)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions-IBC	13/02/2024	all applicants affidavits poa or authority letter attach	ANCHIT
196	20/12/2023	Interlocutory Application (I.B.C)	710102108352023	COMPANY PETITION IB (IBC)/43(ND)2018	MSN CORRUGATORS VS UJALA PUMPS PVT. LTD.	Rule 11 of NCLT, 2016	19/02/2024	page 17 18 not clear or hindi page	Rashmi
197	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions-IBC	23/02/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. BookMarking Compulsory as per index with page nos	ABHISHEK
198	23/12/2023	Interlocutory Application (I.B.C)	710102109372023	COMPANY PETITION IB (IBC)/708(ND)2021	URMIL POPLI VS MOHIT GOYAL	Sec 60(5)	26/02/2024	page no.79-85,88 not clear page	ANKIT SHARMA
199	16/12/2023	Interlocutory Application (I.B.C)	710102106902023	COMPANY PETITION IB (IBC)/512(ND)2017	RKG FINVEST LIMITED VS BEANS & MORE HOSPITALITY PVT. LTD.	Section 74	2/2/2024	section wrong online according to pdf change case type IA IBC liq	RAKESH KUMAR
200	5/1/2024	Company Application(Companies Act)	710102001152024	COMPANY PETITION (COMPANIES ACT)/65(PB)2001	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Sec 424 (3)	26/02/2024	wrong filing. case typewrong bookmarking compulsory.	ASHISH
201	5/1/2024	Interlocutory Application (I.B.C)	710102001232024	COMPANY PETITION IB (IBC)/2581(ND)2019	M/S CSA CORPORATION PVT. LTD. VS MR. RAJIV BHATNAGAR	Sec 60(5)	28/02/2024	vol 2 index wrong.	Aditya

202	19/12/2023	Interlocutory Application (I.B.C)	710102107872023	COMPANY PETITION IB (IBC)/297(PB)2018	VAIBHAV FITNESS PVT. LTD. VS PRAMOD KUMAR SHARMA RP	Sec 60(5)	7/2/2024	page no.33 not clear page and applicant and respondent detail incomplete on online portal BookMarking Compulsory as per index with page nos	Keshav Sharma
203	2/1/2024	Interlocutory Application (I.B.C)	710102000492024	COMPANY PETITION IB (IBC)/666(PB)2022	PANKAJ KUMAR GUPTA VS PRAMOD KUMAR SHARMA RP	Rule 11 of NCLT, 2016	21/02/2024	section wrong fill in online portal according to pdf	Bharti Nawlani
204	2/1/2024	Interlocutory Application (I.B.C)	710102000502024	COMPANY PETITION IB (IBC)/697(PB)2022	PANKAJ KUMAR GUPTA VS PRAMOD KUMAR SHARMA RP	Rule 11 of NCLT, 2016	21/02/2024	section mention fill online as per pdf	Bharti Nawlani
205	19/12/2023	Restoration Application (IBC)	710102107642023	COMPANY PETITION IB (IBC)/1083(PB)2018	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions-IBC	13/02/2024	APPLICANT AFFIDAVIT MISSING	ANCHIT
206	19/12/2023	Restoration Application (IBC)	710102107632023	COMPANY PETITION IB (IBC)/1083(PB)2018	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions-IBC	13/02/2024	APPLICANT AFFIDAVIT MISSING	ANCHIT
207	4/1/2024	Interlocutory Application (I.B.C)	710102000842024	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 60(5)	17/02/2024	all applicants affidavit POA authority letter attach	ADITYA
208	3/1/2024	Interlocutory Application (I.B.C)	710102000562024	COMPANY PETITION IB (IBC)/698(PB)2022	PANKAJ KUMAR GUPTA VS ECO GREEN BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/02/2024	section wrong online portal according to pdf	Bharti Nawlani
209	7/1/2024	Interlocutory Application (I.B.C)	710102001762024	COMPANY PETITION IB (IBC)/505(ND)2022	MR. BIPIN KUMAR JHA VS MR. AYYAGARI VISWANANDHA SARMA RESOLUTION PROFESSIONAL	Sec 60(5)	27/02/2024	fill all details in online portal.bookmarking as per index with page nos	HIMANSHU

210	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	19/02/2024	court fee missing and memo party missing and section wrong and section not mention in index and bookmarking missing and order missing	Shivam
211	6/1/2024	Interlocutory Application (I.B.C)	710102001342024	COMPANY PETITION IB (IBC)/385(ND)2023	RAVINDRA LOONKAR VS SANJEEV KUMAR	Application under any other provisions-IBC	23/02/2024	Ravindra Lonkan details fill in memo of party and page 3	India C&L
212	11/1/2024	Interlocutory Application (I.B.C)	710102003842024	COMPANY PETITION IB (IBC)/917(ND)2019	RAKESH KUMAR JAIN VS RG INFRABUILD PRIVATE LIMITED	Application under any other provisions-IBC	20/02/2024	bookmarking compulsory as per index with pages nos	RAKESH KUMAR JAIN
213	6/6/2023	Interlocutory Application (I.B.C)	710102051062023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS RISHABH BUILDWELL PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	27/02/2024	section mention online according to pdf 66	Arjun Maheshwari
214	6/1/2024	Interlocutory Application (I.B.C)	710102001382024	COMPANY PETITION IB (IBC)/386(ND)2023	RAVINDRA LOONKAR VS MUKESH KUMAR ROY	Application under any other provisions-IBC	23/02/2024	Ravindra Loonkar detail fill in memo of party and page no 3	India C&L
215	13/01/2024	Interlocutory Application (I.B.C)	710102004512024	COMPANY PETITION IB (IBC)/1342(ND)2018	MAHESH BANSAL MONITORING PROFESSIONAL VS MUKESH KUMAR ROY	Sec 60(5)	27/02/2024	prayer missing	ABHISHEK
216	13/01/2024	Interlocutory Application (I.B.C)	710102004532024	COMPANY PETITION IB (IBC)/310(ND)2019	KAMAL AGARWAL VS MUKESH KUMAR ROY	Regulation 44(2), Liquidation process Regulation, 2016	21/02/2024	section wrong online as per pdf. bookmarking compulsory as per index with page nos	KAMAL AGARWAL
217	8/1/2024	Interlocutory Application (I.B.C)	710102002162024	COMPANY PETITION IB (IBC)/9(ND)2023	ANIL KUMAR MITTAL VS SURYA KANT JAIPURIA	Application under any other provisions-IBC	21/02/2024	page no. 143,180,184,236,237,239 are not clear.	Anil Kumar Mittal
218	13/01/2024	Interlocutory Application (I.B.C)	710102004422024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS SURYA KANT JAIPURIA	Application under any other provisions-IBC	17/02/2024	page numbering missing in bookmarking	HARVINDER

219	7/1/2024	Interlocutory Application (I.B.C)	710102001922024	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS SURYA KANT JAIPURIA	Application under any other provisions-IBC	21/02/2024	affidavit or report file separately. contact to registry	KULDEEP
220	15/01/2024	Interlocutory Application (I.B.C)	710102005352024	COMPANY PETITION IB (IBC)/746(ND)2023	POOJA DAMIR MIGLANI VS MONIKA GARG	Application under any other provisions-IBC	27/02/2024	bookmarking as per index with page nos	Pooja Damir Miglani
221	14/01/2024	Interlocutory Application (I.B.C)	710102005092024	COMPANY PETITION IB (IBC)/332(ND)2019	KAMAL AGARWAL VS MONIKA GARG	Regulation 44(2), Liquidation process Regulation, 2016	21/02/2024	bookmarking compulsory as per index with page nos	KAMAL AGARWAL
222	15/01/2024	Interlocutory Application (I.B.C)	710102005462024	COMPANY PETITION IB (IBC)/1059(ND)2018	AVHILASH KUMAR VS SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	5/2/2024	affidavit not clear. pagination wrong. need every page sign and true copy in annexure. vakalatnama not clear	Anjaneya
223	15/01/2024	Interlocutory Application (I.B.C)	710102005362024	COMPANY PETITION IB (IBC)/745(ND)2023	POOJA DAMIR MIGLANI VS APRESH GARG	Application under any other provisions-IBC	27/02/2024	bookmarking as per index with page nos	Pooja Damir Miglani
224	16/01/2024	Interlocutory Application (I.B.C)	710102006282024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE (INDIA) LTD VS APRESH GARG	Regulation 44(2), Liquidation process Regulation, 2016	27/02/2024	main case no wrong in pdf (index mop application affidavit) mentio(IBC)/487(ND)2018	Aditi Sharma
225	16/01/2024	Restoration Application (Companies Act)	710102005632024	COMPANY APPEAL (COMPANIES ACT)/308(ND)2023	RMA INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 48(2)	29/02/2024	NCLT order missing. vakalatnama compulsory.	Srishti Singh
226	16/01/2024	Interlocutory Application (I.B.C)	710102005862024	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS REGISTRAR OF COMPANIES DELHI & HARYANA	Application under any other provisions-IBC	27/02/2024	true copy sign missing on annexures	Tarun
227	16/01/2024	Interlocutory Application (I.B.C)	710102006332024	COMPANY PETITION IB (IBC)/744(ND)2023	POOJA DAMIR MIGLANI VS SUMOHITA KAUR	Application under any other provisions-IBC	27/02/2024	Bookmarking as per index with page nos	Pooja Damir Miglani

228	16/01/2024	Interlocutory Application (I.B.C)	710102006402024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA- LIQUIDATOR OF SAMTEL COLOR LIMITED VS SUMOHITA KAUR	Application under any other provisions- IBC	21/02/2024	fill all details in online portal. section wrong online according to pdf. bookmarking compulsory as per index with page nos	Dhananjaya Sud
229	16/01/2024	Interlocutory Application (I.B.C)	710102006162024	COMPANY PETITION IB (IBC)/532(PB)2017	K.V. SIVARAMAN LIQ. HARIDWAR VS SUMOHITA KAUR	Application under any other provisions- IBC	1/2/2024	bookmarking compulsory as per index with page nos affidavit address mismatch with notary full detail fill in online portal	Dhananjaya Sud
230	16/01/2024	Interlocutory Application (I.B.C)	710102006512024	COMPANY PETITION IB (IBC)/296(PB)2023	VIJAY PRATAP SINGH VS ASHISH SINGH	Rule 11 of NCLT, 2016	17/02/2024	year wrong mention on vakalatnama	Arjun Sehgal
231	18/01/2024	Interlocutory Application (I.B.C)	710102007162024	COMPANY PETITION IB (IBC)/1083(PB)2018	HARJIT SINGH AHLUWALIA & ORS. VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	27/02/2024	main case no. mention on vakalatnama applicant all details fill online portal true copy missing on annexures	KARAMBIR
232	17/01/2024	Interlocutory Application (I.B.C)	710102006762024	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS REVITAL REALITY PRIVATE LIMITED	Sec 60(5)	13/02/2024	applicant respondent details fill online according to memo of party all applicant affidavit attach	Nithin
233	17/01/2024	Interlocutory Application (I.B.C)	710102006742024	COMPANY PETITION IB (IBC)/3455(ND)2019	MR. HANS RAJ BHOGRA LIQUIDATOR OF MK FURNCRRAFT PRIVATE LIMITED VS REVITAL REALITY PRIVATE LIMITED	Application under any other provisions- IBC	7/2/2024	pdf not clear. section wrong. fill all details in online portal. mention bookmarking according your index with numbering.	Dhananjaya Sud
234	16/01/2024	Interlocutory Application (I.B.C)	710102006522024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE (INDIA) LTD VS REVITAL REALITY PRIVATE LIMITED	Application under any other provisions- IBC	20/02/2024	bookmarking compulsory as per index with page nos	Aditi Sharma
235	18/01/2024	Interlocutory Application (I.B.C)	710102007172024	COMPANY PETITION IB (IBC)/1744(ND)2019	GAURAV JINDAL VS DEBASHISH NANDA	Sec 60(5)	26/02/2024	37 to 42, 72 to 77 hindi pages attach type copy of english pages accordingly bookmarking as per index with page nos	Rakesh

236	12/1/2024	Interlocutory Application (I.B.C)	710102004372024	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR LIQUIDATOR OF MACRO COMMERCE LTD. VS DEBASHISH NANDA	Application under any other provisions-IBC	23/02/2024	true copy sign missing on annexure	Dhananjaya Sud
237	17/01/2024	Interlocutory Application (I.B.C)	710102006692024	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS DEBASHISH NANDA	Application under any other provisions-IBC	5/2/2024	bookmarking compulsory as per index with page nos	HEMANT SHARMA
238	16/01/2024	Interlocutory Application (I.B.C)	710102006442024	COMPANY PETITION IB (IBC)/1372(PB)2018	MS. DEEPIKA BHUGRA PRASAD-LIQUIDATOR OF COMPACT LAMPS PRIVATE LIMITED VS DEBASHISH NANDA	Application under any other provisions-IBC	22/02/2024	fill all details in online portal.	Dhananjaya Sud
239	17/01/2024	Interlocutory Application (I.B.C)	710102007072024	COMPANY PETITION IB (IBC)/384(ND)2021	MANINDRA KUMAR TIWARI VS DEBASHISH NANDA	Application under any other provisions-IBC	5/2/2024	bookmarking compulsory as per index with page nos	Manindra Kumar Tiwari
240	15/01/2024	Interlocutory Application (I.B.C)	710102005542024	COMPANY PETITION IB (IBC)/743(ND)2023	POOJA DAMIR MIGLANI VS PRAKASH KAUR	Application under any other provisions-IBC	27/02/2024	bookmarking as per index with page nos	Pooja Damir Miglani
241	19/01/2024	Interlocutory Application (I.B.C)	710102007402024	COMPANY PETITION IB (IBC)/1095(ND)2019	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS PRAKASH KAUR	Application under any other provisions-IBC	22/02/2024	bookmarking compulsory as per index with page nos	Maya Gupta
242	19/01/2024	Interlocutory Application (I.B.C)	710102007412024	COMPANY PETITION IB (IBC)/514(ND)2020	APOGEE ENTERPRISES PRIVATE LIMITED VS ANIL NANDA	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	22/02/2024	added all respondent in online portal.	Vipul
243	18/01/2024	Interlocutory Application (I.B.C)	710102007142024	COMPANY PETITION IB (IBC)/448(PB)2017	JAGDISH CHANDRA VS MANISHA RAWAT	Sec 60(5)	26/02/2024	addresses notary mismatch in affidavit and 20,50,55,56 not clear page need every page sign and true copy in annexure. page no. 50 are missing.	RAJ SHEKHAR
244	19/01/2024	Interlocutory Application (I.B.C)	710102007752024	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA VS MANISHA RAWAT	Regulation 44(2), Liquidation process Regulation, 2016	26/02/2024	report file separate	GAUTAM

245	19/01/2024	Restoration Application (IBC)	710102007372024	COMPANY PETITION IB (IBC)/291(ND)2020	S&M MARKETING SERVICES PRIVATE LIMITED VS MANISHA RAWAT	Rule 11 of NCLT, 2016	29/02/2024	section not mention in index. counsel details missing in memo of parties. need every page sign. mention bookmarking with page numbering.	GAUTAM
246	19/01/2024	Restoration Application (Companies Act)	710102007682024	COMPANY APPEAL(COMPANIES ACT)/71(ND)2023	PUREST LIVING PRIVATE LIMITED VS ROC	Rule 11 of NCLT	22/02/2024	section wrong online as per pdf . payment due rule 11 every page sign on application affidavit missing bookmarking compulsory as per index with page nos service missing income tax roc	NEHA JAIN
247	20/01/2024	Interlocutory Application (I.B.C)	710102007972024	COMPANY PETITION IB (IBC)/250(ND)2023	ICICI PRUDENTIAL REAL ESTATE AIF I VS GOLFGREEN INFRA PVT. LTD	Rule 11 of NCLT, 2016	12/2/2024	case type wrong select restoration online portal section wrong file in rule 11 or 48 also change in online portal or pdf	Varun Kalra
248	21/01/2024	Interlocutory Application (I.B.C)	710102008052024	COMPANY PETITION IB (IBC)/654(PB)2019	SH. ROOP SINGH AND OTHERS VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	17/02/2024	Roop Singh affidavit address mismatch in notary.	shivam
249	23/01/2024	Interlocutory Application (I.B.C)	710102008542024	COMPANY PETITION IB (IBC)/996(ND)2020	MAHESH BAJAJ VS VINAY KUMAR SINGHAL	Sec 60(5)	17/02/2024	notary missing in affidavit. page no. 51,53,54,56 are cut. vakalatnama missing. bookmarking compulsory.	Aman
250	20/01/2024	Restoration Application (IBC)	710102007862024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	28/02/2024	section wrong mention sec 48 or rule 11 same as online portal applicant respondent fill online according to mop. proof of service missing bookmarking compulsory as per index with page nos	ABHISHEK SETHI
251	22/01/2024	Company Appeal (IBC)	710102008102024	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	23/02/2024	case type wrong book marking missed according to index vakalatnama missed	ROHIT RATHI
252	17/01/2024	Interlocutory Application (I.B.C)	710102007002024	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS ABHILAHSA AGGARWAL	Application under any other provisions-IBC	12/2/2024	bookmarking compulsory as per index with page nos proof of service missing	Yogender Pal

253	23/01/2024	Interlocutory Application (I.B.C)	710102008432024	COMPANY PETITION IB (IBC)/627(ND)2018	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA THROUGH AUTHORIZED REPRESENTATIVE VS M/S TALWAR AGENCIES PVT. LTD.	Sec 60(5)	16/02/2024	memo of parties missing in index. mention memo of parties according your online portal. prayer missing. bookmarking compulsory.	NIDHI KHANNA
254	20/01/2024	Restoration Application (IBC)	710102007852024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	29/02/2024	section wrong select rule 11 or 48 in pd(index or pge no 5 or online portal applicant respondent detail fill online according to pdf bookmarking as per index with page nos	ABHISHEK SETHI
255	20/01/2024	Interlocutory Application (I.B.C)	710102008012024	COMPANY PETITION IB (IBC)/1358(ND)2019	SHAILESH DESAI VS SARE GURUGRAM PVT LTD	Sec 60(5)	22/02/2024	mention bookmarking as per index with page numbering and 25 welfare fees missing vakalatnama	Adv. Bhupendra
256	22/01/2024	Interlocutory Application (I.B.C)	710102008092024	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS BOYS AND MACHINE PRIVATE LIMITED	Sec. 45 (1)	22/02/2024	mention bookmarking as per index with page nos	KAMAL AGARWAL
257	23/01/2024	Interlocutory Application (I.B.C)	710102008472024	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LIMITED VS EDU SMART SERVICES PVT. LTD	Application under any other provisions-IBC	27/02/2024	Main case missing in online portal. and true copy sign missing in annexure. bookmarking compulsory as per index with page nos """" documents not upload please upload """"	RITU
258	23/01/2024	Interlocutory Application (I.B.C)	710102008312024	COMPANY PETITION IB (IBC)/67(ND)2022	ANUJ GAUR VS RABINDRA KUMAR MINTRI	Sec 60(5)	5/2/2024	applicant sign missing in prayer. bookmarking compulsory.	Davesh Bhatia
259	23/01/2024	Interlocutory Application (I.B.C)	710102008612024		VEKAS KUMAR GARG VS RABINDRA KUMAR MINTRI	Application under any other provisions-IBC	1/2/2024	main case missing in online portal. mein case wrong in pdf. bookmarking compulsory.	VEKAS

260	25/01/2024	Company Application(Companies Act)	710102009052024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRUDENT TRANSPORT COMPANY LTD VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	1/2/2024	date missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	VINEET K.
261	25/01/2024	Interlocutory Application (I.B.C)	710102009142024	COMPANY PETITION IB (IBC)/505(ND)2022	MR VIVEK KUMAR VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 60(5)	5/2/2024	bookmarking compulsory.	PRANAV
262	23/01/2024	Interlocutory Application (I.B.C)	710102008642024	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Application under any other provisions-IBC	2/2/2024	wrong filing filed in additional documents.	Muskaan Garg
263	25/01/2024	Interlocutory Application (I.B.C)	710102009182024	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS NA	Regulation 44(2), Liquidation process Regulation, 2016	26/02/2024	added liquidator full details in online portal.	ATIUTTAM
264	25/01/2024	Interlocutory Application (I.B.C)	710102009292024	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	5/2/2024	memo party missing	VARSHA
265	24/01/2024	Interlocutory Application (I.B.C)	710102008792024	COMPANY PETITION IB (IBC)/20(ND)2022	VISHNU DUTT VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	19/02/2024	pagination missing. notary missing. Hindi page mention english translate in pdf 12 to 18.need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory as per index with page nos. memo of parties missing.	Abhinav

266	24/01/2024	Interlocutory Application (I.B.C)	710102008982024	COMPANY PETITION IB (IBC)/719(ND)2022	ADDITIONAL DIRECTOR VS MOHAN LAL JAIN	Sec 42	5/2/2024	section wrong. memo of parties mismatch according your online portal. address missing in affidavit. ticket put on blank side in vakalatnama. need every page sign in annexure. mention bookmarking according your index with numbering. pagination missing in pdf.	Anurag
267	25/01/2024	Interlocutory Application (I.B.C)	710102009252024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. SHAH FAHAD KHAN VS MOHAN LAL JAIN	Sec 60(5)	6/2/2024	added all respondent in online portal. 1Rs court short fee in vakalatnama. mention bookmarking with numbering.	PRANAV
268	25/01/2024	Interlocutory Application (I.B.C)	710102009312024	COMPANY PETITION IB (IBC)/1348(ND)2019	MS. MAZIA FATIMA KHAN VS MOHAN LAL JAIN	Sec 60(5)	6/2/2024	main case missing. added all respondent in online portal. date missing in vakalatnama. 1Rs court fee short in vakalatnama. bookmarking compulsory.	PRANAV
269	24/01/2024	Interlocutory Application (I.B.C)	710102008752024	COMPANY PETITION IB (IBC)/1744(ND)2019	DHRUVA CHOUDHARY VS DEBASHISH NANDA RP	Sec 60(5)	29/02/2024	48 page not clear page and true copy sign missing	Rakesh
270	24/01/2024	Interlocutory Application (I.B.C)	710102008912024	COMPANY PETITION IB (IBC)/2371(ND)2019	ANOOP PRAKASH AWASTHI VS ANOOP PRAKASH AWASTHI	Rule 11 of NCLT, 2016	29/02/2024	fill all details in online portal.	ANOOP
271	25/01/2024	Restoration Application (IBC)	710102009232024	COMPANY PETITION IB (IBC)/1344(PB)2018	INCOME TAX OFFICER TDS WARD 76(1) NEW DELHI VS ALOK KUMAR AGARWAL - RESOLUTION PROFESSIONAL (M/S NOIDA SOFTWARE TECHNOLOGY PARK LIMITED)	Rule 11 of NCLT, 2016	17/02/2024	page number missing in bookmarking	Pratyaksh

272	27/01/2024	Restoration Application (Companies Act)	710102009642024	COMPANY APPEAL (COMPANIES ACT)/823(ND)2019	KAILASHNATH VISHWANATH SHARMA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	17/02/2024	both application filed separately. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. mop merge with application bookmarking as per index with page nos	Parul Madaan
273	26/01/2024	Interlocutory Application (I.B.C)	710102009412024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. HARIS HAMEED KHAN VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 60(5)	7/2/2024	mention main case no. properly in memo of parties. added respondent in online portal. counsel details missing in memo party. need every page sign and true copy in annexure. page no. 7 to 13 mention sign. mention bookmarking according your index with numbering.	PRANAV
274	26/01/2024	Interlocutory Application (I.B.C)	710102009512024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	6/2/2024	fill all details in online portal. mention bookmarking with page numbering.	B S Deswal
275	27/01/2024	Interlocutory Application (I.B.C)	710102009602024	COMPANY PETITION IB (IBC)/438(PB)2018	ANIL KUAMR LIQUIDATOR VS PIXION MEDIA PVT LTD.	Regulation 44(2), Liquidation process Regulation, 2016	22/02/2024	section wrong in prayer mention 44(2)	CA ANIL KUMAR
276	26/01/2024	Interlocutory Application (I.B.C)	710102009452024	COMPANY PETITION IB (IBC)/201(ND)2021	RAJEEV RANJAN SINGH VS PIXION MEDIA PVT LTD.	Application under any other provisions- IBC	13/02/2024	Section mention in index or page no 2	SATISH
277	27/01/2024	Restoration Application (Companies Act)	710102009612024	COMPANY APPEAL (COMPANIES ACT)/13(ND)2023	RAJEEV RANJAN SINGH VS PIXION MEDIA PVT LTD.	Any other provision - Govt body	7/2/2024	due payment for application. restoration application mention in index. VAKALATNAMA MISSING DOUBLE ENTRY IN BASIC DETAILS	KARAN
278	26/01/2024	Interlocutory Application (I.B.C)	710102009462024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	27/02/2024	section wrong online according to pdf remove intervention word from index	Anwasha Dasgupta

279	29/01/2024	Interlocutory Application (I.B.C)	710102010082024	TRANSFER APPLICATION (IBC)/32(PB)2023	VIR JAI KHOSLA VS IDBI BANK LTD	Rule 11 of NCLT, 2016	22/02/2024	memo of parties mismatch according your online portal.	Raian
280	29/01/2024	Interlocutory Application (I.B.C)	710102010072024	TRANSFER APPLICATION (IBC)/31(PB)2023	VIR JAI KHOSLA VS IDBI BANK LTD	Rule 11 of NCLT, 2016	22/02/2024	applicant add online portal as per mop	Raian
281	29/01/2024	Company Application(Companies Act)	710102010102024	COMPANY PETITION (COMPANIES ACT)/172(PB)2023	RAKESH JAIN VS JAIN FLEXIPACK PRIVATE LIMITED	Sec. 242(4)	17/02/2024	applicant details fill online according to memo of parties missing. section wrong.	BHARAT ARORA
282	29/01/2024	Restoration Application (IBC)	710102009902024	COMPANY PETITION IB (IBC)/743(ND)2022	MONOLITHIC INVESTMENT PRIVATE LIMITED (THROUGH LIQUIDATOR MR. SOURABH MODI) VS JAIN FLEXIPACK PRIVATE LIMITED	Application under any other provisions-IBC	27/02/2024	section fill online as per pdf 48(2) bookmarking as per index with page nos	ankur gupta
283	29/01/2024	Interlocutory Application (I.B.C)	710102009872024	COMPANY PETITION IB (IBC)/743(ND)2022	ANIL SEETARAM VAIDYA VS JAIN FLEXIPACK PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/2/2024	main case missing in online portal. section not mention in index. 25Rs welfare fee and date missing in vakalatnama. need every page true copy in annexure.	Mishra Legals
284	30/01/2024	Interlocutory Application (I.B.C)	710102010662024	COMPANY PETITION IB (IBC)/791(ND)2022	RAJNEESH NAGAR VS SANDEEP KUMAR BHATT RESOLUTION PROFESSIONAL & ANR	Rule 11 of NCLT, 2016	6/2/2024	section wrong	Shaurya Shyam
285	31/01/2024	Interlocutory Application (I.B.C)	710102010772024	COMPANY PETITION IB (IBC)/60(PB)2021	SWATANTRA KUMAR SINGH VS PRADEEP TAYAL	Sec 66(1)	23/02/2024	page no.443,450,455,459,467-468,474-478,528-534, not clear page	harshit kumar Rawat
286	30/01/2024	Company Appeal (IBC)	710102010592024	COMPANY PETITION IB (IBC)/1528(PB)2018	SHRI FELIX MATHEW VS MR JATIN MADAN LIQUIDATOR FOR MS KASHYAP MOTORS INDIA PVT LTD	Sec 42	8/2/2024	Respondent address missed memo party missed list fo date and events breif synopsis missed book marking missed with pagination according your index need to sign on every page need to true copy sign on every annexure	Ashiwani mishra
287	31/01/2024	Interlocutory Application (I.B.C)	710102010782024	COMPANY PETITION IB (IBC)/60(PB)2021	SWATANTRA KUMAR SINGH VS PRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	23/02/2024	section wrong online according to pdf due payment 44 page no.425,449-450,453-460,510-512,515-516 not clear page	harshit kumar Rawat

288	30/01/2024	Interlocutory Application (I.B.C)	710102010322024	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK VS PRADEEP TAYAL	Application under any other provisions-IBC	8/2/2024	remove double pagination.	RAJIV MALIK
289	30/01/2024	Interlocutory Application (I.B.C)	710102010362024	COMPANY PETITION IB (IBC)/208(ND)2023	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS PRAVIN KUMAR MALHOTRA	Rule 11 of NCLT, 2016	9/2/2024	applicant sign missing in prayer. bookmarking compulsory.	Jai
290	30/01/2024	Interlocutory Application (I.B.C)	710102010502024	COMPANY PETITION IB (IBC)/152(ND)2022	PRATIM BAYAL VS UMESH PADIA	Application under any other provisions-IBC	17/02/2024	affidavit 19 to 24 file in additional	Brijesh Kumar Tamber
291	30/01/2024	Interlocutory Application (I.B.C)	710102010422024	COMPANY PETITION IB (IBC)/202(PB)2017	MAHENDER KUMAR KHANDELWAL VS UMESH PADIA	Sec 60(5),Rule 11 of NCLT, 2016	9/2/2024	pdf not clear.	MISHA
292	1/2/2024	Interlocutory Application (I.B.C)	710102010922024	COMPANY PETITION IB (IBC)/113(ND)2021	ONE CITY INFRASTRUCTURE PVT. LTD. VS ADWIK HOMES PVT. LTD.	Sec 60(5)	12/2/2024	added all respondent in online portal. mention bookmarking with numbering.	Ashutosh
293	31/01/2024	Company Application(Companies Act)	710102010872024	COMPANY PETITION (COMPANIES ACT)/50(PB)2023	UPPAL HOUSING PRIVATE LIMITED VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	12/2/2024	vakalatnama missing	KNM & Partners
294	1/2/2024	Interlocutory Application (I.B.C)	710102011022024	COMPANY PETITION IB (IBC)/255(PB)2023	ATHAR ZIA VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	19/02/2024	affidavit address mismatch in notary. section mention in index or page no 2	Abhay Gupta
295	2/2/2024	Interlocutory Application (I.B.C)	710102011292024	COMPANY PETITION IB (IBC)/381(ND)2021	PHL FININVEST PRIVATE LIMITED VS MRS. MONICA JAJOO	Rule 11 of NCLT, 2016	13/02/2024	please remove application heading from main case and bookmarking compulsory and primal enterprises detail not fill on online portal	Angad
296	2/2/2024	Interlocutory Application (I.B.C)	710102011462024	COMPANY PETITION IB (IBC)/718(ND)2023	PK HEALTHCARE PRIVATE LIMITED VS WIKREATE WORLDWIDE PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	page no. missing in index and memo party missing and section wrong and bookmarking compulsory and sign missing in application page and notary missing in affidavit	VIKAS

297	2/2/2024	Interlocutory Application (I.B.C)	710102011432024	COMPANY PETITION IB (IBC)/78(ND)2017	CA PRAVEEN KUMAR SINGHAL VS WIKREATE WORLDWIDE PRIVATE LIMITED	Application under any other provisions- IBC	19/02/2024	page no. missing in index CA Praveen Kumar Singhal added in online portal as applicant	PRAVEEN
298	1/2/2024	Interlocutory Application (I.B.C)	710102011072024	COMPANY PETITION IB (IBC)/324(ND)2022	COMMITTEE OF CREDITOR OF M/S HN REACON PRIVATE LIMITED VS WIKREATE WORLDWIDE PRIVATE LIMITED	22(3)a	21/02/2024	fill all details in online portal. ticket put on blank side in vakalatnama.	Yashoj
299	2/2/2024	Interlocutory Application (I.B.C)	710102011222024	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS WIKREATE WORLDWIDE PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	page no. missing in index and page no.13-16 not clear page and bookmarking compulsory	Bhavana Duhoon
300	1/2/2024	Review Application (IBC)	710102011102024	COMPANY PETITION IB (IBC)/1221(ND)2018	KOTAK MAHINDRA BANK LIMITED VS MS. ANJU AGARWAL	Rule 11 of NCLT, 2016	12/2/2024	section not mention in index. case type wrong. bookmarking compulsory.	Gulshan Kr.
301	1/2/2024	Interlocutory Application (I.B.C)	710102011142024	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 43(1) r/w Sec 44 (1)	13/02/2024	section wrong. added all respondent in online portal. vol 8,9 are not clear. page no. 2508 to 2522,2524 are not clear.	Sanjay Bhatt
302	1/2/2024	Interlocutory Application (I.B.C)	710102011062024	COMPANY PETITION IB (IBC)/20(ND)2022	FLAT BUYER ASSOCIATION VS M/S FERROUS INFRASTRUCTURE PVT. LTD	Sec 60(5)	29/02/2024	case type wrong according to prayer or remove intervene word from prayer COMPANY APPEAL NO. _____ OF 2024 delete and write I.A. NO. OF _____ 2024 in index	VIJAY KASANA
303	1/2/2024	Interlocutory Application (I.B.C)	710102011112024	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS MIS TRIKALP LAMINATES IND. P. LTD	Rule 11 of NCLT, 2016	12/2/2024	memo of parties. need every page sign and true copy in annexure.	VISHAL

304	2/2/2024	Interlocutory Application (I.B.C)	710102011402024	COMPANY PETITION IB (IBC)/22(PB)2018	MANOJ DHIMAN VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	12/2/2024	date missing in index and section not mention in index and applicant and respondent detail mismatch in online portal and respondent detail missing on online portal and sign missing in application page and page no.13-26 not clear page and court fee 1rs.missing	PRAVEEN KUMAR
305	1/2/2024	Interlocutory Application (I.B.C)	710102011152024	COMPANY PETITION IB (IBC)/1083(PB)2018	1. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS SUMIT BHARANA	Sec 66(1)	13/02/2024	section worg. vol 8,9 are not clear. page no. 2504,2505,2508 to 2521,2524,2525 are not clear.	Sanjay Bhatt
306	3/2/2024	Interlocutory Application (I.B.C)	710102011632024	COMPANY PETITION IB (IBC)/22(PB)2018	DINESH KUMAR VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	13/02/2024	memo of parties mismatch according your online portal. section not mention in index. need every page sign and true copy in annexure. 1Rs court fee short in vakalatnama. date missing in vakalatnama. bookmarking compulsory.	PRAVEEN KUMAR
307	27/01/2024	Interlocutory Application (I.B.C)	710102009692024	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA VS COMMITTEE OF CREDITORS THROUGH SOLE COC MEMBER: HVR INDUSTRIES PVT. LTD.	Rule 11 of NCLT, 2016	14/02/2024	both application file separately according to prayer	ANSHUJ DHINGRA
308	1/2/2024	Interlocutory Application (I.B.C)	710102011162024	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PRIVATE LIMITED VS ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	22/02/2024	3 Rs court fees missing or paste tickets blank side on vakalatnama	Shikhar Kumar
309	2/2/2024	Interlocutory Application (I.B.C)	710102011302024	COMPANY PETITION IB (IBC)/1059(ND)2018	AVHILASH KUMAR VS \$HUBH KAMNA BUILDTECH PVT. LTD.	Sec 60(5)	13/02/2024	page no.25,28,30,43,44,46,55-57,128, not clear page and true copy sign missing	Anjaneya

310	1/2/2024	Interlocutory Application (I.B.C)	710102011012024	COMPANY PETITION IB (IBC)/564(ND)2023	SHEEZA ZIA VS \$HUBH KAMNA BUILDTECH PVT. LTD.	Application under any other provisions-IBC	29/02/2024	section mention online according to pdf affidavit address mismatch in notary.	Abhay Gupta
311	2/2/2024	Interlocutory Application (I.B.C)	710102011392024	COMPANY PETITION IB (IBC)/1529(ND)2019	RAM KRISHAN GHILDIYAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	12/2/2024	memo of parties missing. affidavit address mismatch in notary. ticket put on blank side in vakalatnama. main case missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	lakshay sawhney
312	2/2/2024	Interlocutory Application (I.B.C)	710102011382024	COMPANY PETITION IB (IBC)/1529(ND)2019	HEMA GHILDIYAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	13/02/2024	memo party missing and 12 not clear page and page no.14,15 cut page	lakshay sawhney
313	6/2/2024	Interlocutory Application (I.B.C)	710102012272024	COMPANY PETITION IB (IBC)/987(ND)2019	RITA KAPUR VS PANKAJ KHETAN RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27/02/2024	main case no. wrong in pdf main case title mention in pdf according to online	RANVIR
314	3/2/2024	Interlocutory Application (I.B.C)	710102011662024	COMPANY PETITION IB (IBC)/1771(ND)2018	RAVI SHARMA VS NILESH SHARMA	Sec 60(5)	22/02/2024	main case wrong vol 2 annx. or vakalatnama.	SRI & ASSOCIATES
315	5/2/2024	Interlocutory Application (I.B.C)	710102011962024	COMPANY PETITION IB (IBC)/755(PB)2018	RAKESH RAWAT VS NILESH SHARMA	Sec 60(5)	13/02/2024	applicant and respondent detail not fill on online portal and page no.23-47,51-57,65-96 not clear page and page numbering missing in bookmarking	Yashvardhan Singh
316	6/2/2024	Interlocutory Application (I.B.C)	710102012242024	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS GURSHARAN SINGH	Sec 66(1)	23/02/2024	mention bookmarking per index with page mos	GULSHAN KUMAR GUPTA
317	3/2/2024	Interlocutory Application (I.B.C)	710102011652024	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS JAKSON LIMITED	Rule 11 of NCLT, 2016	13/02/2024	section wrong. mention bookmarking with numbering.	ANAND PRAKASH
318	4/2/2024	Interlocutory Application (I.B.C)	710102011762024	COMPANY PETITION IB (IBC)/820(PB)2022	MR. SERVAGAYA JAIN VS MR. DEEPAK MAINI	Sec 60(5)	13/02/2024	sign missing in application page and bookmarking compulsory	SHANKARI MISHRA

319	3/2/2024	Interlocutory Application (I.B.C)	710102011522024	COMPANY PETITION IB (IBC)/3042(ND)2019	DIRECTOR GENERAL OF GST INTELLIGENCE VS NICE PROJECT LIMITED	Sec 30	13/02/2024	case type wrong choose IA(IBC)Plan. memo of parties not mention in index. counsel sign missing in index.	Aniruddha Deshmukh
320	5/2/2024	Interlocutory Application (I.B.C)	710102011892024	COMPANY PETITION IB (IBC)/607(PB)2023	SKYHIGH TECHNOBUILD PRIVATE LIMITED VS PROPLARITY INFRATECH PRIVATE LIMITED & ORS	Application under any other provisions-IBC	20/02/2024	Fill applicant respondent detail online as per memo of parties.	Harsh Gattani
321	6/2/2024	Interlocutory Application (I.B.C)	710102012102024	COMPANY PETITION IB (IBC)/757(ND)2023	AMAZON WHOLESALE (INDIA) PRIVATE LIMITED VS MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/02/2024	applicant and respondent detail mismatch on online portal and vakalantma missing	Saurabh
322	6/2/2024	Interlocutory Application (I.B.C)	710102012262024	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS GRAND TECHNOLOGY RESOURCES INDIA PRIVATE LIMITED	Sec 60(5)	23/02/2024	mention bookmarking as per index with page nos	GULSHAN KUMAR GUPTA
323	3/2/2024	Interlocutory Application (I.B.C)	710102011582024	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES THROUGH ITS RESOLUTION PROFESSIONAL VS GRAND TECHNOLOGY RESOURCES INDIA PRIVATE LIMITED	Sec 60(5)	13/02/2024	fill all details in online portal. due payment section (12). memo of parties.	Yugam Taneja
324	6/2/2024	Interlocutory Application (I.B.C)	710102012092024	COMPANY PETITION IB (IBC)/64(PB)2017	HUZEFA FAKHRI SITABKHAN VS GRAND TECHNOLOGY RESOURCES INDIA PRIVATE LIMITED	Sec 60(5)	29/02/2024	mention bookmarking according your index with numbering.	Sanampreet
325	6/2/2024	Interlocutory Application (I.B.C)	710102012302024	COMPANY PETITION IB (IBC)/449(PB)2019	CHHOTE LAL SHARMA VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	26/02/2024	main case no. missing on vakalatnama	PRADEEP KUMAR KAUSHIK
326	6/2/2024	Interlocutory Application (I.B.C)	710102012252024	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS GURSHARAN SINGH	Sec 60(5)	29/02/2024	due payment section 66(1).	GULSHAN KUMAR GUPTA

327	25/01/2024	Interlocutory Application (I.B.C)	710102009282024	COMPANY PETITION IB (IBC)/1344(PB)2018	INCOME TAX OFFICER TDS WARD - 76(1) NEW DELHI VS SH ALOK KUMAR AGARWAL RESOLUTION PROFESSIONA NOIDA SOFTWARE TECHNOLOGY PARK LIMITED	Rule 11 of NCLT, 2016	17/02/2024	section wrong and page numbering missing in bookmarking	Pratyaksh
328	6/2/2024	Interlocutory Application (I.B.C)	710102012222024	COMPANY PETITION IB (IBC)/449(PB)2019	MANISH MITTAL VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	29/02/2024	page no. 45 mention english translate copy on pdf. bookmarking compulsory as per index with page nos	PRADEEP KUMAR KAUSHIK
329	30/01/2024	Company Appeal (IBC)	710102010582024	COMPANY PETITION IB (IBC)/1528(PB)2018	SMT SARITA VS JATIN MADAN	Sec 42	8/2/2024	"Respondent address missed memo party missed list fo date and events breif synopsis missed book marking missed with pagination according your index need to sign on every page need to true copy sign on every annexure "	Ashwan mishra
330	29/01/2024	Interlocutory Application (I.B.C)	710102009992024	COMPANY PETITION IB (IBC)/468(ND)2020	RADHEYA SHYAM YADAV VS MR. AMARJIT SINGH KALARA & ORS.	Application under any other provisions- IBC	8/2/2024	wrong filing. filed additional documents.	ASHOK
331	6/2/2024	Interlocutory Application (I.B.C)	710102012402024	COMPANY PETITION IB (IBC)/1016(PB)2020	ANIL SINGH & OTHERS VS IDEA BUILDERS PVT LTD	19(2)	29/02/2024	memo of parties mismatch according your online portal.	SHITAL KHATRI
332	7/2/2024	Interlocutory Application (I.B.C)	710102012702024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	due payment for application. ticket put on blank side in vakalatnama. date and main case missing in vakalatnama. mention bookmarking with numbering. fill all details in online portal.	OM PRAKASH

333	7/2/2024	Interlocutory Application (I.B.C)	710102012742024	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PRIVATE LIMITED VS VINAY KUMAR SINGHAL	Regulation 44(2), Liquidation process Regulation, 2016	29/02/2024	section wrong online according to pdf	AMAR VIVEK
334	8/2/2024	Company Application(Companies Act)	710102012902024	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	M/S VECTOR SPICON PRIVATE LIMITED VS SUNITA GUPTA	Rule 11 of NCLT	15/02/2024	added all respondent in online portal.	VIJAY KASANA
335	6/2/2024	Interlocutory Application (I.B.C)	710102012412024	COMPANY PETITION IB (IBC)/545(ND)2023	THE FEDERAL BANK LTD VS FEEDBACK INFRA PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/02/2024	section wrong. vakalatnama compulsory.	Brijesh Kumar Tamber
336	7/2/2024	Interlocutory Application (I.B.C)	710102012862024	COMPANY PETITION IB (IBC)/237(ND)2019	DHARAM COLD STORAGE PVT LTD VS ATUL MITTAL	Sec 60(5)	23/02/2024	page no.34,36,37-38,39, not clear page	HARSHAL KUMAR
337	7/2/2024	Company Application(Companies Act)	710102012582024	COMPANY PETITION (COMPANIES ACT)/18(ND)2024	ZICO ENVIROMENTAL SOLUTIONS PVT. LTD. VS MR. SIDDHARTH JAIN	Rule 11 of NCLT	29/02/2024	vakalatnama filed in additional	NISHANT
338	6/2/2024	Interlocutory Application (I.B.C)	710102012462024	COMPANY PETITION IB (IBC)/477(PB)2017	DEVENDRA UMRAO VS JOGINDER SINGH LATHER	19(2)	15/02/2024	page no. 18 to 20,27 to 33 mention type copy in pdf. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory.	Abhishek Parmar
339	7/2/2024	Interlocutory Application (I.B.C)	710102012512024	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	23/02/2024	applicant and respondent detail incomplete on online portal	AWNISH
340	8/2/2024	Interlocutory Application (I.B.C)	710102013072024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	fill all details in online portal. due payment for application. ticket put on blank side in vakalatnama. main case missing in vakalatnama. mention bookmarking with numbering.	OM PRAKASH
341	8/2/2024	Interlocutory Application (I.B.C)	710102013052024	COMPANY PETITION IB (IBC)/358(ND)2018	RAVIKANT GUPTA VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	15/02/2024	need every page true copy in annexure. vakalatnama compulsory.	Shubhanshu Kuksal

342	8/2/2024	Interlocutory Application (I.B.C)	710102012942024	COMPANY PETITION IB (IBC)/416(ND)2022	BRIJESH KUMAR TAMBER VS RK SHARMA	Sec 60(5)	29/02/2024	need every page sign in application	Prateek Kushwaha
343	7/2/2024	Interlocutory Application (I.B.C)	710102012872024	COMPANY PETITION IB (IBC)/237(ND)2019	SHUBH LABH SUPER STEEL PVT LTD VS ATUL MITTAL	Sec 60(5)	23/02/2024	page no. 44,45,47,48,49 are not clear.	HARSHAL KUMAR
344	8/2/2024	Interlocutory Application (I.B.C)	710102013042024	COMPANY PETITION IB (IBC)/358(ND)2018	RAVIKANT GUPTA VS ATUL MITTAL	Sec 60(2)	29/02/2024	page no.13 not clear	Shubhanshu Kuksal
345	8/2/2024	Company Application(Companies Act)	710102013062024	COMPANY PETITION (COMPANIES ACT)/16(PB)2019	MUDIT BANSAL VS ANANT SOURCING MANAGEMENT SERVICES PVT LTD	Application under any other provisions	16/02/2024	memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. mention bookmarking with numbering.	Abhinav Agnihotri
346	8/2/2024	Restoration Application (Companies Act)	710102012842024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	26/02/2024	restore application mention in index. mention bookmarking with page numbering.	Buddh prakash
347	8/2/2024	Company Application(Companies Act)	710102012762024	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT	16/02/2024	added all applicant and respondent in online portal. counsel details missing in memo party.	Krishna Kumar
348	10/2/2024	Interlocutory Application (I.B.C)	710102013722024	COMPANY PETITION IB (IBC)/468(ND)2023	IRP SUNIL KUMAR AGRAWAL VS MIRAZ SECURITAS PRIVATE LIMITED	22(3)a	17/02/2024	counsel details incomplete in memo of parties. bookmarking compulsory with page numbering.	SUNIL KUMAR AGRAWAL
349	8/2/2024	Interlocutory Application (I.B.C)	710102013302024	COMPANY PETITION IB (IBC)/793(PB)2022	SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS HIMASHU GUPTA	Rule 11 of NCLT, 2016	16/02/2024	vakalatnama compulsory.	ASHWINI
350	11/2/2024	Interlocutory Application (I.B.C)	710102013892024	COMPANY PETITION IB (IBC)/1342(ND)2018	MAHESH BANSAL MONITORING PROFESSIONAL VS HIMASHU GUPTA	Sec 60(5)	26/02/2024	100-102 not clear page and vakaltnama missing and prayer missing	ABHISHEK

351	9/2/2024	Interlocutory Application (I.B.C)	710102013482024	COMPANY PETITION IB (IBC)/1096(PB)2018	MAYA GUPTA VS NARESH KUMAR AGGARWAL	Sec 66(1)	16/02/2024	page no. 213,224,226 to 248,288,457,458,473,474,475 to 482 are not clear. page no. 268 to 281 are blank.	Sandeep
352	9/2/2024	Interlocutory Application (I.B.C)	710102013352024	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS NARESH KUMAR AGGARWAL	Application under any other provisions-IBC	16/02/2024	notary missing. bookmarking compulsory.	Anup
353	9/2/2024	Company Application(Companies Act)	710102013412024	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	AGRAWAL JODHANI & CO. VS AGRAWAL JODHANI & CO.	Rule 11 of NCLT	22/02/2024	Applicant respondents fill online as per mop	Rakesh Kumar
354	10/2/2024	Interlocutory Application (I.B.C)	710102013712024	COMPANY PETITION IB (IBC)/468(ND)2023	IRP SUNIL KUMAR AGRAWAL VS AGRAWAL JODHANI & CO.	Application under any other provisions-IBC	17/02/2024	bookmarking compulsory with page numbering.	SUNIL KUMAR AGRAWAL
355	11/2/2024	Review Application (IBC)	710102013902024	COMPANY PETITION IB (IBC)/470(ND)2019	PANKAJ NARANG VS AGRAWAL JODHANI & CO.	Rule 154 (1)	18/02/2024	fill all details in online portal. case type wrong. need every page true copy in annexure. mention bookmarking with page numbering.	Rakesh
356	30/01/2024	Interlocutory Application (I.B.C)	710102010492024	COMPANY PETITION IB (IBC)/151(ND)2022	PRATIM BAYAL VS GOPAL CHANDRA PADIA	Application under any other provisions-IBC	17/02/2024	affidavit 19 to 24 file in additional	Brijesh Kumar Tamber
357	10/2/2024	Interlocutory Application (I.B.C)	710102013662024	COMPANY PETITION IB (IBC)/495(ND)2023	HARISH TANEJA VS GOPAL CHANDRA PADIA	Application under any other provisions-IBC	26/02/2024	mention bookmarking with page numbering. and vakalatnama missing	Harish Taneja
358	30/01/2024	Interlocutory Application (I.B.C)	710102010512024	COMPANY PETITION IB (IBC)/153(ND)2022	PRATIM BAYAL VS URMILA DEVI PADIA	Application under any other provisions-IBC	17/02/2024	affidavit 19 to 24 file in additional	Brijesh Kumar Tamber
359	31/01/2024	Interlocutory Application (I.B.C)	710102010822024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions-IBC	12/2/2024	page numbering missing in bookmarking	kinshuk Chatterjee
360	5/2/2024	Company Application(Companies Act)	710102011982024	COMPANY APPEAL(COMPANIES ACT)/167(ND)2023	INCOME TAX VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	13/02/2024	DOCUMENT NOT UPLOAD	Himanshu Ahuja

361	13/02/2024	Interlocutory Application (I.B.C)	710102014402024	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM ARORA VS VANDANA MOTORS	Regulation 44(2), Liquidation process Regulation, 2016	26/02/2024	section wrong choose 44(2) online portal index or page no 3	SHYAM
362	12/2/2024	Interlocutory Application (I.B.C)	710102014242024	COMPANY PETITION IB (IBC)/607(PB)2022	VIKASH SHARMA RESOLUTION OF ANKINEEDU MAGANTI VS VANDANA MOTORS	Application under any other provisions- IBC	17/02/2024	fill all details in online portal. index missing. bookmarking compulsory.	Dhrupad
363	13/02/2024	Interlocutory Application (I.B.C)	710102014472024	COMPANY PETITION IB (IBC)/1529(ND)2019	LOKESH SINGH RATHORE VS MR. PRABHAKAR KUMAR	Sec 60(5)	18/02/2024	need every page sing and true copy in annexure. every page sing in pdf. ticket put on blank side in vakalatnama. date and 3Rs court fee missing in vakalatnama. bookmarking compulsory with page numbering.	Abhijeet Sinha
364	13/02/2024	Interlocutory Application (I.B.C)	710102014542024	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR ABHISHEK GUPTA	Application under any other provisions- IBC	22/02/2024	service required	DINKAR SINGH
365	8/2/2024	Interlocutory Application (I.B.C)	710102013012024	COMPANY PETITION IB (IBC)/1757(PB)2018	RADHIKA SANKARAN VS KST INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	26/02/2024	sectio not mention in index or pdf. memo of parties mismatch according your online portal. counsel details missing in prayer.	Kunal
366	12/2/2024	Interlocutory Application (I.B.C)	710102014082024	COMPANY PETITION IB (IBC)/375(PB)2018	SARDARI LAL TOKAS VS SATYA PRAKASH GUPTA	Sec 60(5)	17/02/2024	fill all details in online portal. need every page sign in pdf. mention true copy in annexure. vakalatnama not clear. 25Rs welfare fee and 1Rs court fee short in vakalatnama. mention bookmarking with page numbering.	PREM GARG

367	13/02/2024	Interlocutory Application (I.B.C)	710102014442024	COMPANY PETITION IB (IBC)/104(PB)2018	DHARMENDRA VERMA VS JITENDER ARORA ERSTWHILE RESOLUTION PROFESSIONAL FOR THE CORPORATE DEBTOR: PREMIA PROJECTS LIMITED	Rule 11 of NCLT, 2016	17/02/2024	fill all details in online portal. memo of parties missing. vol 1,2 separate index missing. need every page sign in pdf. mention sign and true copy in annexure.	PREM GARG
368	13/02/2024	Interlocutory Application (I.B.C)	710102014382024	COMPANY PETITION IB (IBC)/375(PB)2018	M/S EVERGREEN TOWNSHIP PVT. LTD.X VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	18/02/2024	page no. 20,21,25 are cut. need every page sign and true copy in annexure.	SINHA SHREY
369	13/02/2024	Interlocutory Application (I.B.C)	710102014532024	COMPANY PETITION IB (IBC)/704(ND)2023	NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Application under any other provisions- IBC	18/02/2024	wrong filing. filed in additional document.	MUKESH
370	13/02/2024	Interlocutory Application (I.B.C)	710102014462024	COMPANY PETITION IB (IBC)/1671(ND)2019	MANOJ KULSHRESTHA VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Sec 66(1)	26/02/2024	bookmarking compulsory as per index with page numbering.	AMAR NATH
371	13/02/2024	Interlocutory Application (I.B.C)	710102014332024	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	26/02/2024	pagination missing in index. memo of parties mismatch according your online portal.	Ritesh Agrawal
372	12/2/2024	Company Application(Companies Act)	710102014192024	COMPANY PETITION (COMPANIES ACT)/107(ND)2020	SATENDRA SINGH TOMAR VS KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Rule 11 of NCLT,Rule 32	27/02/2024	added all applicants respondents online as per memo of parties. affidavit address mismatch in notary.	KUNAL ANAND
373	12/2/2024	Interlocutory Application (I.B.C)	710102014142024	COMPANY PETITION IB (IBC)/297(PB)2018	ASSOCIATION OF APPU GHAR INVESTORS VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	18/02/2024	wrong filing.	Chaitanyashil

374	13/02/2024	Interlocutory Application (I.B.C)	710102014512024	COMPANY PETITION IB (IBC)/403(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR. AJAY GUPTA	Application under any other provisions-IBC	22/02/2024	service required	DINKAR SINGH
375	12/2/2024	Restoration Application (Companies Act)	710102014022024	COMPANY APPEAL (COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS MR. AJAY GUPTA	Rule 48	29/02/2024	restore application not mention in index. bookmarking compulsory with page numbering.	Divya
376	13/02/2024	Interlocutory Application (I.B.C)	710102014392024	COMPANY PETITION IB (IBC)/375(PB)2018	SHOBHA KHURANA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F, OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	18/02/2024	affidavit address mismatch in notary.	SINHA SHREY
377	13/02/2024	Interlocutory Application (I.B.C)	710102014492024	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18/02/2024	fill all details in online portal. case type wrong.	AWNISH
378	7/2/2024	Interlocutory Application (I.B.C)	710102012722024	COMPANY PETITION IB (IBC)/02(PB)2017	KRISHAN KUMAR VS RAM CHANDER SONI	Rule 11 of NCLT, 2016	15/02/2024	fill all details in online portal. memo of parties mismatch according your online portal.	RAGHU VASISHTH
379	15/02/2024	Interlocutory Application (I.B.C)	710102015042024	COMPANY PETITION IB (IBC)/546(PB)2018	ASREC INDIA LIMITED VS RAM CHANDER SONI	Rule 11 of NCLT, 2016	21/02/2024	memo of parties missing. page no. 51,52,53 mention english type copy in pdf. date missing in vakalatnama. mention bookmarking according your index with page numbering.	Chandni
380	14/02/2024	Company Application (Companies Act)	710102014772024	TRANSFER APPLICATION/4(PB)2024	TUSHAR KANT JINDAL VS KURINJI METALS PRIVATE LIMITED	Rule 11 of NCLT	16/02/2024	vakalatnama compulsory. mention bookmarking according your index with numbering.	KARAN MALHOTRA
381	15/02/2024	Interlocutory Application (I.B.C)	710102014982024	COMPANY PETITION IB (IBC)/334(ND)2018	ANIL KUMAR JAIN VS MADHAV SARAN AGARWAL	Sec 60(5)	19/02/2024	page no. 60 to 63 are not clear.	ANIL KUMAR JAIN

382	14/02/2024	Interlocutory Application (I.B.C)	710102014742024	COMPANY PETITION IB (IBC)/375(PB)2018	SANJAY MAILK & SONS HUF VS RESOLUTION PROFESSIONAL MR SATYA PRAKASH GUPTA	Sec 60(5)	26/02/2024	page no. 54 to 82 are not clear. bookmarking compulsory with page numbering. document not uploaded	Vaibhav
383	15/02/2024	Interlocutory Application (I.B.C)	710102015012024	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS RESOLUTION PROFESSIONAL MR SATYA PRAKASH GUPTA	Sec 60(5)	29/02/2024	bookmarking compulsory with page numbering.	Sanjeev
384	15/02/2024	Interlocutory Application (I.B.C)	710102014972024	COMPANY PETITION IB (IBC)/271(PB)2017	ARPIT AGARWAL & ORS. VS MR. HARSH KUMAR ARORA	Sec 60(5)	28/02/2024	section wrong. bookmarking compulsory with page numbering.	PAWAN
385	15/02/2024	Interlocutory Application (I.B.C)	710102014942024	COMPANY PETITION IB (IBC)/625(ND)2023	NITIN NARANG VS MRS. TAMKEEN KOSAR	Application under any other provisions-IBC	20/02/2024	page no. 19 to 26,51 are not clear. bookmarking compulsory with page numbering.	MOHD
386	15/02/2024	Interlocutory Application (I.B.C)	710102015032024	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS MRS. TAMKEEN KOSAR	Sec 60(5)	29/02/2024	bookmarking compulsory with page numbering.	Sanjeev
387	16/02/2024	Interlocutory Application (I.B.C)	710102015352024	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA LIQUIDATOR VS MAPLE LOGISTICS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	21/02/2024	case type wrong choose IA(IBC)LIQ. 3Rs court fee missing in vakalatnama. remove main case party in online portal. bookmarking compulsory with page numbering.	SANJAY JAIN
388	15/02/2024	Interlocutory Application (I.B.C)	710102015072024	COMPANY PETITION IB (IBC)/496(ND)2018	SMT. SUMAN TOMAR VS MAPLE REALCON PVT LTD	Rule 11 of NCLT, 2016	26/02/2024	affidavit address mismatch in notary. page no. 29 to 34 are cut. bookmarking compulsory with page numbering.	Naman Singhal
389	14/02/2024	Miscellaneous Application (IBC)	710102014722024	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS MAPLE REALCON PVT LTD	Rule 11 of NCLT, 2016	29/02/2024	case type wrong. mention bookmarking according your index with page numbering.	PANKAJ
390	15/02/2024	Interlocutory Application (I.B.C)	710102014962024	COMPANY PETITION IB (IBC)/560(PB)2017	NIIL HOME BUYERS WELFARE ASSOCIATION VS MONITORING COMMITTEE OF NIIL INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/02/2024	fill all details in online portal. bookmarking compulsory with page numbering. main case wrong	ADARSH KUMAR GUPTA

391	15/02/2024	Interlocutory Application (I.B.C)	710102014932024	COMPANY PETITION IB (IBC)/2661(ND)2019	MR. PAWAN GARG VS MONITORING COMMITTEE OF NIIL INFRASTRUCTURE PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	29/02/2024	remove double pagination.	Shashwat Anand
392	16/02/2024	Interlocutory Application (I.B.C)	710102015262024	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS MONITORING COMMITTEE OF NIIL INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	21/02/2024	bookmarking compulsory.	KK
393	15/02/2024	Interlocutory Application (I.B.C)	710102014992024	COMPANY PETITION IB (IBC)/757(ND)2020	VANI ADVERTISING VS SANTASHA REAL ESTATE PRIVATE LIMITED	Sec. 12A	29/02/2024	section mention in index or page no 2	NAMIT
394	16/02/2024	Interlocutory Application (I.B.C)	710102015232024	COMPANY PETITION IB (IBC)/923(PB)2018	RITESH KUMAR ARORA & ANR VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	29/02/2024	applicant respondent fill online according to pdf tickets paste on vakalatnama on blank side	Chaitanyashil
395	16/02/2024	Interlocutory Application (I.B.C)	710102015122024	COMPANY PETITION IB (IBC)/569(ND)2018	PARTHA SARATHY SARKAR VS MAYANK MEHTA	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	21/02/2024	section not mention in index. need every page sign and true copy in annexure. mention bookmarking with page numbering.	Acharya Chandrashekhar J
396	15/02/2024	Company Appeal (IBC)	710102014922024	COMPANY PETITION IB (IBC)/866(PB)2018	ASSISTANT COMMISSIONER OF CUSTOMS (IMPORT)-RECOVERY CELL VS MR. PARAMJEET SINGH BHATIA (LIQUIDATOR OF M/S MARGRA INDUSTRIES LTD)	Sec 42	29/02/2024	memo party missed in index cover page missed on page no 3	AAKARSH SRIVASTAVA
397	15/02/2024	Interlocutory Application (I.B.C)	710102014862024	COMPANY PETITION IB (IBC)/468(ND)2023	IRP SUNIL KUMAR AGRAWAL VS MR. PARAMJEET SINGH BHATIA (LIQUIDATOR OF M/S MARGRA INDUSTRIES LTD)	Application under any other provisions-IBC	29/02/2024	bookmarking compulsory with page numbering.	SUNIL KUMAR AGRAWAL

398	7/2/2024	Interlocutory Application (I.B.C)	710102012562024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS MR. PARAMJEET SINGH BHATIA (LIQUIDATOR OF M/S MARGRA INDUSTRIES LTD)	Sec 60(5)	22/02/2024	true copy sign mandatory all annexures	ARGUS PARTNERS
399	16/02/2024	Interlocutory Application (I.B.C)	710102015292024	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS M/S ZUBERI FIBRES PRIVATE LIMITED & ORS.	Regulation 33	26/02/2024	fill all details in online portal.	ASHOK
400	10/2/2024	Interlocutory Application (I.B.C)	710102013502024	COMPANY PETITION IB (IBC)/739(PB)2022	RESOLUTION PROFESSIONAL VS M/S ZUBERI FIBRES PRIVATE LIMITED & ORS.	Application under any other provisions-IBC	17/02/2024	fill all details in online portal. need every page sign and true copy. mention bookmarking with page numbering.	CHANCHAL
401	19/02/2024	Interlocutory Application (I.B.C)	710102015792024	COMPANY PETITION IB (IBC)/49(PB)2017	SATISH KUMAR MATHUR VS SANJAY SAHNI	Sec 60(5)	26/02/2024	case type wrong	Inder Paul Singh Oberoi
402	17/02/2024	Company Application(Companies Act)	710102015442024	COMPANY PETITION (COMPANIES ACT)/153(ND)2022	AUUNA SHANNA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	22/02/2024	section wrong	Abhishek Chauhan
403	17/02/2024	Interlocutory Application (I.B.C)	710102015412024	COMPANY PETITION IB (IBC)/449(PB)2019	KOTAK MAHINDRA BANK VS MR. ASHISH SINGH	Application under any other provisions-IBC	29/02/2024	section fill online as per index or pdf	Gulshan Kr.
404	17/02/2024	Interlocutory Application (I.B.C)	710102015392024	COMPANY PETITION IB (IBC)/717(ND)2023	M/S AGARWAL EARTHMOVING ENTERPRISES VS SAINIK MINING (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	21/02/2024	section wrong. vakalatnama compulsory. bookmarking compulsory with page numbering.	parinav gupta
405	17/02/2024	Interlocutory Application (I.B.C)	710102015532024	COMPANY PETITION IB (IBC)/189(ND)2017	RAKESH KUMAR GUPTA LIQUIDATOR FOR NAMDHARI FOOD INTERNATIONAL PVT LIMITED VS IQBAL SINGH	Application under any other provisions-IBC	21/02/2024	section wrong. remove double pagination. page no. 220,423 to 425,551,556,561,556 are not clear.	ABHISHEK
406	19/02/2024	Interlocutory Application (I.B.C)	710102015752024	COMPANY PETITION IB (IBC)/445(ND)2020	AJAY GUPTA LIQUIDATOR OF IDZIRE HOSPITALITY PVT LTD VS IQBAL SINGH	Application under any other provisions-IBC	22/02/2024	memo of parties missing.	Ajay Gupta

407	19/02/2024	Interlocutory Application (I.B.C)	710102015692024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions-IBC	22/02/2024	bookmarking compulsory with page numbering.	Pawan Kumar Agrawal
408	19/02/2024	Interlocutory Application (I.B.C)	710102015762024	COMPANY PETITION IB (IBC)/717(ND)2019	MANJURI SANGURI VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	28/02/2024	added all applicant and respondent in online portal according to mop . Added all applicant affidavit in pdf poa or authority letter	Tarun Arora
409	19/02/2024	Interlocutory Application (I.B.C)	710102015652024	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Application under any other provisions-IBC	29/02/2024	wrong filing. filed in additional documents.	Kamall
410	17/02/2024	Interlocutory Application (I.B.C)	710102015472024	COMPANY PETITION IB (IBC)/544(ND)2023	LALIT MOHAN BHARDWAJ VS NEO MULTIMEDIA LIMITED	Sec 60(5)	29/02/2024	vakalatnama compulsory. applicant sign missing.	Kumar Mihir
411	19/02/2024	Company Application(Companies Act)	710102015772024	COMPANY PETITION (COMPANIES ACT)/43(ND)2023	RAJIV DHINGRA VS SANJEEV DHINGRA	Application under any other provisions	29/02/2024	main case missing in vakalatnama.	Vishal
412	17/02/2024	Interlocutory Application (I.B.C)	710102015512024	COMPANY PETITION IB (IBC)/189(ND)2023	ASHOK KUMAR JUNEJA VS HENNA CRAFTS OVERSEAS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/02/2024	fill all details in online portal.	ASHOK
413	21/02/2024	Interlocutory Application (I.B.C)	710102016512024	COMPANY PETITION IB (IBC)/3463(ND)2019	PRASSAN NAVIN KUMAR SINHA (RESOLUTION PROFESSIONAL) VS OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD)	Sec. 12A	27/02/2024	pdf not upload.	Yashoj
414	17/02/2024	Restoration Application (IBC)	710102015452024	COMPANY PETITION IB (IBC)/20(ND)2024	KANODIA TECHNOPLAST LIMITED VS K.Y TOBACCO WORKS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/02/2024	case type wrong.	Sumesh

415	19/02/2024	Miscellaneous Application (IBC)	710102015862024	COMPANY PETITION IB (IBC)/1565(PB)2018	GULSHAN MEHTA AND ASSOCIATES VS CROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	22/02/2024	case type wrong. main case missing in vakalatnama. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. mention bookmarking with page numbering.	Randeep Sachdeva
416	19/02/2024	Interlocutory Application (I.B.C)	710102015912024	COMPANY PETITION IB (IBC)/296(PB)2023	MR. VISHAL DUBEY VS MR. ASHISH SINGH	Application under any other provisions-IBC	22/02/2024	page no. 38 are not clear. 1Rs court fee short and date missing in vakalatnama. mention bookmarking with page numbering.	Satakshi
417	20/02/2024	Interlocutory Application (I.B.C)	710102016262024	COMPANY PETITION IB (IBC)/594(PB)2023	NARESH THAKUR VS BANK OF INDIA	Rule 11 of NCLT, 2016	22/02/2024	section wrong technically and in pdf case type wrong Pg-54,55,56,69 not clear	VAIBHAV TYAGI
418	20/02/2024	Interlocutory Application (I.B.C)	710102016182024	COMPANY PETITION IB (IBC)/1757(PB)2018	KST COMMERCIAL MALL BUYERS ASSOCIATION VS MUKUL KUMAR	Sec 60(5)	26/02/2024	fill all details in online portal.	Prashant Kashyap
419	20/02/2024	Interlocutory Application (I.B.C)	710102016082024	COMPANY PETITION IB (IBC)/1362(PB)2018	VIJENDER SHARMA VS MUKUL KUMAR	Application under any other provisions-IBC	23/02/2024	77 page wrong arrange 39-43 page not clear	Vijender
420	20/02/2024	Interlocutory Application (I.B.C)	710102016042024	COMPANY PETITION IB (IBC)/296(PB)2023	MRS. SONI KUMARI VS MR. ASHISH SINGH	Application under any other provisions-IBC	23/02/2024	bookmarking numbering missed court fee and welfare put some space area in vakaltnama	Satakshi
421	20/02/2024	Interlocutory Application (I.B.C)	710102016222024	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS MR. ASHISH SINGH	Regulation 44(2), Liquidation process Regulation, 2016	26/02/2024	fill all details in online portal. section wrong.	NAMIT SURI
422	20/02/2024	Interlocutory Application (I.B.C)	710102016032024	COMPANY PETITION IB (IBC)/296(PB)2023	MR.VISHNU PRASAD UPADHYAY VS MR. ASHISH SINGH	Application under any other provisions-IBC	23/02/2024	bookmarking numbering 18-23 page not clear court fee and welfare put some space area in vakaltnama	Satakshi
423	22/02/2024	Company Application(Companies Act)	710102016612024	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	JAYANT GUPTA VS HANSRAJ GUPTA AND CO. PVT LTD.	Rule 11 of NCLT	26/02/2024	added all applicant and respondent in online portal. added all applicant affidavit in pdf.	Anshul

424	21/02/2024	Interlocutory Application (I.B.C)	710102016342024	COMPANY PETITION IB (IBC)/390(PB)2023	HITESH GOEL VS HANSRAJ GUPTA AND CO. PVT LTD.	Application under any other provisions-IBC	26/02/2024	affidavit address mismatch in notary. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. mention bookmarking with page numbering.	Anwasha Dasgupta
425	20/02/2024	Company Application(Companies Act)	710102016072024	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	SANJIV KAPOOR VS KAPIL BATRA	Rule 11 of NCLT	23/02/2024	3rs court fee missed in vakaltnama	SAKSHI
426	21/02/2024	Company Application(Companies Act)	710102016572024	COMPANY PETITION (COMPANIES ACT)/434(ND)2018	OVERSEAS COURIER SERVICE INDIA PRIVATE LIMITED VS ANUPAM GUPTA	Rule 11 of NCLT	29/02/2024	PROOF OF SERVICE MISSING	Niranjan
427	20/02/2024	Interlocutory Application (I.B.C)	710102016112024	COMPANY PETITION IB (IBC)/296(PB)2023	MR. VISHAL DUBEY VS MR. ASHISH SINGH	Application under any other provisions-IBC	26/02/2024	1Rs court fee short in and date missing in vakalatnama. mention bookmarking with page numbering,	Satakshi
428	20/02/2024	Interlocutory Application (I.B.C)	710102016252024	COMPANY PETITION IB (IBC)/296(PB)2023	ASHISH SINGH VS GRV VENTURES PVT. LTD.	Sec 50(1)	26/02/2024	bookmarking compulsory with page numbering.	Megha
429	21/02/2024	Interlocutory Application (I.B.C)	710102016292024	COMPANY PETITION IB (IBC)/623(ND)2023	NITIN NARANG VS MOHD. ARHAM QURESHI	Application under any other provisions-IBC	26/02/2024	page no. 19 to 24,28,48 to 62 are not clear. vakalatnama missing. bookmarking compulsory with page numbering.	MOHD
430	21/02/2024	Interlocutory Application (I.B.C)	710102016302024	COMPANY PETITION IB (IBC)/306(ND)2022	NEELAM RANA TIWARI SUSPENDED DIRECTOR/ SHAREHOLDER VS PARAMVEER DISTRIBURORS PVT. LTD.	Rule 11 of NCLT, 2016	26/02/2024	page no. 192 to 201 are not clear.	ADITYA MADAAN
431	21/02/2024	Interlocutory Application (I.B.C)	710102016492024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS PARAMVEER DISTRIBURORS PVT. LTD.	Application under any other provisions-IBC	26/02/2024	memo of parties missing. prayer missing. bookmarking compulsory with page numbering.	DEVENDRA
432	21/02/2024	Interlocutory Application (I.B.C)	710102016282024	COMPANY PETITION IB (IBC)/692(ND)2022	POOJA BAHRY VS PARAMVEER DISTRIBURORS PVT. LTD.	Application under any other provisions-IBC	26/02/2024	mention bookmarking with page numbering.	Pooja Bahry
433	21/02/2024	Interlocutory Application (I.B.C)	710102016432024	COMPANY PETITION IB (IBC)/764(ND)2022	POOJA BAHRY VS PARAMVEER DISTRIBURORS PVT. LTD.	Application under any other provisions-IBC	26/02/2024	mention bookmarking with page numbering.	Pooja Bahry

434	20/02/2024	Interlocutory Application (I.B.C)	710102016232024	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S. COMPACT LAMPS PVT. LTD VS PARAMVEER DISTRIBURORS PVT. LTD.	Rule 154 (1)	26/02/2024	memo of parties missing. remove double pagination.	Lokesh
435	21/02/2024	Interlocutory Application (I.B.C)	710102016532024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS PARAMVEER DISTRIBURORS PVT. LTD.	Application under any other provisions-IBC	26/02/2024	memo of parties missing. prayer missing. bookmarking compulsory with numbering.	DEVENDRA
436	21/02/2024	Interlocutory Application (I.B.C)	710102016332024	COMPANY PETITION IB (IBC)/296(PB)2023	SHEESH PAL VS ASHISH SINGH (RESOLUTION PROFESSIONAL FOR BULLAND REALTORS PVT. LTD.)	Sec 60(5)	26/02/2024	mention bookmarking according your index with page numbering.	Manisha
437	21/02/2024	Interlocutory Application (I.B.C)	710102016542024	COMPANY PETITION IB (IBC)/560(PB)2017	MS. NISHA MALPANI CHAIRPERSON OF MONITORING COMMITTEE FOR NIIL INFRASTRUCTURE S PVT. LTD VS YES BANK LIMITED	Sec 60(5)	26/02/2024	vakalatnama compulsory.	Swapnil Gupta
438	21/02/2024	Interlocutory Application (I.B.C)	710102016442024	COMPANY PETITION IB (IBC)/544(ND)2023	MOHAN BHARADWAJ VS LALIT MOHAN BHARADWAJ	Sec 60(5)	27/02/2024	fill all details in online portal. due payment section 66.affidavit address mismatch in notary. ticket put on blank side in vakalatnama. 3Rs court fee and date missing in vakalatnama.	RAJIV K.GARG
439	21/02/2024	Restoration Application (IBC)	710102016402024	COMPANY PETITION IB (IBC)/214(ND)2020	BRILLTECH ENGINEERS PRIVATE LIMITED VS JASMINE BUILDMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/02/2024	counsel details incomplete in memo of parties and prayer. vakalatnama compulsory.	ANKUR
440	21/02/2024	Interlocutory Application (I.B.C)	710102016412024	COMPANY PETITION IB (IBC)/375(PB)2018	KARANVIR SINGH SIBIA VS SATYA PRAKASH GUPTA	Sec 60(5)	29/02/2024	Document not uploadedsection wrong. page no. 46 are not clear. 3Rs court fee missing in vakalatnama. mention bookmarking with page numbering.	SIMON

441	9/2/2024	Interlocutory Application (I.B.C)	710102013332024	COMPANY PETITION IB (IBC)/544(ND)2022	NIKHIL SACHDEVA VS SATYA PRAKASH GUPTA	Application under any other provisions-IBC	29/02/2024	section mention in index and memo party missing and 26-30 not clear page	Raghav Kakkar
442	23/02/2024	Interlocutory Application (I.B.C)	710102016992024	COMPANY PETITION IB (IBC)/592(ND)2023	MR. SHREYANSH JAIN VS INDUSIND BANK LTD.	Application under any other provisions-IBC	27/02/2024	main case wrong in memo of parties.	vinam
443	22/02/2024	Interlocutory Application (I.B.C)	710102016602024	COMPANY PETITION IB (IBC)/440(ND)2021	NILESH SHARMA RESOLUTION PROFESSIONAL DREAM PROCON PVT LTD VS MAHOHAR VIJ	Sec 60(5)	27/02/2024	memo of parties mismatch according your online portal. remove double pagination. mention bookmarking according your index with numbering.	Ashu Kansal
444	22/02/2024	Interlocutory Application (I.B.C)	710102016732024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR LIQUIDATOR OF CLUTCH AUTO LIMITED VS MAHOHAR VIJ	Application under any other provisions-IBC	27/02/2024	section wrong. case type wrong.	Ashu Kansal
445	22/02/2024	Interlocutory Application (I.B.C)	710102016702024	COMPANY PETITION IB (IBC)/786(PB)2022	BHIM SAIN GOYAL IRP VS MAHOHAR VIJ	Sec 12(2)	27/02/2024	memo of parites missing.	MANOJ
446	22/02/2024	Interlocutory Application (I.B.C)	710102016632024	COMPANY PETITION IB (IBC)/531(ND)2019	M/S OYSTER STEEL & IRON PVT LTD VS INDIA CHOICE PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/02/2024	section wrong. memo of parties mismatch according your online portal. counsel details missing in memo of parties. need every page sign in pdf. counsel and applicant sign missing in prayer. page no. 51 to 60 are not clear. need every page sign and true copy in annexure.	KARTIK SANDAL
447	23/02/2024	Interlocutory Application (I.B.C)	710102016842024	COMPANY PETITION IB (IBC)/22(PB)2018	REETA KAPOOR VS SANJAY KUMAR SINGH	Sec 60(5)	27/02/2024	counsel sign missign in index and memo of parties and prayer. applicant sign missing in prayer. notary missing in affidavit. date and place missing in index, memo party and prayer. hindi pages mention english translate copy in pdf. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Mayank Mittal

448	22/02/2024	Interlocutory Application (I.B.C)	710102016782024	COMPANY PETITION IB (IBC)/300(PB)2020	AJ IT GYANCHAND JAIN ERSTWHILE RESOLUTION PROFESSIONAL/ CHAIRMAN OF MONITORING AGENCY OF SARE GURUGRAM PRIVATE LIMITED VS SANJAY KUMAR SINGH	Application under any other provisions- IBC	27/02/2024	date missing in vakalatnama.	Prakash Legal Advisers
449	22/02/2024	Interlocutory Application (I.B.C)	710102016762024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS SANJAY KUMAR SINGH	Sec 12(2)	27/02/2024	pdf not upload.	Himanshu Kapoor
450	24/02/2024	Interlocutory Application (I.B.C)	710102017322024	COMPANY PETITION IB (IBC)/470(ND)2017	VIDYA DHAR NAIK VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	28/02/2024	fill all details in online portal. bookmarking compulsory with page numbering.	Jayaditya Gupta
451	22/02/2024	Interlocutory Application (I.B.C)	710102016662024	COMPANY PETITION IB (IBC)/900(ND)2020	ADI IMPEX INFRA SERVICES VS VIKAS GARG LIQUIDATOR OF HEMA ENGINEERING INDUSTRIES LTD.	Sec 60(5)	27/02/2024	need every page sign and true copy in annexure. page no. 2 to 9 mention sign.	NAKUL MOHTA
452	23/02/2024	Interlocutory Application (I.B.C)	710102016892024	COMPANY PETITION IB (IBC)/704(ND)2023	NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Application under any other provisions- IBC	28/02/2024	bookmarking compulsory with page numbering.	MUKESH
453	23/02/2024	Interlocutory Application (I.B.C)	710102016942024	COMPANY PETITION IB (IBC)/1416(ND)2019	ROOP NARAIN VS TRADING ENGINEERS (INTERNATIONAL) LTD	Application under any other provisions- IBC	28/02/2024	section wrong. case type wrong. brief synopsis and date of event missing. memo of party missing. vakalatnama missing.	vinay sabharwal
454	23/02/2024	Interlocutory Application (I.B.C)	710102017062024	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. ASHU AGGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	28/02/2024	3Rs court fee and date missing in vakalatnama.	PRAVEEN

455	23/02/2024	Interlocutory Application (I.B.C)	710102016962024	COMPANY PETITION IB (IBC)/1775(PB)2018	MUKESH KUMAR VS RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL (FOR CHD DEVELQPERS LTD.)	Sec 60(5)	28/02/2024	25Rs welfare and 3Rs court fee and date missing in vakalatnama. remove double pagination.	SINHA SHREY
456	23/02/2024	Interlocutory Application (I.B.C)	710102016872024	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS SPECTRUM AERO PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/02/2024	main case and date missing in vakalatnama.	Shagun
457	24/02/2024	Interlocutory Application (I.B.C)	710102017302024	COMPANY PETITION IB (IBC)/2158(ND)2019	AGROFOOD GRAINS PVT. LTD. VS CHANCHAL DUA	Rule 11 of NCLT, 2016	28/02/2024	fill all details in online portal.	Ritambhra Kalra
458	25/02/2024	Interlocutory Application (I.B.C)	710102017342024	COMPANY PETITION IB (IBC)/02(PB)2017	SUNITA SRIVASTAVA VS VIKRAM BAJAJ	Sec 60(5)	28/02/2024	page no. 24 to 26,40 are not clear. page no. 38 are cut.	SUCHETA GUPTA
459	22/02/2024	Interlocutory Application (I.B.C)	710102016822024	COMPANY PETITION IB (IBC)/716(ND)2023	GLOBAL COAL AND MINING PVT. LTD. VS VSR VENTURES PVT. LTD.	Rule 11 of NCLT, 2016	28/02/2024	memo of parties missing. applicant sign missing in prayer. bookmarking compulsory with page numbering.	Ayush Shrivastava
460	23/02/2024	Interlocutory Application (I.B.C)	710102016972024	COMPANY PETITION IB (IBC)/683(ND)2023	IRP SHAMSHER BAHADUR SINGH VS VSR VENTURES PVT. LTD.	22(3)a	28/02/2024	affidavit address missing. mention bookmarking according your index with page numbering.	VARSHA
461	25/02/2024	Interlocutory Application (I.B.C)	710102017362024	COMPANY PETITION IB (IBC)/889(ND)2019	RABINDRA KUMAR MINTRI VS VSR VENTURES PVT. LTD.	Application under any other provisions-IBC	28/02/2024	mention bookmarking according your index with page numbering.	Rachit
462	19/02/2024	Interlocutory Application (I.B.C)	710102015672024	COMPANY PETITION IB (IBC)/531(ND)2020	ARMOUR SECURITY INDIA PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/02/2024	vakalatnama compulsory.	OCEAN LAW FIRM
463	24/02/2024	Interlocutory Application (I.B.C)	710102017252024	COMPANY PETITION IB (IBC)/531(ND)2020	NITIN NARANG VS ANURAG SARAF	Application under any other provisions-IBC	28/02/2024	main case wrong. page no. 2 to 15 mention sign. remove double pagination. 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	MOHD

464	10/2/2024	Interlocutory Application (I.B.C)	710102013882024	COMPANY PETITION IB (IBC)/278(ND)2022	SUNITA UMESH VS ANURAG SARAF	Sec 60(5)	26/02/2024	section wrong online portal or index according to pdf	Bendi Raviteja
465	19/02/2024	Interlocutory Application (I.B.C)	710102015962024	COMPANY PETITION IB (IBC)/1825(PB)2019	MR. SANJEEV BINDAL THE RESOLUTION PROFESSIONAL VS M/S RADHEY SHAM TANDON MANUFACTURING PVT. LTD.	Sec 12(2)	26/02/2024	need every page sign in pdf.	Sanjeev
466	21/02/2024	Interlocutory Application (I.B.C)	710102016422024	COMPANY PETITION IB (IBC)/759(ND)2023	GOLDILOCKS INDIA PRIVATE LIMITED VS M/S RADHEY SHAM TANDON MANUFACTURING PVT. LTD.	Rule 11 of NCLT, 2016	27/02/2024	memo of parties missing. counsel details missing in prayer. bookmarking compulsory with page numbering.	Alok
467	24/02/2024	Interlocutory Application (I.B.C)	710102017262024	COMPANY PETITION IB (IBC)/759(ND)2023	NITIN NARANG VS VINEET SARAF	Application under any other provisions-IBC	28/02/2024	main case missing in online portal. page no. 2 to 15 mention sign in pdf. 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	MOHD
468	24/02/2024	Interlocutory Application (I.B.C)	710102017272024	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS RISHI GUPTA	Rule 11 of NCLT, 2016	28/02/2024	applicant sing missing. need every page sign and true copy in annexure.	MITAL AND MITAL
469	26/02/2024	Interlocutory Application (I.B.C)	710102017442024	COMPANY PETITION IB (IBC)/900(ND)2020	SARASWATI DEVI PROPRIETOR OF OM ENTERPRISES VS PLRAMAL ENTERPRISES LTD.	Sec 60(5)	28/02/2024	memo of parties mismatch according your online portal. need every page sign and true copy in annexure.	Amit Sanduja
470	26/02/2024	Interlocutory Application (I.B.C)	710102017422024	COMPANY PETITION IB (IBC)/23(ND)2021	PARVEEN BANSAL VS PLRAMAL ENTERPRISES LTD.	Sec 60(5)	29/02/2024	memo of parties missing. mention vakalatnama in index and bookmarking.	Parveen Bansal
471	26/02/2024	Interlocutory Application (I.B.C)	710102017672024	COMPANY PETITION IB (IBC)/478(PB)2022	VINAY KUMAR SINGHAL VS PLRAMAL ENTERPRISES LTD.	Application under any other provisions-IBC	29/02/2024	need every page sing and true copy in annexure.	Vinay
472	26/02/2024	Interlocutory Application (I.B.C)	710102017462024	COMPANY PETITION IB (IBC)/2721(ND)2019	AMARPAL VS THREE C SHELTERS PVT. LTD.	Sec 60(5)	29/02/2024	added all respondent in online portal. mention bookmarking according your index with numbering.	Rahul Sharma

473	27/02/2024	Interlocutory Application (I.B.C)	710102017732024	COMPANY PETITION IB (IBC)/48(PB)2020	HAMRAZ AHMED VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	29/02/2024	affidavit address mismatch in notary. page no. 14,16,21 to 23 are not clear. ticket put on blank side in vakalatnama and date missing in vakalatnama.	Sahim khan
474	26/02/2024	Interlocutory Application (I.B.C)	710102017502024	COMPANY PETITION IB (IBC)/1016(PB)2020	ANIL SINGH & OTHERS VS IDEA BUILDERS PVT LTD	Rule 11 of NCLT, 2016	29/02/2024	remove main case parties in online portal and added RP details in online portal.	SHITAL KHATRI
475	26/02/2024	Company Application(Companies Act)	710102017432024	COMPANY PETITION (COMPANIES ACT)/156(ND)2013	MR. OM PRAKASH GUPTA VS M/S. APEX FRP CHEMICALS PVT. LTD.	Rule 11 of NCLT	29/02/2024	pagination missing. section not mention in index. counsel sign missing in index or memo of parties and prayer. applicant sign missing in prayer. notary missing in affidavit. need every page sign. file incomplete.	RAJESH AGRAWAL
476	26/02/2024	Interlocutory Application (I.B.C)	710102017452024	COMPANY PETITION IB (IBC)/88(ND)2024	MRS. UMA SINGH THROUGH RP VS M/S. APEX FRP CHEMICALS PVT. LTD.	Rule 11 of NCLT, 2016	29/02/2024	added all applicant affidavit in pdf.	ADITYA
477	26/02/2024	Interlocutory Application (I.B.C)	710102017492024	COMPANY PETITION IB (IBC)/1705(PB)2018	KENDRIYA BHANDAR SUCCESSFUL RESOLUTION APPLICANT VS M/S. APEX FRP CHEMICALS PVT. LTD.	Sec 60(5)	29/02/2024	memo of parties not mention in index.	ISWAR
478	26/02/2024	Interlocutory Application (I.B.C)	710102017622024	COMPANY PETITION IB (IBC)/513(ND)2023	MAGNUM INDIA HOTEL MANAGEMENT PRIVATELIMITED VS M/S. APEX FRP CHEMICALS PVT. LTD.	Rule 154 (1)	29/02/2024	memo of parties missing.	ASHOK
479	27/02/2024	Interlocutory Application (I.B.C)	710102017802024	COMPANY PETITION IB (IBC)/48(PB)2020	HAMRAZ AHMED VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	29/02/2024	affidavit address mismatch in notary. page no. 28,30,32,33 are not clear. ticket put on blank side in vakalatnama. bookmarking with page numbering.	Sahim khan

480	26/02/2024	Interlocutory Application (I.B.C)	710102017632024	COMPANY PETITION IB (IBC)/1794(ND)2019	ANIL GOEL LIQUIDATOR NATH MOTORS PRIVATE LIMITED VS JAIPURIA BUILDCON PVT. LTD	Regulation 44(2), Liquidation process Regulation, 2016	29/02/2024	section wrong.	SHALYA AGARWAL
481	26/02/2024	Interlocutory Application (I.B.C)	710102017592024	COMPANY PETITION IB (IBC)/104(PB)2017	RAHUL JINDAL VS COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	29/02/2024	counsel sign missing in index.	KARAN
482	27/02/2024	Interlocutory Application (I.B.C)	710102017772024	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS MAK MOBILITY PRIVATE LIMITED	Sec 60(5)	29/02/2024	page no. 124 are not clear. need every page sign in pdf, vakalatnama compulsory.	Shilpa Chohan
483	27/02/2024	Interlocutory Application (I.B.C)	710102017832024	COMPANY PETITION IB (IBC)/720(ND)2021	UMESH GARG VS MAK MOBILITY PRIVATE LIMITED	Application under any other provisions-IBC	29/02/2024	bookmarking compulsory with page numbering.	MUKESH
484	26/02/2024	Interlocutory Application (I.B.C)	710102017402024	COMPANY PETITION IB (IBC)/22(PB)2018	SATYA KUMAR KASHYAP VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	29/02/2024	fill all details in online portal. section wrong. added all respondent in online portal. affidavit address mismatch in notary.	Sanjeev Bajaj
485	26/02/2024	Interlocutory Application (I.B.C)	710102017392024	COMPANY PETITION IB (IBC)/22(PB)2018	NAMITA RANI VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	29/02/2024	fill all details in online portal. section wrong. hindi page mention english traslate copy in pdf.	Sanjeev Bajaj
486	26/02/2024	Interlocutory Application (I.B.C)	710102017542024	COMPANY PETITION IB (IBC)/204(ND)2021	SANJEEV GROVER VS M/S SUPERTECH LIMITED	Sec 60(5)	29/02/2024	3Rs court fee missing in vakalatnama. need every page sign in pdf. bookmarking compulsory with page numbering.	Umesh Chauhan
487	26/02/2024	Company Application(Companies Act)	710102017472024	COMPANY PETITION (COMPANIES ACT)/157(ND)2013	MR. OM PRAKASH GUPTA VS REVEX ENTERPRISES PVT. LTD	Rule 11 of NCLT	29/02/2024	file incomplete.	RAJESH AGRAWAL

488	23/02/2024	Interlocutory Application (I.B.C)	710102016982024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions-IBC	28/02/2024	fill all details in online portal. bookmarking compulsory with page numbering.	B S Deswal
489	23/02/2024	Interlocutory Application (I.B.C)	710102016952024	COMPANY PETITION IB (IBC)/375(PB)2018	SURAJ MAL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED)	Sec 60(5)	28/02/2024	section wrong. date missing in vakalatnama. need every page sign and true copy in annexure.	SINHA SHREY
490	23/02/2024	Interlocutory Application (I.B.C)	710102016862024	COMPANY PETITION IB (IBC)/2688(ND)2019	COMMERCIAL TAX DEPARTMENT VS BRIJESH SINGH BHUDAURIYA	Sec 60(5)	28/02/2024	pdf not upload.	Vidhan
491	26/02/2024	Interlocutory Application (I.B.C)	710102017532024		RAJESH KUMAR GUPTA VS BRIJESH SINGH BHUDAURIYA	Application under any other provisions-IBC	29/02/2024	main case missing in online portal. bookmarking compulsory with page numbering.	Rajesh Kumar Gupta
492	26/02/2024	Interlocutory Application (I.B.C)	710102017652024	COMPANY PETITION IB (IBC)/2552(ND)2019	PANKAJ NARANG VS SUMIT KUMAR KHANNA	Sec 60(5)	29/02/2024	main case missing in vakalatnama.	Harish Taneja
493	18/02/2024	Interlocutory Application (I.B.C)	710102015572024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS SUMIT KUMAR KHANNA	Application under any other provisions-IBC	29/02/2024	bookmarking compulsory with page numbering.	SUNIL KUMAR AGRAWAL
494	24-01-2024	0710102050332021(No.of Docs 3)	0710102050332021/1	INTERLOCUTORY APPLICATION (I.B.C)/5441(ND)2021	M/S BLUE SKY REALTORS PVT LTD VSGAURAV KATIYAR	Application under any other provisions-IBC	10/2/2024	need every page sign. bookmarking compulsory.	siddharth bhatli
495	27-01-2024	0710102023462022(No.of Docs 1)	0710102023462022/16	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)2022	DEBASHIS NANDA	Sec 30	10/2/2024	mention bookmarking properly.	dnanda.cma@gmail.com
496	30-01-2024	0710102029992022(No.of Docs 1)	0710102029992022/11	COMPANY PETITION (COMPANIES ACT)/67(PB)2022	M G F DEVELOPMENTS LIMITED VS. EMAAR INDIA LIMITED & ORS.	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	10/2/2024	book marking and index missing with pagination.	namitha@samvid legal.

497	24-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/12	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	10/2/2024	page no. 40,45,54,56,59,70,78,89,113 are cut page no. 58,64,68,72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
498	29-01-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/2/2024	court fee kindly put space area in vakaltanama	D/773/1990
499	25-01-2024	0710102110772023(No.of Docs 1)	0710102110772023/1	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC under Sec 7	10/2/2024	pdf not upload. bookmarking properly.	abhishek.naik
500	24-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/11	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	10/2/2024	page no. 54,55,59,70,78,82,113 are cut page no. 72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
501	24-01-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	10/2/2024	mention bookmarking with numbering.	nazim@1234
502	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
503	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
504	24-01-2024	0710102022782021(No.of Docs 3)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/2/2024	need every page sign.	siddharth bhatli
505	24-01-2024	0710102024472021(No.of Docs 3)	0710102024472021/2	INTERLOCUTORY APPLICATION (I.B.C)/1591(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan

506	27-01-2024	0710102087292022(No.of Docs 2)	0710102087292022/3	COMPANY PETITION IB (IBC)/768(ND)2022	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS. ARJUN GUPTA	Section 95(1)	10/2/2024	bookmarking are mandatory	ipkamal
507	25-01-2024	0710102027022023(No.of Docs 2)	0710102027022023/2	INTERLOCUTORY APPLICATION (I.B.C)/1728(ND)2023	SWATANTRA KUMAR SINGH VS. MOHAMMAD MOSIN SUSPENDED DIRECTOR OF M/S. M.I.BUILDTECH PVT. LTD.	19(2)	10/2/2024	page no. 39 are not clear. bookmarking compulsory.	daisy@123
508	28-01-2024	0710102022222023(No.of Docs 2)	0710102022222023/7	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	10/2/2024	bookmarking mandatory	quadlegal
509	26-01-2024	0710102053502021(No.of Docs 2)	0710102053502021/4	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	pagination missing in pdf. need every page sign. service missing.	gravitaslegal
510	27-01-2024	0710102067592023(No.of Docs 2)	0710102067592023/15	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhorana
511	25-01-2024	0710102103542023(No.of Docs 1)	0710102103542023/1	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED	IBC Section 59	10/2/2024	index missing. bookmarking compulsory.	csshashank
512	27-01-2024	0710102067592023(No.of Docs 2)	0710102067592023/16	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhorana
513	26-01-2024	0710102019112022(No.of Docs 2)	0710102019112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2022	NOIDA POWER COMPANY LTD VSEARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	10/2/2024	bookmarking compulsory.	ADV TENZEN

514	30-01-2024	0710102051662022(No.of Docs 2)	0710102051662022/1	INTERLOCUTORY APPLICATION (I.B.C)/3062(ND)2022	GAURAV KATIYAR VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	10/2/2024	book marking mandatory with pagination as per index	adv.shobhan.ma hanti
515	30-01-2024	0710102051652022(No.of Docs 2)	0710102051652022/1	INTERLOCUTORY APPLICATION (I.B.C)/3074(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	10/2/2024	book marking mandatory and page no mention and index missing	adv.shobhan.ma hanti
516	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
517	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAIENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
518	5/2/2024	0710102014142023(No.of Docs 1)	0710102014142023/2	COMPANY PETITION IB (IBC)/224(PB)2023	SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS. MR. ADITYA KUMAR JAJODIA	Section 95(1)	10/2/2024	wrong file	rpsaurabh
519	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/4	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDD H
520	25-01-2024	0710102020462023(No.of Docs 3)	0710102020462023/1	COMPANY APPLICATION(COMPANIES ACT)/91(ND)2023	MANOJ KUMAR GUPTA VS. RAJ SNEH AUTO INDIA PRIVATE LIMITED	Sec. 242(4)	10/2/2024	need every page sign and this pages no is not clear 105, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 215 not readable	rakesh@12
521	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/2	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDD H

522	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions-IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDD H
523	29-01-2024	0710102098772023(No.of Docs 1)	0710102098772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6170(ND)2023	SHYAM ARORA	Sec 60(5)	10/2/2024	index and book marking missing	shyam1968
524	26-01-2024	0710102106972022(No.of Docs 2)	0710102106972022/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2023	RAJIV KUMAR CHANNA VS. UNIFACE PROMOTERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	10/2/2024	sign and true copy missing in all annexure	jagia2296
525	30-01-2024	0710102020542018(No.of Docs 2)	0710102020542018/30	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec 7	10/2/2024	need every page true copy in annexure	rmlalik2001
526	27-01-2024	0710102103922023(No.of Docs 2)	0710102103922023/1	INTERLOCUTORY APPLICATION (I.B.C)/6470(ND)2023	AVIK TELEVENTURES PRIVATE LIMITED VS. PURELOGIC LABS INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/2/2024	bookmarking are mandatory written submission every pages not sign	kushankgarg25
527	30-01-2024	0710102029242020(No.of Docs 1)	0710102029242020/7	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	10/2/2024	page no missing as per index in book marking true copy and sign missing on both annexure	rajeshramnani2407
528	29-01-2024	0710102100882020(No.of Docs 1)	0710102100882020/4	COMPANY PETITION IB (IBC)/1091(PB)2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	10/2/2024	need every page sign	YASHM
529	27-01-2024	0710102077872023(No.of Docs 2)	0710102077872023/2	INTERLOCUTORY APPLICATION (I.B.C)/4943(PB)2023	ABHISHEK KUMAR VS. AMIT JAIN	Sec 60(5)	10/2/2024	bookmarking numbering missed	Abhi Mishra
530	29-01-2024	0710102005622021(No.of Docs 1)	0710102005622021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021	FESTIVITY REALTORS PVT LTD	Sec. 230-232 - Second Motion	10/2/2024	affidavit gurugram and notary delhi	rga

531	29-01-2024	0710102006102021(No.of Docs 1)	0710102006102021/7	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2021	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Sec 60(5),Section 74	10/2/2024	1rs court fee missed	karuna22
532	24-01-2024	0710102021252021(No.of Docs 2)	0710102021252021/6	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan
533	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	bookmarking numbering missed reply every pages not sign	ravinderagar
534	25-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/5	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	mention bookmarking as per index with numbering and stamp not clear	ads legal nclt
535	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	bookmarking numbering missed reply every pages not sign	ravinderagar
536	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	bookmarking numbering missed reply every pages not sign	ravinderagar
537	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	need every page sign. and index pagination numbering	ravinderagar

538	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	bookmarking numbering missed reply every pages not sign	ravinderagar
539	25-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/6	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	mention bookmarking as per index with page numbering	ads legal nclt
540	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	need every page sign. and index pagination numbering	ravinderagar
541	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	need every page sign. and index pagination numbering	ravinderagar
542	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	need every page sign. and index pagination numbering	ravinderagar
543	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@

544	3/2/2024	071020000932015(No.of Docs 1)	071020000932015/11	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	8/2/2024	wrong file	vivek_mishra
545	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
546	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
547	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
548	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
549	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@

550	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
551	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
552	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
553	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
554	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
555	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@

556	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@
557	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@
558	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@
559	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkrmanbalaji@
560	5/9/2023	0710102077352023(No.of Docs 0)	0710102077352023/1	COMPANY APPLICATION(COMPANIES ACT)/332(ND)2023	NEERAJ AGGARWALA VS. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD..	Rule 11 of NCLT	8/2/2024	mention bookmarking with pagination missing	
561	6/2/2024	0710102071852021(No.of Docs 4)	0710102071852021/4	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec 7	8/2/2024	book marking mandatory Index missing notary and affidavit mismatching address double numbering page not readable 449,451 to 458	abhi4064
562	6/2/2024	0710102038292022(No.of Docs 2)	0710102038292022/5	INTERLOCUTORY APPLICATION (I.B.C)/2302(ND)2022	SHALU KHANNA VS. ADVANTECH INDIA PVT. LTD.	Sec 60(5)	8/2/2024	mention bookmarking according to your index properly numbering	eminds@nclt

563	23-01-2024	0710102042372022(No.of Docs 2)	0710102042372022/2	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	8/2/2024	order missing.	quadlegal
564	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
565	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
566	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
567	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
568	20-01-2024	0710102049942023(No.of Docs 2)	0710102049942023/2	COMPANY PETITION IB (IBC)/741(ND)2023	BAHUBALI PROPERTIES LTD VS. VIPUL LIMITED	IBC under Sec 7	7/2/2024	bookmarking mandatory	bajpaiankita86
569	23-01-2024	0710102032342022(No.of Docs 1)	0710102032342022/3	INTERLOCUTORY APPLICATION (I.B.C)/2045(ND)2022	PUNJAB NATIONAL BANK VSSSK TRADING PVT LTD	Application under any other provisions-IBC	7/2/2024	vakalatnama file separate	carakagarwal
570	20-01-2024	0710102049932023(No.of Docs 2)	0710102049932023/2	COMPANY PETITION IB (IBC)/740(ND)2023	ARISSAN POWER LIMITED VS. VIPUL LIMITED	IBC under Sec 7	7/2/2024	bookmarking mandatory counsel sign missed in index prayer also sign missed	bajpaiankita86
571	22-01-2024	0710102036292021(No.of Docs 2)	0710102036292021/2	INTERLOCUTORY APPLICATION (I.B.C)/2331(ND)2021	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	19(2)	7/2/2024	address missing on affidavit bookmarking as per index with page nos	associate.amc
572	20-01-2024	0710102044232023(No.of Docs 1)	0710102044232023/2	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VSDIVYANSHU WALIA	Rule 11 of NCLT, 2016	7/2/2024	bookmarking are mandatory	divyanshu.walia

573	6/2/2024	0710102078352023(No.of Docs 2)	0710102078352023/4	COMPANY PETITION IB (IBC)/630(ND)2023	D R INTERNATIONAL PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	21-40 pages not proper show	vishalganda
574	11/1/2024	0710102045642023(No.of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	7/2/2024	bookmarking numbering missed	neerajainus
575	11/1/2024	0710102045642023(No.of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	7/2/2024	bookmarking numbering missed	neerajainus
576	11/1/2024	0710102045642023(No.of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	7/2/2024	bookmarking numbering missed	neerajainus
577	11/1/2024	0710102045642023(No.of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	7/2/2024	bookmarking numbering missed	neerajainus
578	27-01-2024	0710102098762023(No.of Docs 2)	0710102098762023/4	TRANSFER APPLICATION/46(P B)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016	7/2/2024	wrong file	ravilochan.12
579	27-01-2024	0710102098752023(No.of Docs 2)	0710102098752023/2	TRANSFER APPLICATION/47(P B)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NC LT Rules,2016	7/2/2024	wrong file	ravilochan.12
580	1/2/2024	0710102102242023(No.of Docs 1)	0710102102242023/3	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	Bookmarking as per index with page no	mahimamalhotra
581	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
582	20-07-2019	0710102105162019(No.of Docs 0)	0710102105162019/12	COMPANY PETITION IB (IBC)/1736(ND)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. STANLEY HOTEL AND RESORTS PRIVATE LIMITED	IBC under Sec 7	6/2/2024	book marking not proper done	

583	20-01-2024	0710102005042022(No.of Docs 1)	0710102005042022/14	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	6/2/2024	Bookmarking compulsory as per index with page nos	deveshbhatia
584	22-01-2024	0710102033382022(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
585	22-01-2024	0710102033382022(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
586	22-01-2024	0710102033382022(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
587	22-01-2024	0710102033382022(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
588	19-01-2024	0710102101122022(No.of Docs 1)	0710102101122022/2	INTERLOCUTORY APPLICATION (I.B.C)/6155(ND)2022	STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS. SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Application under any other provisions-IBC	6/2/2024	bookmarking as per index with page nos	prabhatranjan
589	20-01-2024	0710102029942023(No.of Docs 1)	0710102029942023/3	COMPANY APPEAL(COMPANIES ACT)/106(ND)2023	INCOME TAX OFFICER WARD-17(1) NEW DELHI VS. REGISTRAR COMPANIES DELHI	Sec 252 (1) - By Government Body	6/2/2024	order invisible and book marking as per with page no .	spsc
590	20-01-2024	0710102034312023(No.of Docs 2)	0710102034312023/7	COMPANY PETITION (COMPANIES ACT)/74(ND)2023	MR VIRENDER ARORA VS. OM INNOVATION CALL SERVICES PVT & ORSLTD	Sec. 59,Sec. 241(1),Sec. 242(4)	6/2/2024	book marking not done by proper way	trs chambers

591	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
592	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
593	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
594	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
595	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
596	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
597	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
598	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001

599	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
600	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
601	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
602	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
603	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
604	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
605	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmailik2001
606	3/2/2024	0710102098592023(No.of Docs 1)	0710102098592023/1	INTERLOCUTORY APPLICATION (I.B.C)/6181(PB)2023	MOHD. IRSHAD KHAN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	6/2/2024	no. book marking mandatory.	DIVYAKAUR
607	19-01-2024	0710102064142022(No.of Docs 2)	0710102064142022/1	COMPANY PETITION IB (IBC)/677(ND)2022	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	5/2/2024	Bookmarking numbering missed	ajayyadav

608	19-01-2024	0710102056092022(No.of Docs 2)	0710102056092022/8	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	5/2/2024	p[age no. missing in bookmarking, page no. 1-18 signature missing , true copy and signature missing in annexure pages	vijay@123
609	19-01-2024	0710102050362022(No.of Docs 2)	0710102050362022/3	INTERLOCUTORY APPLICATION (I.B.C)/3451(ND)2022	MAQSOOD ALAM VSAYYGARI VISWANDHA SARMA CIRP	Application under any other provisions-IBC,Sec 60(5)	5/2/2024	book marking numbering missed	D21562020
610	19-01-2024	0710102047132022(No.of Docs 2)	0710102047132022/1	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	5/2/2024	book marking not proper uploaded	NCLTMATTER@INTEC
611	19-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	book marking numbering missed	ABHISHEKNEGI
612	22-01-2024	0710102042372022(No.of Docs 2)	0710102042372022/1	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	5/2/2024	court order missing regarding AMENDED MEMO OF PARTIES bookmarking as per ined with page nos	quadlegal
613	19-01-2024	0710102078942021(No.of Docs 2)	0710102078942021/16	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	5/2/2024	Book marking missed	varunmudgal
614	12/1/2024	0710102063432023(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions-IBC	5/2/2024	wrong file	advswarnika aggarwal
615	12/1/2024	0710102063432023(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions-IBC	5/2/2024	wrong file	advswarnika aggarwal
616	12/1/2024	0710102063432023(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions-IBC	5/2/2024	wrong file	advswarnika aggarwal
617	12/1/2024	0710102063432023(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions-IBC	5/2/2024	wrong file	advswarnika aggarwal

618	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
619	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
620	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
621	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
622	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
623	31-01-2024	0710102008342024(No.of Docs 2)	0710102008342024/2	COMPANY APPLICATION(COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	5/2/2024	Bookmarking numbering missed	rrglawoffice
624	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
625	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26

626	31-01-2024	0710102001142018(No.of Docs 2)	0710102001142018/16	COMPANY APPLICATION(IBC)/ 950(PB)2018	MR NAVNEET KUMAR GUPTA (ERSTWHILE RP OF BHUSHAN ENERGY LIMITED) VS. MR BRIJ BHUSHAN SINGHAL AND OTHERS	Application under any other provisions	5/2/2024	proof of service missed	ppt@jsalaw.com
627	19-01-2024	0710102082642023(No.of Docs 2)	0710102082642023/4	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	5/2/2024	book marking compulsory, page no. 1-9 signature missing, true copy and signature missing all annexure pages	Pankaj_NCLT
628	13-10-2023	0710102089082023(No.of Docs 0)	0710102089082023/3	TRANSFER APPLICATION/53(P B)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NC LT Rules,2016	5/2/2024	all index sign missed in counsel	
629	19-01-2024	0710102074462022(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
630	19-01-2024	0710102074462022(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
631	19-01-2024	0710102074462022(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
632	19-01-2024	0710102074462022(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal

633	19-01-2024	0710102095792023(No.of Docs 2)	0710102095792023/3	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	5/2/2024	documents missed	Prashanaadvocates
634	19-01-2024	0710102095792023(No.of Docs 1)	0710102095792023/2	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	5/2/2024	Book marking missed	Prashanaadvocates
635	30-01-2024	0710102096272023(No.of Docs 1)	0710102096272023/1	COMPANY PETITION IB (IBC)/8(ND)2024	COGERS TRADEX PRIVATE LIMITED VS. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	5/2/2024	affidavit address up and notary delhi	sksharma
636	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
637	23-01-2024	0710102028232020(No.of Docs 1)	0710102028232020/5	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	5/2/2024	order put on after affidavit. mention bookmarking with numbering.	prachijohri
638	20-01-2024	0710102015862023(No.of Docs 2)	0710102015862023/1	INTERLOCUTORY APPLICATION (I.B.C)/1443(ND)2023	SANJAY JAIN VSSHIV NANDAN SHARMA	Sec 60(5)	5/2/2024	address missing in affidavit	associate.amc
639	19-01-2024	0710102092222022(No.of Docs 2)	0710102092222022/2	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	5/2/2024	Book marking missed	NCLTMATTER@NTEC
640	19-01-2024	0710102084012022(No.of Docs 2)	0710102084012022/1	COMPANY APPLICATION(COMPANIES ACT)/399(ND)2022	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	5/2/2024	pagination missed in Book marking	ishaarora0915
641	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions-IBC	5/2/2024	wrong file	advocatevinod

642	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions-IBC	5/2/2024	wrong file	advocatevinod
643	22-01-2024	0710102053732023(No.of Docs 3)	0710102053732023/8	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	5/2/2024	all pages not sign and some pages not clear	Gsvlegal
644	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions-IBC	5/2/2024	wrong file	advocatevinod
645	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions-IBC	5/2/2024	wrong file	advocatevinod
646	19-01-2024	0710102074192022(No.of Docs 2)	0710102074192022/2	COMPANY APPEAL(COMPANIES ACT)/236(ND)2022	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/2/2024	pagination missed in BOOK marking	ishaarora0915
647	22-01-2024	0710102059352021(No.of Docs 2)	0710102059352021/14	INTERLOCUTORY APPLICATION (I.B.C)/3696(ND)2021	SHIV NANDAN SHARMA VS. ANIEL KUMAR SAHA	Application under any other provisions-IBC	5/2/2024	bookmarking as per index with page nos	rajat.bhardwaj
648	19-01-2024	0710102071212023(No.of Docs 2)	0710102071212023/3	COMPANY PETITION IB (IBC)/544(ND)2023	LALIT MOHAN BHARDWAJ VS. NEO MULTIMEDIA LIMITED	IBC under Sec 7,IBC under Sec 7	5/2/2024	Bookmark missed,	mihirlawyer
649	22-01-2024	0710102036292021(No.of Docs 2)	0710102036292021/3	INTERLOCUTORY APPLICATION (I.B.C)/2331(ND)2021	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	19(2)	5/2/2024	address missing on affidavit bookmarking as per index with page nos	associate.amc
650	22-01-2024	0710102036292021(No.of Docs 2)	0710102036292021/4	INTERLOCUTORY APPLICATION (I.B.C)/2331(ND)2021	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	19(2)	5/2/2024	address missing on affidavit bookmarking as per index with page nos	associate.amc
651	19-01-2024	0710102116252020(No.of Docs 2)	0710102116252020/11	INTERLOCUTORY APPLICATION (I.B.C)/5532(ND)2020	PARAMJEET SINGH BHATIA VS. SUNIL MOHAN WIG	Section 74	5/2/2024	sign every page on ws	monudcp
652	23-01-2024	0710102028232020(No.of Docs 1)	0710102028232020/5	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	5/2/2024	order put on after affidavit. mention bookmarking with numbering.	prachijohri

653	23-01-2024	0710102028232020(No.of Docs 1)	0710102028232020/5	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	5/2/2024	order put on after affidavit. mention bookmarking with numbering.	prachijohri
654	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
655	23-01-2024	0710102028232020(No.of Docs 1)	0710102028232020/5	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	5/2/2024	order put on after affidavit. mention bookmarking with numbering.	prachijohri
656	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(P B)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16 (d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
657	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
658	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(P B)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16 (d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
659	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(P B)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16 (d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
660	29-01-2024	0710102025702023(No.of Docs 2)	0710102025702023/7	COMPANY PETITION IB (IBC)/303(PB)2023	SD REALTORS & DEVELOPERS VS. ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	2/2/2024	book marking not proper uploaded and sign every page missed	ANSHUJDHINGR A
661	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(P B)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16 (d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
662	19-01-2024	0710102053782023(No.of Docs 1)	0710102053782023/11	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2023	RAJESH RAMNANI RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	2/2/2024	sign without name missed in vakalatnama	advkrishan

663	1/2/2024	0710102068112023(No.of Docs 2)	0710102068112023/2	INTERLOCUTORY APPLICATION (I.B.C)/4599(ND)2023	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	2/2/2024	mention bookmarking according your index with numbering.	dnanda.cma@gmail.com
664	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
665	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
666	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	2/2/2024	wrong file	Akhilroy
667	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
668	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
669	19-01-2024	0710102023462023(No.of Docs 2)	0710102023462023/1	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	1/2/2024	book marking not proper uploaded	NCLTMATTER@INTEC
670	18-01-2024	0710102106282023(No.of Docs 2)	0710102106282023/2	INTERLOCUTORY APPLICATION (I.B.C)/10(ND)2024	HARISH TANEJA VSSURANA INDUSTRIES LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	1/2/2024	Annexure all page sign and true copy missed	Harishtaneja78

671	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
672	19-01-2024	0710102095792023(No.of Docs 1)	0710102095792023/1	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	1/2/2024	Book marking missed	Prashanaadvocates
673	25-07-2023	0710102065102023(No.of Docs 0)	0710102065102023/5	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2023	RAJESH PANDEY VSRVINDRA KUMAR MINTRI	Sec 60(5)	1/2/2024	bookmarking mandatory, All pages not sign, Index sign missing in counsel detail. 3 rupees court fee missed in vakalatnama	
674	31-01-2024	0710102008322024(No.of Docs 2)	0710102008322024/2	COMPANY APPLICATION(COMPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	1/2/2024	Bookmarking numbering missed	rrglawoffice
675	31-01-2024	0710102077062021(No.of Docs 2)	0710102077062021/8	COMPANY PETITION (COMPANIES ACT)/178(ND)2021	VASHISHT RAI SHARMA VS. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.	Sec. 59,Sec. 241(1),Sec. 244(1)	1/2/2024	book marking mandatory all pages not sign	rajeev1124
676	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
677	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena

678	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
679	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
680	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
681	18-01-2024	0710200412782018(No.of Docs 7)	0710200412782018/4	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	1/2/2024	all document are separately file	sonalijoon
682	29-09-2023	0710102084202023(No.of Docs 0)	0710102084202023/2	COMPANY PETITION (COMPANIES ACT)/219(ND)2023	RAVI KUMAR VS. JANKI JEWELLERS PVT. LTD (CIN - U51398DL2001PTC 113322)	Sec. 59	1/2/2024	address mismatch and proof of service not mention in index	
683	18-01-2024	0710102085052023(No.of Docs 4)	0710102085052023/1	INTERLOCUTORY APPLICATION (I.B.C)/5457(ND)2023	RAMACHANDRAN SUBRAMANIAN VS. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec 66(1)	1/2/2024	book marking is not properly uploaded and all annexure true copy and sign is missing	PJLAW
684	31-01-2024	0710102114392019(No.of Docs 2)	0710102114392019/15	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI & ANR VS. CONTINENTAL CONSTRUCTION LTD vs	Sec. 241(1),Sec. 242(4)	1/2/2024	need every page sign.	vaibhav dabas
685	30-01-2024	0710102064282023(No.of Docs 1)	0710102064282023/1	COMPANY APPEAL (COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	17-02-2024	wrong file	Sanchit2017

686	16-02-2024	0710102044082022(No.of Docs 1)	0710102044082022/16	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	17-02-2024	wrong file	DhanshyamPatel
687	30-01-2024	0710102064282023(No.of Docs 1)	0710102064282023/2	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	17-02-2024	wrong file	Sanchit2017
688	2/11/2020	0710102104502020(No.of Docs 0)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	17-02-2024	56-57,60-61,64-68,72,76,89,page not clear 80-88 page handwritten	
689	30-01-2024	0710102070622023(No.of Docs 4)	0710102070622023/3	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyalc
690	13-09-2023	0710102079582023(No.of Docs 0)	0710102079582023/6	COMPANY PETITION IB (IBC)/640(ND)2023	BANK OF MAHARASHTRA VS. NIDHI KALHAN	Section 95(1)	17-02-2024	bookmarking are mandatory	
691	13-09-2023	0710102079582023(No.of Docs 0)	0710102079582023/6	COMPANY PETITION IB (IBC)/640(ND)2023	BANK OF MAHARASHTRA VS. NIDHI KALHAN	Section 95(1)	17-02-2024	bookmarking are mandatory	
692	13-09-2023	0710102079582023(No.of Docs 0)	0710102079582023/6	COMPANY PETITION IB (IBC)/640(ND)2023	BANK OF MAHARASHTRA VS. NIDHI KALHAN	Section 95(1)	17-02-2024	bookmarking are mandatory	
693	30-01-2024	0710102070622023(No.of Docs 5)	0710102070622023/4	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyalc
694	23-01-2024	0710102065642023(No.of Docs 3)	0710102065642023/2	COMPANY PETITION IB (IBC)/565(ND)2023	V-CON INTEGRATED SOLUTIONS PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	17-02-2024	wrong file	rkaylegal@gmail.com

695	30-01-2024	0710102070622023(No.of Docs 5)	0710102070622023/5	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyalc
696	13-09-2023	0710102079582023(No.of Docs 0)	0710102079582023/6	COMPANY PETITION IB (IBC)/640(ND)2023	BANK OF MAHARASHTRA VS. NIDHI KALHAN	Section 95(1)	17-02-2024	bookmarking are mandatory	
697	13-09-2023	0710102079462023(No.of Docs 0)	0710102079462023/1	COMPANY PETITION IB (IBC)/629(ND)2023	BANK OF MAHARASHTRA VS. NEELAKSHI KALHAN	Section 95(1)	17-02-2024	bookmarking are mandatory	
698	23-01-2024	0710102083962023(No.of Docs 2)	0710102083962023/1	COMPANY PETITION (COMPANIES ACT)/182(ND)2023	BALRAJ YADAV VS. ABHI TEXTFAB PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2024	bookmarking are mandatory court fee and welfare missed	Harishtaneja78
699	13-09-2023	0710102079462023(No.of Docs 0)	0710102079462023/1	COMPANY PETITION IB (IBC)/629(ND)2023	BANK OF MAHARASHTRA VS. NEELAKSHI KALHAN	Section 95(1)	17-02-2024	bookmarking are mandatory	
700	6/10/2021	0710102072682021(No.of Docs 0)	0710102072682021/4	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	17-02-2024	1rs court fee missed	
701	23-01-2024	0710102092232022(No.of Docs 1)	0710102092232022/7	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	17-02-2024	bookmarking are mandatory and index missed 1rs court fee missed	hrishikesh@hbaruah
702	29-01-2024	0710102093802021(No.of Docs 1)	0710102093802021/2	INTERLOCUTORY APPLICATION (I.B.C)/6021(ND)2021	ANIL TAYAL APPOINTED RP FOR SHEO KUMAR SINGH	Application under any other provisions-IBC	17-02-2024	bookmarking are mandatory	legisdomlawoffices
703	13-09-2023	0710102079462023(No.of Docs 0)	0710102079462023/1	COMPANY PETITION IB (IBC)/629(ND)2023	BANK OF MAHARASHTRA VS. NEELAKSHI KALHAN	Section 95(1)	17-02-2024	bookmarking are mandatory	
704	13-09-2023	0710102079462023(No.of Docs 0)	0710102079462023/1	COMPANY PETITION IB (IBC)/629(ND)2023	BANK OF MAHARASHTRA VS. NEELAKSHI KALHAN	Section 95(1)	17-02-2024	bookmarking are mandatory	

705	24-01-2024	0710200408562018(No.of Docs 2)	0710200408562018/55	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	17-02-2024	wrong file	varshabanerjee
706	12/9/2023	0710102079252023(No.of Docs 0)	0710102079252023/2	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	17-02-2024	bookmarking are mandatory	
707	23-01-2024	0710102091692023(No.of Docs 1)	0710102091692023/2	COMPANY PETITION IB (IBC)/722(ND)2023	MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	17-02-2024	bookmarking are mandatory	advocatepranavgupta
708	27-01-2024	0710102092202023(No.of Docs 1)	0710102092202023/1	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED	IBC Under Sec 10	17-02-2024	bookmarking are mandatory and order missed	pridhi_nclt
709	23-01-2024	0710102093022023(No.of Docs 2)	0710102093022023/1	INTERLOCUTORY APPLICATION (I.B.C)/5830(ND)2023	K SUBHRA NARAYAN MOHAPATRA	Sec 54(1)	17-02-2024	order dated delay file	lexforiconsulting
710	12/9/2023	0710102079252023(No.of Docs 0)	0710102079252023/2	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	17-02-2024	bookmarking are mandatory	
711	12/9/2023	0710102079252023(No.of Docs 0)	0710102079252023/2	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	17-02-2024	bookmarking are mandatory	
712	12/9/2023	0710102079252023(No.of Docs 0)	0710102079252023/2	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	17-02-2024	bookmarking are mandatory	
713	7/2/2024	0710102123342019(No.of Docs 2)	0710102123342019/6	COMPANY APPLICATION(COMPANIES ACT)/336(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 244(1)	16-02-2024	sign and true copy require of all pages	hklawoffices
714	17-12-2023	0710102107192023(No.of Docs 0)	0710102107192023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/432(ND)2023	BIRD TRAVELS PRIVATE LIMITED VS. SMRITI BHATIA	Rule 11 of NCLT	16-02-2024	SERVICE MISSING	

715	15-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/5	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	16-02-2024	missing pagination as per index and missing affidavit address	NNCO
716	30-01-2024	0710200410222018(No.of Docs 1)	0710200410222018/28	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	16-02-2024	book marking missed	dk.sood@yahoo.com
717	31-01-2024	0710102023762020(No.of Docs 1)	0710102023762020/21	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-02-2024	incomplete file	R K GUPTA
718	31-01-2024	0710102000402024(No.of Docs 2)	0710102000402024/1	INTERLOCUTORY APPLICATION (I.B.C)/93(PB)2024	BINOD KUMAR JAISWAL VS. HUZefa FAKHRI SITABKHAN	Sec 60(5)	16-02-2024	Book marking missed according to the index	Khaitanlegal
719	1/2/2024	0710102059372023(No.of Docs 1)	0710102059372023/5	INTERLOCUTORY APPLICATION (I.B.C)/3852(ND)2023	BEENA NIGAM AND ORS VS. GYAN CHANDRA MISRA AND ANR	Sec 60(5)	16-02-2024	bookmarking compulsory	epochlegal77
720	9/2/2024	0710102021702023(No.of Docs 1)	0710102021702023/8	COMPANY PETITION IB (IBC)/452(ND)2023	STATE BANK OF INDIA VS. PANKAJ JAIN	Section 95(1)	16-02-2024	missing pagination in book marking and missing address in affidavit	ak10911
721	31-01-2024	0710102010662023(No.of Docs 2)	0710102010662023/9	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	16-02-2024	Book marking missed according to the index	rajat.bhardwaj
722	31-01-2024	0710102010682023(No.of Docs 2)	0710102010682023/8	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	16-02-2024	Book marking missed according to the index	rajat.bhardwaj
723	31-01-2024	0710102025462023(No.of Docs 1)	0710102025462023/2	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VS DAUDAYAL AGGARWALA	Application under any other provisions-IBC	16-02-2024	"index missed and Book marking missed according to the index "	kmn28
724	2/2/2024	0710102027232021(No.of Docs 2)	0710102027232021/44	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	court fee missing and numbering missing in bookmarking	adv_santoshk

725	14-09-2023	0710102079752023(No.of Docs 0)	0710102079752023/3	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	15-02-2024	missing master index notary not proper seen and require proof of service.	
726	14-09-2023	0710102079752023(No.of Docs 0)	0710102079752023/3	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	15-02-2024	missing master index notary not proper seen and require proof of service.	
727	14-09-2023	0710102079752023(No.of Docs 0)	0710102079752023/3	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	15-02-2024	missing master index notary not proper seen and require proof of service.	
728	5/2/2024	0710102057612021(No.of Docs 2)	0710102057612021/5	COMPANY PETITION IB (IBC)/807(ND)2021	UNION BANK OF INDIA VS. APOORVA JOSHI	Section 95(1)	15-02-2024	need every page sign and true copy.	d111662021
729	30-01-2024	0710102430962018(No.of Docs 2)	0710102430962018/8	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE LIMITED	Sec. 245	15-02-2024	bookmarking as per index with page nos	raiandraipartners
730	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/25	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	wrong file	nistha_gupta
731	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/31	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index court order missing	nistha_gupta
732	30-01-2024	0710200000742012(No.of Docs 4)	0710200000742012/32	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index court order missing	nistha_gupta
733	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/28	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index or court order missing	nistha_gupta
734	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index or court odr missing	nistha_gupta

735	30-01-2024	0710120012642018(No.of Docs 2)	0710120012642018/25	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	15-02-2024	Order missed	namitha@samvid legal.
736	20-01-2011	0710200400572011(No.of Docs 0)	0710200400572011/16	COMPANY PETITION (COMPANIES ACT)/02(ND)2011	MR. DEVENDRA KUMAR JAIN AND ORS. ROCKMAN PROJECTS LTD. AND ORS.	Application under any other provisions	15-02-2024	bookmarking as per index with page nos	
737	20-01-2011	0710200400572011(No.of Docs 0)	0710200400572011/16	COMPANY PETITION (COMPANIES ACT)/02(ND)2011	MR. DEVENDRA KUMAR JAIN AND ORS. ROCKMAN PROJECTS LTD. AND ORS.	Application under any other provisions	15-02-2024	bookmarking as per index with page nos	
738	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/27	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index or court order missing	nistha_gupta
739	20-01-2011	0710200400572011(No.of Docs 0)	0710200400572011/16	COMPANY PETITION (COMPANIES ACT)/02(ND)2011	MR. DEVENDRA KUMAR JAIN AND ORS. ROCKMAN PROJECTS LTD. AND ORS.	Application under any other provisions	15-02-2024	bookmarking as per index with page nos	
740	12/2/2024	0710102098702022(No.of Docs 2)	0710102098702022/17	TRANSFER PETITION(COMPANIES ACT)/54(PB)2022	DHARA LIFESCIENCE PRIVATE LIMITED VS. NESTOR PHARMACEUTICALS LIMITED	Sec 433(e)/433(f) of CA 1956	15-02-2024	wrong filing.	ADVMSVSankar
741	2/2/2024	0710102027232021(No.of Docs 2)	0710102027232021/45	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	page numbering missing in bookmarking and court fee missing	adv_santoshk
742	30-01-2024	0710102106372022(No.of Docs 1)	0710102106372022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2023	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	15-02-2024	bookmarking as per index with page nos	adv.shobhan.mahanti
743	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/29	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index court order missing	nistha_gupta

744	14-09-2023	0710102079752023(No.of Docs 0)	0710102079752023/3	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	15-02-2024	missing master index notary not proper seen and require proof of service.	
745	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/30	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	index court order missing	nistha_gupta
746	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions-IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
747	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions-IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
748	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions-IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
749	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions-IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
750	9/2/2024	0710102021562023(No.of Docs 1)	0710102021562023/16	COMPANY PETITION IB (IBC)/451(ND)2023	STATE BANK OF INDIA VS. SHREEOM WIRES PRIVATE LIMITED	Section 95(1)	15-02-2024	missing pagination as per index in book marking and missing affidavit address in page no 2	ak10911
751	9/2/2024	0710102021842023(No.of Docs 1)	0710102021842023/5	COMPANY PETITION IB (IBC)/453(ND)2023	STATE BANK OF INDIA VS. SANJAY GOEL	Section 95(1)	15-02-2024	missing pagination as per index in book marking and missing address in affidavit .	ak10911
752	20-01-2011	0710200400572011(No.of Docs 0)	0710200400572011/16	COMPANY PETITION (COMPANIES ACT)/02(ND)2011	MR. DEVENDRA KUMAR JAIN AND ORS. ROCKMAN PROJECTS LTD. AND ORS.	Application under any other provisions	15-02-2024	bookmarking as per index with page nos	
753	30-01-2024	0710102104332023(No.of Docs 2)	0710102104332023/4	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	15-02-2024	pagination missed in book marking	ritwiz

754	30-01-2024	0710102100942023(No.of Docs 2)	0710102100942023/4	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	15-02-2024	bookmarking as per index with page nos	mpslegal
755	30-01-2024	0710102099582023(No.of Docs 1)	0710102099582023/1	TRANSFER APPLICATION (IBC)/61(PB)2023	** WILL BE AUTO FILLED LATER	Rule16(d),NCLT Rules,2016 IBC	15-02-2024	bookmarking as per index with page nos	nazim@1234
756	30-01-2024	0710102037572023(No.of Docs 2)	0710102037572023/5	COMPANY PETITION IB (IBC)/251(ND)2023	SUNIL CHOPRA VS. CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	14-02-2024	pagination missing as per index in book marking.	atlitlaw
757	29-01-2024	0710102092682023(No.of Docs 1)	0710102092682023/3	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions- IBC	14-02-2024	book marking mandatory as per index .	smartnomics
758	29-01-2024	0710102088592023(No.of Docs 2)	0710102088592023/8	COMPANY PETITION IB (IBC)/664(ND)2023	ESSAA SYNTAX PRIVATE LIMITED VS. GEMCARE APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory and sign all the pages of	mrinal.sgh
759	2/8/2019	0710102109112019(No.of Docs 0)	0710102109112019/10	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. JASMINE BUILDMART PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	Bookmarking mandatory. need every page sign	
760	29-01-2024	0710102072252023(No.of Docs 1)	0710102072252023/2	COMPANY PETITION IB (IBC)/616(ND)2023	VINEET GOYAL VS. TRUE POWER INTERNATIONAL LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory as per index with pagination and true copy true copy and sign require of all pages.	adityaguha907
761	9/2/2024	0710102021692023(No.of Docs 1)	0710102021692023/2	COMPANY PETITION IB (IBC)/478(ND)2023	STATE BANK OF INDIA VS. MADHU JAIN	Section 95(1)	14-02-2024	missing pagination as per index in bookmarking	ak10911
762	30-01-2024	0710102004842024(No.of Docs 2)	0710102004842024/1	COMPANY APPLICATION(COMPANIES ACT)/13(ND)2024	PRADEEP KUMAR SHAH VS. PAWAN KUMAR SHAH	Rule 11 of NCLT	14-02-2024	need every page sign	advdeepakkumar
763	17-01-2024	0710102079362023(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat

764	9/2/2024	0710102021682023(No.of Docs 1)	0710102021682023/2	COMPANY PETITION IB (IBC)/411(ND)2023	STATE BANK OF INDIA VS. GOPAL SINGHAL	Section 95(1)	14-02-2024	missing pagination as per index in book marking and missing address in affidavit	ak10911
765	12/2/2024	0710102104282023(No.of Docs 1)	0710102104282023/1	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-02-2024	bookmarking mandatory	Kriti
766	5/12/2023	0710102104272023(No.of Docs 0)	0710102104272023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2024	SKAEL ENTERPRISE PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-02-2024	page no.13-18 cut page page 20-21 not clear page and page numbering missing in bookmarking	
767	17-01-2024	0710102079362023(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
768	29-01-2024	0710102058802023(No.of Docs 2)	0710102058802023/4	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking and index missing as per index with pagination	bhawanshu
769	9/2/2024	0710102021642023(No.of Docs 1)	0710102021642023/2	COMPANY PETITION IB (IBC)/410(ND)2023	STATE BANK OF INDIA VS. MANDER DAS JAIN	Section 95(1)	14-02-2024	missing pagination in book marking and missing affidavit address in pg no 2	ak10911
770	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
771	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

772	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
773	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
774	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
775	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
776	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
777	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

778	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
779	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
780	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
781	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
782	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
783	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

784	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
785	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
786	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
787	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
788	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
789	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

790	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
791	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
792	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
793	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
794	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
795	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

796	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
797	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
798	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
799	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
800	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
801	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

802	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
803	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
804	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
805	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
806	17-01-2024	0710102079362023(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
807	30-01-2024	0710102057982022(No.of Docs 1)	0710102057982022/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 Second Motion	14-02-2024	missing book marking mandatory as per index.	adv.shobhan.mahanti
808	30-01-2024	0710102042632022(No.of Docs 1)	0710102042632022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2022	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sub-section (I) of section 230	14-02-2024	book marking missing as per index and pg no 6 sign missing on annexure	adv.shobhan.mahanti

809	14-04-2022	0710102029402022(No.of Docs 0)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	14-02-2024	bookmarking properly done	
810	30-01-2024	0710102070622023(No.of Docs 5)	0710102070622023/2	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	14-02-2024	missing index book marking mandatory order not visible	kamakhyaclic
811	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	14-02-2024	bookmarking as per index with page nos	
812	30-01-2024	0710102097902023(No.of Docs 2)	0710102097902023/2	COMPANY PETITION IB (IBC)/727(ND)2023	MYCOZOOM BIOTECH INDIA PRIVATE LIMITED	IBC Under Sec 10	14-02-2024	bookmarking as per index with page nos	agslegal
813	17-01-2024	0710102079362023(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
814	29-01-2024	0710102092682023(No.of Docs 1)	0710102092682023/2	INTERLOCUTORY APPLICATION (I.B.C)/5799(ND)2023	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS. RAJEEV GOEL	Application under any other provisions-IBC	14-02-2024	improper book marking	smartnomics
815	23-01-2024	0710102018722023(No.of Docs 2)	0710102018722023/11	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-02-2024	bookmarking mandatory as per index	MONIKAMALHOTRA
816	25-01-2024	0710102112052020(No.of Docs 1)	0710102112052020/19	COMPANY PETITION IB (IBC)/23(ND)2021	VA REALCON PRIVATE LIMITED VS. AVAIL HOLDING LIMITED	IBC Under Sec 9	13-02-2024	bookmarking not proper uploaded	nazim@1234

817	23-01-2024	0710102051482023(No.of Docs 2)	0710102051482023/1	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2023	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	13-02-2024	page no 16 to 41 not clear 1rs fee missing	ashishgupta2310
818	27-01-2024	0710102084152023(No.of Docs 2)	0710102084152023/1	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2023	HALWASIYA DEVELOPMENTS PRIVATE LIMITED VS. MR. ASHOK KUMAR GUPTA	Sec 60(5)	13-02-2024	bookmarking properly done	utsavmukherjee
819	22-01-2024	0710102096812023(No.of Docs 2)	0710102096812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6104(ND)2023	IIFL HOME FINANCE LIMITED VS. MR. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	13-02-2024	need every page sign missed and Annexure missed	associate.amc
820	2/2/2024	0710102076462023(No.of Docs 2)	0710102076462023/7	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	13-02-2024	page no. missing in bookmarking	tewariamitabh
821	22-01-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	13-02-2024	mention bookmarking mandatory as per index	NEHA@123
822	24-01-2024	0710200408562018(No.of Docs 2)	0710200408562018/56	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-02-2024	need to file IA	varshabanerjee
823	10/2/2024	0710102409572018(No.of Docs 2)	0710102409572018/12	COMPANY PETITION IB (IBC)/486(PB)2018	USHA DEVI VS PRAVEER CONSTRUCTION PVT LTD.	IBC under Sec 7	12/2/2024	Oder missing	ipalokk
824	22-01-2024	0710102078572019(No.of Docs 1)	0710102078572019/23	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	12/2/2024	incomplete file	munishmehta

825	21-10-2020	0710102100882020(No.of Docs 0)	0710102100882020/5	COMPANY PETITION IB (IBC)/1091(PB)2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	12/2/2024	need every page sign	
826	7/2/2024	0710102011842021(No.of Docs 3)	0710102011842021/3	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	12/2/2024	Book marking missed Pagination missed in book marking need to book marking according index court fee @ 3 rs welfare missed @ 25 rs pleased delete extra vakalatnama	sravan1030
827	7/2/2024	0710102011972021(No.of Docs 3)	0710102011972021/3	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	12/2/2024	same defect	sravan1030
828	1/2/2024	0710102085572021(No.of Docs 2)	0710102085572021/3	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	12/2/2024	bookmarking compulsory	niclegal
829	20-01-2024	0710102007462022(No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
830	20-01-2024	0710102007462022(No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
831	20-01-2024	0710102007462022(No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123

832	20-01-2024	0710102007462022(No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
833	22-01-2024	0710102008712022(No.of Docs 2)	0710102008712022/31	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	12/2/2024	mandatory bookmarking	lakshminayagam
834	30-01-2024	0710102010662022(No.of Docs 1)	0710102010662022/12	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	incomplete file	SUNITA UMESH
835	31-01-2024	0710102010662022(No.of Docs 1)	0710102010662022/13	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	mention bookmarking page numbering missing as per index	SUNITA UMESH
836	22-01-2024	0710102060242022(No.of Docs 2)	0710102060242022/10	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2022	ACUTE DAILY MEDIA PRIVATE LIMITED VS. SHARP EYE ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	bookmarking mandatory	siddharthmullick
837	22-01-2024	0710102065462022(No.of Docs 2)	0710102065462022/10	COMPANY PETITION IB (IBC)/679(ND)2022	PARIVARTAN SINGH	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign missing and true copy in Annexure	KAYconnect
838	22-01-2024	0710102065452022(No.of Docs 2)	0710102065452022/11	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign and true copy in Annexure	KAYconnect
839	29-01-2024	0710102066682022(No.of Docs 2)	0710102066682022/9	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	12/2/2024	incomplete book marking (annexure a4 missing in book marking pg no 30 to 35) proof of service missing in book marking and index	LAKSHMINARAYANAN

840	1/2/2024	0710102090752022(No.of Docs 2)	0710102090752022/5	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec 9	12/2/2024	sign missing	vishal371adv
841	29-01-2024	0710102099672022(No.of Docs 2)	0710102099672022/4	COMPANY PETITION IB (IBC)/871(ND)2022	THE BANK OF BARODA LIMITED VS. RAHEJA HOMES LIMITED	IBC under Sec 7	12/2/2024	sign missing on true copy	namrata.ranga
842	2/2/2024	0710102008882023(No.of Docs 1)	0710102008882023/6	COMPANY APPEAL(COMPANIES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	pdf not clear and bookmarking compulsory	bhatia_r_s@hotmail
843	2/2/2024	0710102033542023(No.of Docs 2)	0710102033542023/4	INTERLOCUTORY APPLICATION (I.B.C)/2086(ND)2023	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Sec 60(5)	12/2/2024	page number missing in bookmarking	Srslegal3150
844	5/2/2024	0710102081252023(No.of Docs 2)	0710102081252023/3	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	12/2/2024	proof of service not shown in book marking.	Adityamadaan
845	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee

846	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
847	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
848	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
849	22-01-2024	0710102086042023(No.of Docs 1)	0710102086042023/1	COMPANY APPLICATION(COMPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	dabas.ajay
850	22-01-2024	0710102086042023(No.of Docs 1)	0710102086042023/2	COMPANY APPLICATION(COMPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	dabas.ajay
851	28-11-2023	0710102102242023(No.of Docs 0)	0710102102242023/2	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	index missing, date missing on vakalatnama, main case mention on vakalatnama	
852	21-01-2024	0710102107902023(No.of Docs 2)	0710102107902023/1	INTERLOCUTORY APPLICATION (I.B.C)/6621(ND)2023	HARVINDER SINGH SIKKA VS. ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	bookmarking as per index numbering missed	WB352010
853	21-01-2024	0710102107932023(No.of Docs 2)	0710102107932023/1	INTERLOCUTORY APPLICATION (I.B.C)/6617(ND)2023	GURINDER SINGH SIKKA VS. ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	bookmarking as per index page numbering missing	WB352010

854	21-01-2024	0710102107922023(No.of Docs 2)	0710102107922023/1	INTERLOCUTORY APPLICATION (I.B.C)/6619(ND)2023	GURNEET SINGH SIKKA VS. ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED	Rule 11 of NCLT, 2016	12/2/2024	bookmarking as per index page numbering missing	WB352010
855	21-01-2024	0710102107912023(No.of Docs 2)	0710102107912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6618(ND)2023	KUSHAM KAUR VS. ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED	Rule 11 of NCLT, 2016	12/2/2024	bookmarking as per index page numbering missing	WB352010
856	29-01-2024	0710102109322023(No.of Docs 1)	0710102109322023/1	COMPANY PETITION IB (IBC)/20(ND)2024	KANODIA TECHNOPLAST LIMITED VS. K.Y TOBACCO WORKS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	compulsory bookmarking	pwrcorp
857	25-01-2024	0710102103542023(No.of Docs 1)	0710102103542023/1	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED	IBC Section 59	10/2/2024	index missing. bookmarking compulsory.	csshashank
858	27-01-2024	0710102103922023(No.of Docs 2)	0710102103922023/1	INTERLOCUTORY APPLICATION (I.B.C)/6470(ND)2023	AVIK TELEVENTURES PRIVATE LIMITED VS. PURELOGIC LABS INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/2/2024	bookmarking are mandatory written submission every pages not sign	kushankgarg25
859	24-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/11	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	10/2/2024	page no. 54,55,59,70,78,82,113 are cut page no. 72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
860	24-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/12	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	10/2/2024	page no. 40,45,54,56,59,70,78,89,113 are cut page no. 58,64,68,72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
861	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/4	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions-IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDD H

862	24-01-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	10/2/2024	mention bookmarking with numbering.	nazim@1234
863	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/2	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions-IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDD H
864	29-01-2024	0710102006102021(No.of Docs 1)	0710102006102021/7	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2021	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Sec 60(5),Section 74	10/2/2024	1rs court fee missed	karuna22
865	29-01-2024	0710102005622021(No.of Docs 1)	0710102005622021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021	FESTIVITY REALTORS PVT LTD	Sec. 230-232 - Second Motion	10/2/2024	affidavit gurugram and notary delhi	rga
866	29-01-2024	0710102100882020(No.of Docs 1)	0710102100882020/4	COMPANY PETITION IB (IBC)/1091(PB)2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	10/2/2024	need every page sign	YASHM
867	30-01-2024	0710102029242020(No.of Docs 1)	0710102029242020/7	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	10/2/2024	page no missing as per index in book marking true copy and sign missing on both annexure	rajeshramnani2407
868	30-01-2024	0710102020542018(No.of Docs 2)	0710102020542018/30	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec 7	10/2/2024	need every page true copy in annexure	rmailik2001
869	25-01-2024	0710102110772023(No.of Docs 1)	0710102110772023/1	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC under Sec 7	10/2/2024	pdf not upload. bookmarking properly.	abhishek.naik
870	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions-IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDD H

871	25-01-2024	0710102027022023(No.of Docs 2)	0710102027022023/2	INTERLOCUTORY APPLICATION (I.B.C)/1728(ND)2023	SWATANTRA KUMAR SINGH VS. MOHAMMAD MOSIN SUSPENDED DIRECTOR OF M/S. M.I.BUILDTECH PVT. LTD.	19(2)	10/2/2024	page no. 39 are not clear. bookmarking compulsory.	daisy@123
872	25-01-2024	0710102020462023(No.of Docs 3)	0710102020462023/1	COMPANY APPLICATION(COMPANIES ACT)/91(ND)2023	MANOJ KUMAR GUPTA VS. RAJ SNEH AUTO INDIA PRIVATE LIMITED	Sec. 242(4)	10/2/2024	need every page sign and this pages no is not clear 105, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 215 not readable	rakesh@12
873	5/2/2024	0710102014142023(No.of Docs 1)	0710102014142023/2	COMPANY PETITION IB (IBC)/224(PB)2023	SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS. MR. ADITYA KUMAR JAJODIA	Section 95(1)	10/2/2024	wrong file	rpsaurabh
874	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
875	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
876	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
877	29-01-2024	0710102020872022(No.of Docs 2)	0710102020872022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2022	SUNGROW AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/2/2024	court fee kindly put space area in vakaltanama	D/773/1990
878	24-01-2024	0710102050332021(No.of Docs 3)	0710102050332021/1	INTERLOCUTORY APPLICATION (I.B.C)/5441(ND)2021	M/S BLUE SKY REALTORS PVT LTD VSGAURAV KATIYAR	Application under any other provisions-IBC	10/2/2024	need every page sign. bookmarking compulsory.	siddharth bhatli

879	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
880	26-01-2024	0710102106972022(No.of Docs 2)	0710102106972022/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2023	RAJIV KUMAR CHANNA VS. UNIFACE PROMOTERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	10/2/2024	sign and true copy missing in all annexure	jagia2296
881	27-01-2024	0710102087292022(No.of Docs 2)	0710102087292022/3	COMPANY PETITION IB (IBC)/768(ND)2022	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS. ARJUN GUPTA	Section 95(1)	10/2/2024	bookmarking are mandatory	ipkamal
882	30-01-2024	0710102051652022(No.of Docs 2)	0710102051652022/1	INTERLOCUTORY APPLICATION (I.B.C)/3074(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	10/2/2024	book marking mandatory and page no mention and index missing	adv.shobhan.mahanti
883	30-01-2024	0710102051662022(No.of Docs 2)	0710102051662022/1	INTERLOCUTORY APPLICATION (I.B.C)/3062(ND)2022	GAURAV KATIYAR VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	10/2/2024	book marking mandatory with pagination as per index	adv.shobhan.mahanti
884	30-01-2024	0710102029992022(No.of Docs 1)	0710102029992022/11	COMPANY PETITION (COMPANIES ACT)/67(PB)2022	M G F DEVELOPMENTS LIMITED VS. EMAAR INDIA LIMITED & ORS.	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	10/2/2024	book marking and index missing with pagination.	namitha@samvidlegal.
885	27-01-2024	0710102023462022(No.of Docs 1)	0710102023462022/16	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)2022	DEBASHIS NANDA	Sec 30	10/2/2024	mention bookmarking properly.	dnanda.cma@gmail.com
886	26-01-2024	0710102019112022(No.of Docs 2)	0710102019112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2022	NOIDA POWER COMPANY LTD VSEARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	10/2/2024	bookmarking compulsory.	ADV TENZEN
887	26-01-2024	0710102053502021(No.of Docs 2)	0710102053502021/4	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	pagination missing in pdf. need every page sign. service missing.	gravitaslegal
888	24-01-2024	0710102024472021(No.of Docs 3)	0710102024472021/2	INTERLOCUTORY APPLICATION (I.B.C)/1591(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan

889	24-01-2024	0710102022782021(No.of Docs 3)	0710102022782021/4	INTERLOCUTORY APPLICATION (I.B.C)/1508(ND)2021	GAURAV KATIYAR VS. BLUE SKY REALTORS PRIVATE LIMITED	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	10/2/2024	need every page sign.	siddharth bhatli
890	27-01-2024	0710102077872023(No.of Docs 2)	0710102077872023/2	INTERLOCUTORY APPLICATION (I.B.C)/4943(PB)2023	ABHISHEK KUMAR VS. AMIT JAIN	Sec 60(5)	10/2/2024	bookmarking numbering missed	Abhi Mishra
891	29-01-2024	0710102098772023(No.of Docs 1)	0710102098772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6170(ND)2023	SHYAM ARORA	Sec 60(5)	10/2/2024	index and book marking missing	shyam1968
892	28-01-2024	0710102022222023(No.of Docs 2)	0710102022222023/7	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	10/2/2024	bookmarking mandatory	quadlegal
893	27-01-2024	0710102067592023(No.of Docs 2)	0710102067592023/15	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhorana
894	27-01-2024	0710102067592023(No.of Docs 2)	0710102067592023/16	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhorana
895	24-01-2024	0710102021252021(No.of Docs 2)	0710102021252021/6	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan
896	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal
897	16-02-2024	0710102098072023(No.of Docs 1)	0710102098072023/3	TRANSFER APPLICATION/51(P B)2023	JAYABEN SHANTILAL DOSHI VS. RONA DYEING LIMITED	Rule16(d),NC LT Rules,2016	29-02-2024	bookmarking mandatory and index missing and vakalatnama not form	@MERA KI CHAMBERS
898	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal

899	20-02-2024	0710102000762024(No.of Docs 1)	0710102000762024/1	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-02-2024	require order	avinashbhati6
900	15-02-2024	0710102065202023(No.of Docs 1)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTECH PVT LTD	Sec 60(5)	29-02-2024	Oder missing bookmarking pagination numbering missing and index missing also in bookmarking and affidavit mismatch with notary	kamalgupta
901	15-02-2024	0710102065202023(No.of Docs 1)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTECH PVT LTD	Sec 60(5)	29-02-2024	Oder missing bookmarking pagination numbering missing and index missing also in bookmarking and affidavit mismatch with notary	kamalgupta
902	22-02-2024	0710102028982023(No.of Docs 1)	0710102028982023/8	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions-IBC	29-02-2024	order missing and sign and true copy require paga 3 to 4.	satishrai
903	17-01-2024	0710102406952018(No.of Docs 3)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	missing pagination as per index	ilexjurix
904	3/1/2024	0710102000532024(No.of Docs 0)	0710102000532024/21	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	29-02-2024	Oder missing	
905	28-02-2024	0710102000392024(No.of Docs 1)	0710102000392024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	AGRA CHAINS PRIVATE LIMITED	Sec. 230-232 Second Motion	29-02-2024	service required and Oder missing	VAISH ASSOCIATES

906	24-02-2024	0710102109142023(No.of Docs 1)	0710102109142023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	29-02-2024	incomplete file	purbey31
907	19-02-2024	0710102097052019(No.of Docs 1)	0710102097052019/13	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	RELIGARE ENTERPRISES LIMITED VS. MALVINDER MOHAN SINGH & ORS	Sec. 59	29-02-2024	3rs court fee missing in vakalatnama	gauri@nclt
908	19-02-2024	0710102106192023(No.of Docs 2)	0710102106192023/3	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	29-02-2024	require order	adv.arjunmaheshwari
909	19-02-2024	0710102106192023(No.of Docs 2)	0710102106192023/3	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	29-02-2024	require order	adv.arjunmaheshwari
910	19-02-2024	0710102106192023(No.of Docs 2)	0710102106192023/3	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	29-02-2024	require order	adv.arjunmaheshwari
911	18-02-2024	0710102088882021(No.of Docs 2)	0710102088882021/3	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	29-02-2024	bookmarking mandatory	YATISH
912	19-02-2024	0710102106192023(No.of Docs 2)	0710102106192023/3	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	29-02-2024	require order	adv.arjunmaheshwari
913	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
914	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
915	20-02-2024	0710102074552022(No.of Docs 2)	0710102074552022/2	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PRASHANT GOYAL	Section 95(1)	29-02-2024	Oder missing	vishakha

916	20-02-2024	0710102074552022(No.of Docs 2)	0710102074552022/2	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PRASHANT GOYAL	Section 95(1)	29-02-2024	Oder missing	vishakha
917	20-02-2024	0710102074552022(No.of Docs 2)	0710102074552022/2	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PRASHANT GOYAL	Section 95(1)	29-02-2024	Oder missing	vishakha
918	20-02-2024	0710102074552022(No.of Docs 2)	0710102074552022/2	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PRASHANT GOYAL	Section 95(1)	29-02-2024	Oder missing	vishakha
919	20-02-2024	0710102074572022(No.of Docs 2)	0710102074572022/2	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SHYAM BIHARI	Section 95(1)	29-02-2024	Oder missing	vishakha
920	20-02-2024	0710102074572022(No.of Docs 2)	0710102074572022/2	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SHYAM BIHARI	Section 95(1)	29-02-2024	Oder missing	vishakha
921	20-02-2024	0710102074572022(No.of Docs 2)	0710102074572022/2	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SHYAM BIHARI	Section 95(1)	29-02-2024	Oder missing	vishakha
922	20-02-2024	0710102074572022(No.of Docs 2)	0710102074572022/2	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SHYAM BIHARI	Section 95(1)	29-02-2024	Oder missing	vishakha
923	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
924	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
925	17-01-2024	0710102406952018(No.of Docs 3)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	missing pagination as per index	ilexjurix

926	22-02-2024	0710102092052023(No.of Docs 1)	0710102092052023/2	INTERLOCUTORY APPLICATION (I.B.C)/5846(PB)2023	VIVEK KUMAR VS. NOIDA POWER COMPANY LIMITED	Sec 60(5)	29-02-2024	book marking mandatory as per index and missed 3 rs court fee .	anupamchaudhar y
927	19-02-2024	0710102406952018(No.of Docs 2)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	sign missed after index	ilexjurix
928	20-02-2024	0710102076832023(No.of Docs 2)	0710102076832023/1	CONTEMPT PETITION(COMPANIES ACT)/17(ND)2023	MR SUMIT GUPTA VS. REGISTRAR OF COMPANIES (NCT OF DELHI)	Sec 425	29-02-2024	bookmarking mandatory	indiacorplaw
929	19-02-2024	0710102406952018(No.of Docs 2)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	sign missed after index	ilexjurix
930	5/3/2019	0710102406952018(No.of Docs 4)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	pagination missed in book marking	kanvi77
931	5/3/2019	0710102406952018(No.of Docs 4)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	pagination missed in book marking	kanvi77
932	20-02-2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	29-02-2024	Oder delay	ds337052
933	20-02-2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	29-02-2024	Oder delay	ds337052

934	20-02-2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	29-02-2024	Oder delay	ds337052
935	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
936	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
937	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
938	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
939	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
940	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
941	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
942	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
943	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN

944	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
945	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
946	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
947	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
948	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
949	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
950	19-01-2024	0710102107142022(No.of Docs 4)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	CSDIVYAJAIN
951	22-02-2024	0710102028982023(No.of Docs 1)	0710102028982023/8	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions-IBC	29-02-2024	order missing and sign and true copy require paga 3 to 4.	satishrai
952	20-02-2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	29-02-2024	Oder delay	ds337052
953	19-02-2024	0710102061452019(No.of Docs 32)	0710102061452019/5	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	29-02-2024	Oder delay and bookmarking mandatory	ashish_choudhury007

954	19-02-2024	0710102406952018(No.of Docs 2)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	sign missed after index	illexjurix
955	16-02-2024	0710102090892020(No.of Docs 2)	0710102090892020/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2020	DALHOUSIE HOLDINGS LTD. VS. MARTIN & HARRIS PRIVATE LIMITED	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)	29-02-2024	56,57,60,61,72 this pages is not clear	lawmarks
956	20-02-2024	0710102029522023(No.of Docs 2)	0710102029522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2023	GAGANDEEP SINGH TANEJA VSJINDAL BIOCHEM & DEVELOPERS PVT. LTD.	Sec 60(5)	29-02-2024	missing pagination as per index	D1195A2012
957	19-02-2024	0710102406952018(No.of Docs 2)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	sign missed after index	illexjurix
958	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/1	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	mention the diary no on application and pagination and sign of true copy	
959	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/1	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	mention the diary no on application and pagination and sign of true copy	
960	22-02-2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	bookmarking mandatory and index	Pradeep@123
961	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/1	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	mention the diary no on application and pagination and sign of true copy	

962	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/1	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	mention the diary no on application and pagination and sign of true copy	
963	16-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/5	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	29-02-2024	pagination numbering missing as per index	vivek.nclt.in
964	5/3/2019	0710102406952018(No.of Docs 4)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	pagination missed in book marking	kanvi77
965	5/3/2019	0710102406952018(No.of Docs 4)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	pagination missed in book marking	kanvi77
966	17-01-2024	0710102406952018(No.of Docs 3)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	missing pagination as per index	ilexjurix
967	20-02-2024	0710102074332023(No.of Docs 1)	0710102074332023/3	COMPANY PETITION IB (IBC)/549(ND)2023	YES BANK LIMITED VS. ATS REALWORTH PRIVATE LIMITED	IBC under Sec 7	29-02-2024	Oder missing	knlegal
968	15-02-2024	0710102065202023(No.of Docs 1)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTECH PVT LTD	Sec 60(5)	29-02-2024	Oder missing bookmarking pagination numbering missing and index missing also in bookmarking and affidavit mismatch with notary	kamalgupta

969	15-02-2024	0710102065202023(No.of Docs 1)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTECH PVT LTD	Sec 60(5)	29-02-2024	Oder missing bookmarking pagination numbering missing and index missing also in bookmarking and affidavit mismatch with notary	kamalgupta
970	17-01-2024	0710102406952018(No.of Docs 3)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	missing pagination as per index	ilexjurix
971	22-02-2024	0710102028982023(No.of Docs 1)	0710102028982023/8	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions-IBC	29-02-2024	order missing and sign and true copy require paga 3 to 4.	satishrai
972	20-02-2024	0710102027652021(No.of Docs 1)	0710102027652021/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 Second Motion	29-02-2024	book marking mandatory as per index and sign and true copy pages 1 to 3	RASTOGIFCS5
973	20-02-2024	0710102006782024(No.of Docs 1)	0710102006782024/1	INTERLOCUTORY APPLICATION (I.B.C)/460(ND)2024	UMESH GUPTA VS. MR. DEVESH PANT	19(2)	29-02-2024	require order	swapnil.123
974	22-02-2024	0710102028982023(No.of Docs 1)	0710102028982023/8	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions-IBC	29-02-2024	order missing and sign and true copy require paga 3 to 4.	satishrai
975	20-02-2024	0710102003092024(No.of Docs 2)	0710102003092024/3	INTERLOCUTORY APPLICATION (I.B.C)/323(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	29-02-2024	need to sign on every page	advkrishan
976	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal
977	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal

978	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal
979	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal
980	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal
981	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal
982	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	carakagarwal
983	13-09-2023	0710102079622023(No.of Docs 0)	0710102079622023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2023	PICKRR TECHNOLOGIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	28-02-2024	Order missing	
984	15-02-2024	0710102030402023(No.of Docs 6)	0710102030402023/4	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	28-02-2024	Oder delay	sonalijoon
985	7/6/2023	0710102051152023(No.of Docs 0)	0710102051152023/9	COMPANY PETITION IB (IBC)/421(PB)2023	STATE BANK OF INDIA VS. PC JEWELLER LIMITED	IBC under Sec 7	28-02-2024	compliance Order missing	
986	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	rkrmanbalaji@
987	23-02-2024	0710102008462024(No.of Docs 1)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA - RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	28-02-2024	incomplete file	DKLODHA

988	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	rkramanbalaji@
989	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	rkramanbalaji@
990	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	rkramanbalaji@
991	1/1/2022	0710102095762021(No.of Docs 0)	0710102095762021/3	COMPANY PETITION IB (IBC)/45(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. BIMLA MAHESWARI	Section 95(1)	28-02-2024	bookmarking mandatory and need every pages sign missing	
992	28-06-2022	0710102095772021(No.of Docs 0)	0710102095772021/3	COMPANY PETITION IB (IBC)/49(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. GOPAL DASS MAHESWARI	Section 95(1)	28-02-2024	bookmarking mandatory and need every pages sign missing	
993	1/1/2022	0710102000042022(No.of Docs 0)	0710102000042022/3	COMPANY PETITION IB (IBC)/47(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. RITU SHREE SOMANI	Section 95(1)	28-02-2024	pagination missed in book marking	

994	1/1/2022	0710102000012022(No.of Docs 0)	0710102000012022/3	COMPANY PETITION IB (IBC)/43(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SHWETA MAHESHWARI	Section 95(1)	28-02-2024	pagination missed in book marking	
995	1/1/2022	0710102000022022(No.of Docs 0)	0710102000022022/3	COMPANY PETITION IB (IBC)/46(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. YOGESH MAHESHWARI	Section 95(1)	28-02-2024	pagination missed in book marking	
996	26-02-2024	0710102108242023(No.of Docs 2)	0710102108242023/2	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	28-02-2024	require sign page 1 to 7 and require order.	a.prasad088
997	26-02-2024	0710102108242023(No.of Docs 2)	0710102108242023/2	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	28-02-2024	require sign page 1 to 7 and require order.	a.prasad088
998	26-02-2024	0710102108242023(No.of Docs 2)	0710102108242023/2	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	28-02-2024	require sign page 1 to 7 and require order.	a.prasad088
999	26-02-2024	0710102108242023(No.of Docs 2)	0710102108242023/2	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	28-02-2024	require sign page 1 to 7 and require order.	a.prasad088
1000	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1001	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	

1002	15-02-2024	0710102026072022(No.of Docs 12)	0710102026072022/6	COMPANY PETITION IB (IBC)/283(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	28-02-2024	bookmarking pagination numbering missing as per index	v.siddharth15
1003	15-02-2024	0710102026072022(No.of Docs 11)	0710102026072022/5	COMPANY PETITION IB (IBC)/283(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	28-02-2024	need every pages sign	v.siddharth15
1004	20-05-2022	0710102040462022(No.of Docs 0)	0710102040462022/10	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC under Sec 7	28-02-2024	Wrong file section (7)	
1005	20-05-2022	0710102040462022(No.of Docs 0)	0710102040462022/10	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC under Sec 7	28-02-2024	Wrong file section (7)	
1006	20-05-2022	0710102040462022(No.of Docs 0)	0710102040462022/10	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC under Sec 7	28-02-2024	Wrong file section (7)	
1007	20-05-2022	0710102040462022(No.of Docs 0)	0710102040462022/10	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC under Sec 7	28-02-2024	Wrong file section (7)	
1008	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1009	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	

1010	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1011	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1012	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1013	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1014	24-11-2023	0710102101002023(No.of Docs 0)	0710102101002023/1	COMPANY PETITION IB (IBC)/755(ND)2023	VASUDEVAN GOPU- LIQUIDATOR OF PACNET GLOBAL COMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1015	23-02-2024	0710102100942023(No.of Docs 2)	0710102100942023/5	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	28-02-2024	need every pages sign	advanang
1016	18-02-2024	0710102051632022(No.of Docs 2)	0710102051632022/1	INTERLOCUTORY APPLICATION (I.B.C)/3064(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	adv.shobhan.mahanti

1017	18-02-2024	0710102051632022(No.of Docs 2)	0710102051632022/1	INTERLOCUTORY APPLICATION (I.B.C)/3064(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	adv.shobhan.ma hanti
1018	18-02-2024	0710102051632022(No.of Docs 2)	0710102051632022/1	INTERLOCUTORY APPLICATION (I.B.C)/3064(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	adv.shobhan.ma hanti
1019	18-02-2024	0710102051632022(No.of Docs 2)	0710102051632022/1	INTERLOCUTORY APPLICATION (I.B.C)/3064(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	adv.shobhan.ma hanti
1020	21-02-2024	0710102097562023(No.of Docs 1)	0710102097562023/2	TRANSFER APPLICATION/49(P B)2023	MEENAKSHI SHARMA VS. SKD TECHNOLOGIES PRIVATE LIMITED	Rule16(d),NC LT Rules,2016	28-02-2024	bookmarking pagination numbering missing as per index	sanyam65
1021	3/11/2023	0710102095692023(No.of Docs 0)	0710102095692023/2	INTERLOCUTORY APPLICATION (I.B.C)/6305(ND)2023	HDFC BANK LIMITED VSDEEPIKA BHUGRA PRASAD	Regulation 33	28-02-2024	bookmarking mandatory	
1022	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/3	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1023	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/3	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1024	18-02-2024	0710102055422022(No.of Docs 2)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	adv.shobhan.ma hanti
1025	18-02-2024	0710102055422022(No.of Docs 2)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	adv.shobhan.ma hanti

1026	18-02-2024	0710102055422022(No.of Docs 2)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	adv.shobhan.mahanti
1027	18-02-2024	0710102055422022(No.of Docs 2)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	adv.shobhan.mahanti
1028	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/4	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1029	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/4	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1030	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/3	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1031	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/3	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1032	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/4	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1033	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/4	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	28-02-2024	Oder missing	
1034	31-10-2023	0710102094962023(No.of Docs 0)	0710102094962023/2	COMPANY PETITION IB (IBC)/702(ND)2023	BANK OF MAHARASHTRA VS. VIKAS VASUDEV	Section 95(1)	28-02-2024	Oder missing	
1035	21-02-2024	0710102092932023(No.of Docs 1)	0710102092932023/1	INTERLOCUTORY APPLICATION (I.B.C)/5800(ND)2023	VANEET BHATIA VS. VIKESH JAIN	19(2)	28-02-2024	bookmarking pagination numbering missing as per index	vishalganda

1036	6/2/2024	0710102089082023(No.of Docs 41)	0710102089082023/4	TRANSFER APPLICATION/53(PB)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NCLT Rules,2016	28-02-2024	index missing as per bookmarking	cfcadm00521
1037	29-01-2024	0710102079752023(No.of Docs 14)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	28-02-2024	Hindi page mention English type copy in pdf	arenesslaw
1038	29-01-2024	0710102079752023(No.of Docs 14)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	28-02-2024	Hindi page mention English type copy in pdf	arenesslaw
1039	29-01-2024	0710102079752023(No.of Docs 14)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	28-02-2024	Hindi page mention English type copy in pdf	arenesslaw
1040	29-01-2024	0710102079752023(No.of Docs 14)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	28-02-2024	Hindi page mention English type copy in pdf	arenesslaw
1041	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	28-02-2024	Oder missing and pagination numbering missing in bookmarking as per index	
1042	13-09-2023	0710102079622023(No.of Docs 0)	0710102079622023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2023	PICKRR TECHNOLOGIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	28-02-2024	Order missing	
1043	13-09-2023	0710102079622023(No.of Docs 0)	0710102079622023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2023	PICKRR TECHNOLOGIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	28-02-2024	Order missing	
1044	13-09-2023	0710102079622023(No.of Docs 0)	0710102079622023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2023	PICKRR TECHNOLOGIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	28-02-2024	Order missing	

1045	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568
1046	20-01-2023	0710102008882023(No.of Docs 0)	0710102008882023/7	COMPANY APPEAL(COMPANIES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	28-02-2024	improper book marking	
1047	20-01-2023	0710102008882023(No.of Docs 0)	0710102008882023/7	COMPANY APPEAL(COMPANIES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	28-02-2024	improper book marking	
1048	20-01-2023	0710102008882023(No.of Docs 0)	0710102008882023/7	COMPANY APPEAL(COMPANIES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	28-02-2024	improper book marking	
1049	20-01-2023	0710102008882023(No.of Docs 0)	0710102008882023/7	COMPANY APPEAL(COMPANIES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	28-02-2024	improper book marking	
1050	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568
1051	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568
1052	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568
1053	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568
1054	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568

1055	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568
1056	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568
1057	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	RAVI4568
1058	27-03-2023	0710102028712023(No.of Docs 0)	0710102028712023/5	INTERLOCUTORY APPLICATION (I.B.C)/2414(ND)2023	ANUP SOOD VS. ATHAR ZIA	Sec 60(5)	28-02-2024	book marking mandatory as per index and require order	
1059	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari
1060	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	27-02-2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama. bookmarking compulsory.	shreyak05
1061	27-02-2024	0710102104622020(No.of Docs 1)	0710102104622020/22	COMPANY PETITION (COMPANIES ACT)/180(PB)2020	NEERAJ AGGARWALA VS. NATIONAL SECURITIES DEPOSITORIES LTD.	Sec. 241(1)	27-02-2024	require order	Keystone Partners
1062	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions-IBC,Sec 43(1) r/w Sec 44 (1)	27-02-2024	page no. missing in bookmarking	adv.shobhan.mahanti

1063	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions-IBC,Sec 43(1) r/w Sec 44 (1)	27-02-2024	page no. missing in bookmarking	adv.shobhan.mahanti
1064	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions-IBC,Sec 43(1) r/w Sec 44 (1)	27-02-2024	page no. missing in bookmarking	adv.shobhan.mahanti
1065	5/2/2024	0710102064252021(No.of Docs 2)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions-IBC,Sec 43(1) r/w Sec 44 (1)	27-02-2024	page no. missing in bookmarking	adv.shobhan.mahanti
1066	26-02-2024	0710102008612022(No.of Docs 1)	0710102008612022/3	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	27-02-2024	court Fees 3 Rs Compulsory , Index Missing, Bookmarking Compulsory	Advrohit1989
1067	26-09-2023	0710102083422023(No.of Docs 0)	0710102083422023/1	COMPANY PETITION IB (IBC)/647(ND)2023	STATE BANK OF INDIA VS. PAWAN KUMAR JAIN	Section 95(1)	27-02-2024	bookmarking pagination numbering missing and sign missing	
1068	26-09-2023	0710102083432023(No.of Docs 0)	0710102083432023/1	COMPANY PETITION IB (IBC)/648(ND)2023	STATE BANK OF INDIA VS. SIDDHARTH JAIN	Section 95(1)	27-02-2024	bookmarking pagination numbering missing and need every page sign	
1069	31-01-2024	0710102094702023(No.of Docs 1)	0710102094702023/1	COMPANY PETITION (COMPANIES ACT)/226(ND)2023	MAHAVIR GOYAL VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYAN A TO DELHI	Sec. 59	27-02-2024	Oder delay	D1902000
1070	31-01-2024	0710102094702023(No.of Docs 1)	0710102094702023/1	COMPANY PETITION (COMPANIES ACT)/226(ND)2023	MAHAVIR GOYAL VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYAN A TO DELHI	Sec. 59	27-02-2024	Oder delay	D1902000
1071	31-01-2024	0710102094702023(No.of Docs 1)	0710102094702023/1	COMPANY PETITION (COMPANIES ACT)/226(ND)2023	MAHAVIR GOYAL VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYAN A TO DELHI	Sec. 59	27-02-2024	Oder delay	D1902000

1072	31-01-2024	0710102094702023(No.of Docs 1)	0710102094702023/1	COMPANY PETITION (COMPANIES ACT)/226(ND)2023	MAHAVIR GOYAL VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYAN A TO DELHI	Sec. 59	27-02-2024	Oder delay	D1902000
1073	21-10-2023	0710102092752023(No.of Docs 0)	0710102092752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6249(ND)2023	ALOK KAUSHIK VS. RISHABH WAREHOUSING CORPROATION	Application under any other provisions-IBC	27-02-2024	Oder delay	
1074	21-10-2023	0710102092752023(No.of Docs 0)	0710102092752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6249(ND)2023	ALOK KAUSHIK VS. RISHABH WAREHOUSING CORPROATION	Application under any other provisions-IBC	27-02-2024	Oder delay	
1075	21-10-2023	0710102092752023(No.of Docs 0)	0710102092752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6249(ND)2023	ALOK KAUSHIK VS. RISHABH WAREHOUSING CORPROATION	Application under any other provisions-IBC	27-02-2024	Oder delay	
1076	21-10-2023	0710102092752023(No.of Docs 0)	0710102092752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6249(ND)2023	ALOK KAUSHIK VS. RISHABH WAREHOUSING CORPROATION	Application under any other provisions-IBC	27-02-2024	Oder delay	
1077	31-10-2023	0710102094922023(No.of Docs 0)	0710102094922023/4	COMPANY PETITION IB (IBC)/697(ND)2023	SBICAP VENTURES LIMITED VS. SHREE VARDHMAN TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	27-02-2024	welfare ticket not and court fee not show	
1078	22-02-2024	0710102096172023(No.of Docs 2)	0710102096172023/3	COMPANY PETITION IB (IBC)/718(ND)2023	WIKREATE WORLDWIDE PRIVATE LIMITED VS. PK HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	27-02-2024	bookmarking mandatory	tarun_agg533
1079	13-12-2023	0710102106142023(No.of Docs 0)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	27-02-2024	require order and page 4 to 6 require true copy and sign	
1080	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari

1081	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari
1082	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari
1083	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari
1084	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari
1085	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari
1086	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari
1087	7/2/2024	0710102106192023(No.of Docs 2)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	adv.arjunmahesh wari
1088	19-07-2018	0710200424962018(No.of Docs 0)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	27-02-2024	need every pages sign	
1089	2/11/2021	0710102081012021(No.of Docs 0)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	26-02-2024	BOOK MARKING MANDATORY AS PER INDEX	
1090	6/5/2023	0710102041892023(No.of Docs 0)	0710102041892023/6	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2023	ARCHANA SINGHAL LIQUIDATOR SHREE OM ENTERPRISES PVT. LTD. VS. MR. GOVIND RAM BAFNA	Application under any other provisions-IBC	26-02-2024	DELAY ORDER	

1091	6/5/2023	0710102041892023(No.of Docs 0)	0710102041892023/6	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2023	ARCHANA SINGHAL LIQUIDATOR SHREE OM ENTERPRISES PVT. LTD. VS. MR. GOVIND RAM BAFNA	Application under any other provisions-IBC	26-02-2024	DELAY ORDER	
1092	6/5/2023	0710102041892023(No.of Docs 0)	0710102041892023/6	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2023	ARCHANA SINGHAL LIQUIDATOR SHREE OM ENTERPRISES PVT. LTD. VS. MR. GOVIND RAM BAFNA	Application under any other provisions-IBC	26-02-2024	DELAY ORDER	
1093	6/5/2023	0710102041892023(No.of Docs 0)	0710102041892023/6	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2023	ARCHANA SINGHAL LIQUIDATOR SHREE OM ENTERPRISES PVT. LTD. VS. MR. GOVIND RAM BAFNA	Application under any other provisions-IBC	26-02-2024	DELAY ORDER	
1094	12/5/2023	0710102043482023(No.of Docs 0)	0710102043482023/13	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	26-02-2024	bookmarking mandatory	
1095	16-05-2023	0710102044632023(No.of Docs 0)	0710102044632023/2	INTERLOCUTORY APPLICATION (I.B.C)/2892(ND)2023	RADHEY SHAYM YADAV	Application under any other provisions-IBC	26-02-2024	bookmarking not proper uploaded index numbering missed	
1096	16-02-2024	0710102048532023(No.of Docs 2)	0710102048532023/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2023	PUJA KHANEJA VS. CITI COLLECTIONS INDIA PVT LTD	Sec. 241(1),Sec. 242(4)	26-02-2024	bookmarking numbering missed	trs chambers
1097	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1098	16-02-2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	26-02-2024	bookmarking numbering missed	kvjindal

1099	16-02-2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	26-02-2024	bookmarking numbering missed	kvjindal
1100	16-02-2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	26-02-2024	bookmarking numbering missed	kvjindal
1101	16-02-2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	26-02-2024	bookmarking numbering missed	kvjindal
1102	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1103	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1104	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1105	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1106	23-02-2024	0710102060272022(No.of Docs 2)	0710102060272022/8	COMPANY PETITION IB (IBC)/604(ND)2022	DINESH KUMAR BANSAL VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	26-02-2024	true copy missing and 1rs. court fee missing	HKLO
1107	30-01-2024	0710102051592022(No.of Docs 2)	0710102051592022/1	INTERLOCUTORY APPLICATION (I.B.C)/3073(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	26-02-2024	pagination missing in pdf.	adv.shobhan.mahanti
1108	30-01-2024	0710102051592022(No.of Docs 2)	0710102051592022/1	INTERLOCUTORY APPLICATION (I.B.C)/3073(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	26-02-2024	pagination missing in pdf.	adv.shobhan.mahanti

1109	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1110	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1111	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1112	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1113	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1114	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1115	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1116	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1117	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal

1118	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1119	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1120	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
1121	30-01-2024	0710102051592022(No.of Docs 2)	0710102051592022/1	INTERLOCUTORY APPLICATION (I.B.C)/3073(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	26-02-2024	pagination missing in pdf.	adv.shobhan.mahanti
1122	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-02-2024	need every page sign. bookmarking compulsory.	nayyaradi
1123	15-02-2024	0710102094152023(No.of Docs 1)	0710102094152023/4	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory index missed court fee and welfare missed	yourvakil
1124	15-02-2024	0710102094152023(No.of Docs 1)	0710102094152023/3	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	wrong file	yourvakil
1125	15-02-2024	0710102094152023(No.of Docs 2)	0710102094152023/2	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	yourvakil
1126	15-02-2024	0710102094152023(No.of Docs 2)	0710102094152023/1	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	yourvakil

1127	7/11/2023	0710102096752023(No.of Docs 0)	0710102096752023/6	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILD CORP PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	
1128	7/11/2023	0710102096822023(No.of Docs 0)	0710102096822023/6	TRANSFER APPLICATION (IBC)/59(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER RADIUS REALTY PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	
1129	30-01-2024	0710102051592022(No.of Docs 2)	0710102051592022/1	INTERLOCUTORY APPLICATION (I.B.C)/3073(ND)202 2	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	26-02-2024	pagination missing in pdf.	adv.shobhan.mahanti
1130	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	
1131	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	
1132	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	
1133	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	
1134	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	
1135	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	
1136	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	
1137	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	
1138	28-10-2023	0710102094262023(No.of Docs 0)	0710102094262023/1	COMPANY PETITION IB (IBC)/759(ND)2023	JASWANT SINGH	IBC Section 59	26-02-2024	Oder missing	

1139	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions-IBC	26-02-2024	bookmarking numbering missed	
1140	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions-IBC	26-02-2024	bookmarking numbering missed	
1141	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions-IBC	26-02-2024	bookmarking numbering missed	
1142	1/12/2023	0710102103452023(No.of Docs 0)	0710102103452023/1	CONTEMPT PETITION (IBC)/1(PB)2024	KEWAL KRISHAN KUMAR VSRAM RATAN KANOONGO (RESOLUTION PROFESSIONAL)	Rule 11 of NCLT, 2016	26-02-2024	Require order	
1143	19-02-2024	0710102103802023(No.of Docs 2)	0710102103802023/2	INTERLOCUTORY APPLICATION (I.B.C)/6533(ND)2023	MR. PRADEEP VS. MR. GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	RiyaThomas
1144	19-02-2024	0710102103812023(No.of Docs 2)	0710102103812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6537(ND)2023	MR PARDEEP VSMR GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	RiyaThomas
1145	15-02-2024	0710102082072023(No.of Docs 3)	0710102082072023/2	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLI MITED	IBC Under Sec 9	26-02-2024	bookmarking are mandatory index missed etc	KKSLO

1146	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions-IBC	26-02-2024	bookmarking numbering missed	
1147	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions-IBC	26-02-2024	bookmarking numbering missed	
1148	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions-IBC	26-02-2024	bookmarking numbering missed	
1149	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions-IBC	26-02-2024	bookmarking numbering missed	
1150	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions-IBC	26-02-2024	bookmarking numbering missed	

1151	16-02-2024	0710102105862023(No.of Docs 1)	0710102105862023/2	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	26-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	kailashassociates
1152	15-12-2023	0710102106732023(No.of Docs 0)	0710102106732023/2	COMPANY PETITION IB (IBC)/753(ND)2023	SRIVENKATESHWAR TRADEX PRIVATE LIMITED	IBC Under Sec 10	26-02-2024	order missing. mention bookmarking according your index.	
1153	26-02-2022	0710102016062022(No.of Docs 0)	0710102016062022/1	INTERLOCUTORY APPLICATION (I.B.C)/1579(PB)2022	JAYA BHARUKA VSBHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Application under any other provisions- IBC	26-02-2024	bookmarking numbering missed	
1154	2/3/2022	0710102011922022(No.of Docs 0)	0710102011922022/8	COMPANY PETITION (COMPANIES ACT)/49(PB)2022	ABDUL WASEEM VS. HAMZA TRADING AND INVESTMENTS PVT LTD	Sec. 241(1),Sec. 242(4)	26-02-2024	book marking missed	
1155	31-01-2022	0710102008712022(No.of Docs 0)	0710102008712022/35	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	26-02-2024	bookmarking mandatory	
1156	31-01-2022	0710102008712022(No.of Docs 0)	0710102008712022/33	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	26-02-2024	book marking mandatory as per index	
1157	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-02-2024	need every page sign. bookmarking compulsory.	nayyaradi

1158	24-02-2024	0710102106142023(No.of Docs 2)	0710102106142023/4	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	26-02-2024	require of every page sign and true copy page 10 to 114	negimilan04
1159	15-02-2024	0710102091782021(No.of Docs 2)	0710102091782021/19	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	26-02-2024	bookmarking are mandatory	sinha.awanish
1160	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-02-2024	need every page sign. bookmarking compulsory.	nayyaradi
1161	21-02-2024	0710102011842021(No.of Docs 2)	0710102011842021/5	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	26-02-2024	book marking missed according to the pagination	sravan1030
1162	1/8/2020	0710102075922020(No.of Docs 0)	0710102075922020/7	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020	KASHI VISWANATHAN SIVARAMAN VS. PARAMJIT GANDHI & ORS.	Sec 66(1)	26-02-2024	mention bookmarking as per index	
1163	1/8/2020	0710102075922020(No.of Docs 0)	0710102075922020/7	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020	KASHI VISWANATHAN SIVARAMAN VS. PARAMJIT GANDHI & ORS.	Sec 66(1)	26-02-2024	mention bookmarking as per index	
1164	1/8/2020	0710102075922020(No.of Docs 0)	0710102075922020/7	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020	KASHI VISWANATHAN SIVARAMAN VS. PARAMJIT GANDHI & ORS.	Sec 66(1)	26-02-2024	mention bookmarking as per index	
1165	1/8/2020	0710102075922020(No.of Docs 0)	0710102075922020/7	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020	KASHI VISWANATHAN SIVARAMAN VS. PARAMJIT GANDHI & ORS.	Sec 66(1)	26-02-2024	mention bookmarking as per index	
1166	6/10/2021	0710102072682021(No.of Docs 0)	0710102072682021/5	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	26-02-2024	mention bookmarking as per index	

1167	6/10/2021	0710102072682021(No.of Docs 0)	0710102072682021/5	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	26-02-2024	mention bookmarking as per index	
1168	6/10/2021	0710102072682021(No.of Docs 0)	0710102072682021/5	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	26-02-2024	mention bookmarking as per index	
1169	17-02-2024	0710102062072020(No.of Docs 2)	0710102062072020/20	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 Second Motion,Sec. 230-232 - Second Motion	26-02-2024	bookmarking compulsory.	NEERAJ.ARORA
1170	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
1171	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
1172	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
1173	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018

1174	6/10/2021	0710102072682021(No.of Docs 0)	0710102072682021/5	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	26-02-2024	mention bookmarking as per index	
1175	23-06-2021	0710102042702021(No.of Docs 0)	0710102042702021/12	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	26-02-2024	need sign of every page	
1176	23-06-2021	0710102042702021(No.of Docs 0)	0710102042702021/12	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	26-02-2024	need sign of every page	
1177	23-06-2021	0710102042702021(No.of Docs 0)	0710102042702021/12	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	26-02-2024	need sign of every page	
1178	23-06-2021	0710102042702021(No.of Docs 0)	0710102042702021/12	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	26-02-2024	need sign of every page	
1179	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
1180	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners

1181	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
1182	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
1183	7/1/2024	0710102001842024(No.of Docs 0)	0710102001842024/1	INTERLOCUTORY APPLICATION (I.B.C)/418(ND)2024	INDIAN BANK VS. GURLEEN KAUR	Application under any other provisions-IBC	26-02-2024	Oder missing	
1184	7/1/2024	0710102001942024(No.of Docs 0)	0710102001942024/1	INTERLOCUTORY APPLICATION (I.B.C)/421(ND)2024	INDIAN BANK VS. MANJEET KAUR CHADHA	Application under any other provisions-IBC	26-02-2024	Oder missing	
1185	9/1/2024	0710102002822024(No.of Docs 0)	0710102002822024/4	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign and true copy on every page	
1186	9/1/2024	0710102002822024(No.of Docs 0)	0710102002822024/4	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign and true copy on every page	
1187	9/1/2024	0710102002822024(No.of Docs 0)	0710102002822024/4	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign and true copy on every page	
1188	9/1/2024	0710102002822024(No.of Docs 0)	0710102002822024/4	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign and true copy on every page	
1189	9/1/2024	0710102003082024(No.of Docs 0)	0710102003082024/3	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign on every page	
1190	17-02-2024	0710102000522024(No.of Docs 1)	0710102000522024/1	COMPANY PETITION (COMPANIES ACT)/6(ND)2024	RAJESH KUMAR CHAUDHARY VS. MR. VISHU CHAUDHARY DIRECTOR	Sec. 241(1),Sec. 242(4)	26-02-2024	need every page sign and true copy in pdf. order missing.	raghav.sabharwal

1191	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1192	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1193	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1194	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1195	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1196	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1197	21-02-2024	0710102036132023(No.of Docs 2)	0710102036132023/16	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	26-02-2024	bookmarking are mandatory	alok@kumar
1198	11/7/2023	0710102059162023(No.of Docs 0)	0710102059162023/1	COMPANY PETITION IB (IBC)/26(ND)2024	UNION BANK OF INDIA LIMITED VS. UJWAL GUPTA	Section 95(1)	26-02-2024	4,5 page not clear	
1199	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1200	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	

1201	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1202	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1203	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1204	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1205	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1206	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1207	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1208	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1209	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1210	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1211	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	

1212	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1213	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1214	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1215	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1216	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
1217	24-03-2023	0710102027722023(No.of Docs 0)	0710102027722023/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2023	MAHALAXMI CASTLES AND VILLAS PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	bookmarking mandatory	
1218	12/8/2023	0710102070352023(No.of Docs 0)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	26-02-2024	need every page sign	
1219	21-08-2023	0710102072672023(No.of Docs 0)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	26-02-2024	bookmarking numbering missed order missed	
1220	23-02-2024	0710102073702023(No.of Docs 1)	0710102073702023/4	COMPANY APPEAL(COMPANIES ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-02-2024	page no.12 not clear page and court fee missing	d14312016

1221	23-02-2024	0710102072712023(No.of Docs 1)	0710102072712023/1	INTERLOCUTORY APPLICATION (I.B.C)/5042(ND)2023	M/S DADA INFRASTRUCTURE VS. MR. ATUL MITTAL RESOLUTION PROFESSIONAL M/S TECNOFAB ENGINNEERING PRIVATE LIMITED	Sec 60(5)	26-02-2024	incomplete file	9.52702E+11
1222	15-03-2023	0710102024112023(No.of Docs 0)	0710102024112023/1	INTERLOCUTORY APPLICATION (I.B.C)/1753(ND)2023	PRABHAKAR KUMAR VS	Application under any other provisions-IBC	26-02-2024	book marking mandatory as per index	
1223	6/2/2023	0710102013402023(No.of Docs 0)	0710102013402023/7	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	26-02-2024	court fee missed	
1224	6/2/2023	0710102013402023(No.of Docs 0)	0710102013402023/7	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	26-02-2024	court fee missed	
1225	6/2/2023	0710102013402023(No.of Docs 0)	0710102013402023/7	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	26-02-2024	court fee missed	
1226	6/2/2023	0710102013402023(No.of Docs 0)	0710102013402023/7	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	26-02-2024	court fee missed	
1227	4/9/2023	0710102077062023(No.of Docs 0)	0710102077062023/2	COMPANY APPLICATION(CO MPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	26-02-2024	bookmarking mandatory and sign missing	
1228	4/9/2023	0710102077062023(No.of Docs 0)	0710102077062023/3	COMPANY APPLICATION(CO MPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	26-02-2024	need every page sign double pages is not value abele	
1229	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
1230	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
1231	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
1232	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com

1233	8/9/2023	0710102078172023(No.of Docs 0)	0710102078172023/5	COMPANY APPEAL(COMPANIES ACT)/239(ND)2023	BHABHUTI SINGH AWANA VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-02-2024	bookmarking compulsory	
1234	26-08-2023	0710102074422023(No.of Docs 0)	0710102074422023/4	COMPANY PETITION IB (IBC)/552(ND)2023	AGARWAL COAL CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	26-02-2024	bookmarking numbering missed	
1235	26-08-2023	0710102074422023(No.of Docs 0)	0710102074422023/4	COMPANY PETITION IB (IBC)/552(ND)2023	AGARWAL COAL CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	26-02-2024	bookmarking numbering missed	
1236	26-08-2023	0710102074422023(No.of Docs 0)	0710102074422023/4	COMPANY PETITION IB (IBC)/552(ND)2023	AGARWAL COAL CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	26-02-2024	bookmarking numbering missed	
1237	26-08-2023	0710102074422023(No.of Docs 0)	0710102074422023/4	COMPANY PETITION IB (IBC)/552(ND)2023	AGARWAL COAL CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	26-02-2024	bookmarking numbering missed	
1238	19-02-2024	0710102105902022(No.of Docs 2)	0710102105902022/6	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	26-02-2024	mention address in affidavit	akshay0124@gmail.com

1239	19-02-2024	0710102092232022(No.of Docs 2)	0710102092232022/9	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	26-02-2024	pagination numbering missing as per index	12811
1240	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	
1241	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	
1242	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	
1243	16-09-2023	0710102080262023(No.of Docs 0)	0710102080262023/4	INTERLOCUTORY APPLICATION (I.B.C)/5138(ND)2023	MAHESH AGGARWAL LIQUIDATOR OF M/S HI RISE INFRATECH PVT. LTD. VS. THE INDIAN OVERSEAS BANK & OTHERS	Sec 60(5)	26-02-2024	service required	
1244	16-09-2023	0710102080262023(No.of Docs 0)	0710102080262023/4	INTERLOCUTORY APPLICATION (I.B.C)/5138(ND)2023	MAHESH AGGARWAL LIQUIDATOR OF M/S HI RISE INFRATECH PVT. LTD. VS. THE INDIAN OVERSEAS BANK & OTHERS	Sec 60(5)	26-02-2024	service required	
1245	16-09-2023	0710102080262023(No.of Docs 0)	0710102080262023/4	INTERLOCUTORY APPLICATION (I.B.C)/5138(ND)2023	MAHESH AGGARWAL LIQUIDATOR OF M/S HI RISE INFRATECH PVT. LTD. VS. THE INDIAN OVERSEAS BANK & OTHERS	Sec 60(5)	26-02-2024	service required	

1246	16-09-2023	0710102080262023(No.of Docs 0)	0710102080262023/4	INTERLOCUTORY APPLICATION (I.B.C)/5138(ND)2023	MAHESH AGGARWAL LIQUIDATOR OF M/S HI RISE INFRATECH PVT. LTD. VS. THE INDIAN OVERSEAS BANK & OTHERS	Sec 60(5)	26-02-2024	service required	
1247	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	
1248	23-02-2024	0710102082272023(No.of Docs 2)	0710102082272023/3	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	26-02-2024	page numbering missing in bookmarking	niclegal
1249	23-02-2024	0710102082642023(No.of Docs 2)	0710102082642023/8	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	26-02-2024	sign true copy missing and bookmarking compulsory	Pankaj_NCLT
1250	16-02-2024	0710102044082022(No.of Docs 1)	0710102044082022/17	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	26-02-2024	bookmarking numbering missed	DhanshyamPatel
1251	3/10/2023	0710102084892023(No.of Docs 0)	0710102084892023/1	COMPANY PETITION IB (IBC)/689(ND)2023	FASHION SUITINGS PRIVATE LIMITED VS. SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	26-02-2024	sign missing	

1252	3/10/2023	0710102084892023(No.of Docs 0)	0710102084892023/1	COMPANY PETITION IB (IBC)/689(ND)2023	FASHION SUITINGS PRIVATE LIMITED VS. SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	26-02-2024	sign missing	
1253	3/10/2023	0710102084892023(No.of Docs 0)	0710102084892023/1	COMPANY PETITION IB (IBC)/689(ND)2023	FASHION SUITINGS PRIVATE LIMITED VS. SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	26-02-2024	sign missing	
1254	3/10/2023	0710102084892023(No.of Docs 0)	0710102084892023/1	COMPANY PETITION IB (IBC)/689(ND)2023	FASHION SUITINGS PRIVATE LIMITED VS. SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	26-02-2024	sign missing	
1255	23-02-2024	0710200412962017(No.of Docs 5)	0710200412962017/5	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	26-02-2024	wrong file	sonalijoon
1256	5/10/2023	0710102085432023(No.of Docs 0)	0710102085432023/1	INTERLOCUTORY APPLICATION (I.B.C)/5839(ND)2023	VINOD KUMAR UPPAL VSLOTUS AUTO ENGINEERING LTD.	Sec 60(5)	26-02-2024	affidavit address rajsthan and notary delhi	
1257	5/10/2023	0710102085432023(No.of Docs 0)	0710102085432023/1	INTERLOCUTORY APPLICATION (I.B.C)/5839(ND)2023	VINOD KUMAR UPPAL VSLOTUS AUTO ENGINEERING LTD.	Sec 60(5)	26-02-2024	affidavit address rajsthan and notary delhi	
1258	5/10/2023	0710102085432023(No.of Docs 0)	0710102085432023/1	INTERLOCUTORY APPLICATION (I.B.C)/5839(ND)2023	VINOD KUMAR UPPAL VSLOTUS AUTO ENGINEERING LTD.	Sec 60(5)	26-02-2024	affidavit address rajsthan and notary delhi	
1259	5/10/2023	0710102085432023(No.of Docs 0)	0710102085432023/1	INTERLOCUTORY APPLICATION (I.B.C)/5839(ND)2023	VINOD KUMAR UPPAL VSLOTUS AUTO ENGINEERING LTD.	Sec 60(5)	26-02-2024	affidavit address rajsthan and notary delhi	
1260	15-02-2024	0710102029612020(No.of Docs 1)	0710102029612020/6	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	26-02-2024	book marking mandatory as per index	bajpaiand24

1261	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	
1262	19-10-2023	0710102092282023(No.of Docs 0)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	26-02-2024	bookmarking mandatory and need every pages sign	
1263	11/7/2018	0710200412782018(No.of Docs 0)	0710200412782018/8	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	26-02-2024	welfare ticket not clear and 1rs court fee missing and vakalatnama date missing	
1264	11/7/2018	0710200412782018(No.of Docs 0)	0710200412782018/10	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	26-02-2024	33, this page notary mismatch with affidavit and 63 this page affidavit date missing 65 to 74 pages not clear in Annexure	
1265	17-02-2024	0710102092912023(No.of Docs 2)	0710102092912023/1	COMPANY PETITION (COMPANIES ACT)/215(ND)2023	AMUL MOHAN MITTAL SON OF SATISH MOHAN MITTAL VS. INTEGRATED TECHNOLOGIES LIMITED	Sec. 58(3)	26-02-2024	bookmarking compulsory.	cshema09
1266	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-02-2024	need every page sign. bookmarking compulsory.	nayyaradi
1267	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	
1268	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	
1269	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	

1270	13-09-2022	0710102074802022(No.of Docs 0)	0710102074802022/2	COMPANY PETITION IB (IBC)/705(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS. SUDHA GUPTA	Section 95(1)	26-02-2024	bookmarking mandatory	
1271	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1272	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1273	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1274	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1275	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt

1276	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1277	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1278	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1279	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1280	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1281	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt

1282	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1283	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1284	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1285	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1286	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1287	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
1288	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt

1289	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1290	19-02-2024	0710102040142023(No.of Docs 3)	0710102040142023/3	INTERLOCUTORY APPLICATION (I.B.C)/2507(ND)2023	VIVEK RAHEJA FOR RESOLUTION PROFESSIONAL UNITECH MACHINES LIMITED VSSUSHANT CHHABRA FOR SUSPENDED BOARD OF DIRECTORS	Application under any other provisions- IBC	25-02-2024	book marking mandatory as per index	Bodhi@NCLT
1291	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1292	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1293	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1294	19-02-2024	0710102011512024(No.of Docs 1)	0710102011512024/1	INTERLOCUTORY APPLICATION (I.B.C)/622(PB)2024	QATAR SOLAR TECHNOLOGIES QSC VS. PUNJ LLOYD LTD. (THROUGH ITS LIQUIDATOR MR. ASHWINI MEHRA)	Sec 60(5)	25-02-2024	MISSING ORDER OF AFFIDAVIT	madhavikhanna @1234
1295	6/2/2024	0710102038472023(No.of Docs 1)	0710102038472023/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARYA SELECTION PVT. LTD.)	Sec 252 (3) - By Government Body	25-02-2024	Oder missing	easha
1296	6/2/2024	0710102038472023(No.of Docs 1)	0710102038472023/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARYA SELECTION PVT. LTD.)	Sec 252 (3) - By Government Body	25-02-2024	Oder missing	easha

1297	6/2/2024	0710102038472023(No.of Docs 1)	0710102038472023/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARYA SELECTION PVT. LTD.)	Sec 252 (3) - By Government Body	25-02-2024	Oder missing	easha
1298	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1299	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1300	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1301	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1302	20-02-2024	0710102067492020(No.of Docs 2)	0710102067492020/4	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	25-02-2024	bookmarking mandatory	KLAW
1303	15-02-2024	0710200412962017(No.of Docs 7)	0710200412962017/3	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	25-02-2024	wrong file	sonalijoon
1304	8/6/2022	0710102046982022(No.of Docs 0)	0710102046982022/4	COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA VS. ANITA GARG	Section 95(1)	25-02-2024	Oder missing	
1305	15-02-2024	0710102064282023(No.of Docs 1)	0710102064282023/3	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	25-02-2024	book marking mandatory as per index	Sanchit2017
1306	15-02-2024	0710102157482019(No.of Docs 1)	0710102157482019/1	COMPANY APPLICATION(IBC)/2735(PB)2019	VIJENDER SHARMA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-02-2024	wrong file	vijender@vsa.net.in

1307	8/6/2022	0710102046982022(No.of Docs 0)	0710102046982022/4	COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA VS. ANITA GARG	Section 95(1)	25-02-2024	Oder missing	
1308	8/6/2022	0710102046982022(No.of Docs 0)	0710102046982022/4	COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA VS. ANITA GARG	Section 95(1)	25-02-2024	Oder missing	
1309	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
1310	19-02-2024	0710102067822023(No.of Docs 3)	0710102067822023/5	COMPANY PETITION IB (IBC)/525(ND)2023	ABHILASHA COMMERCIAL PVT.LTD.. VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC under Sec 7	25-02-2024	mention bookmarking	rishamittal
1311	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	
1312	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	
1313	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	
1314	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/5	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	bookmarking compulsory.	
1315	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	
1316	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	
1317	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	

1318	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	
1319	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	
1320	4/8/2023	0710102068322023(No.of Docs 0)	0710102068322023/3	COMPANY PETITION IB (IBC)/553(ND)2023	THE LESS PACKAGING COMPANY INDIA PRIVATE LIMITED	IBC Section 59	25-02-2024	service required	
1321	8/8/2023	0710102069202023(No.of Docs 0)	0710102069202023/1	INTERLOCUTORY APPLICATION (I.B.C)/4332(PB)2023	MANOJ KUMAR AGARWAL VS. MANOJ AGARWAL	Application under any other provisions-IBC	25-02-2024	bookmarking mandatory	
1322	8/6/2022	0710102046982022(No.of Docs 0)	0710102046982022/4	COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA VS. ANITA GARG	Section 95(1)	25-02-2024	Oder missing	
1323	14-02-2024	0710102071172023(No.of Docs 1)	0710102071172023/4	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	25-02-2024	missing 1 rs court fee on vakalatnama	CSGKUMAR
1324	8/6/2022	0710102046992022(No.of Docs 0)	0710102046992022/4	COMPANY PETITION IB (IBC)/553(ND)2022	STATE BANK OF INDIA VS. PREM CHAND GARG	Section 95(1)	25-02-2024	Oder missing	
1325	8/6/2022	0710102046992022(No.of Docs 0)	0710102046992022/4	COMPANY PETITION IB (IBC)/553(ND)2022	STATE BANK OF INDIA VS. PREM CHAND GARG	Section 95(1)	25-02-2024	Oder missing	
1326	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 Second Motion	25-02-2024	wronf index	MVCO06
1327	8/6/2022	0710102046992022(No.of Docs 0)	0710102046992022/4	COMPANY PETITION IB (IBC)/553(ND)2022	STATE BANK OF INDIA VS. PREM CHAND GARG	Section 95(1)	25-02-2024	Oder missing	
1328	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 Second Motion	25-02-2024	wronf index	MVCO06
1329	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 Second Motion	25-02-2024	wronf index	MVCO06

1330	16-08-2022	0710102066312022(No.of Docs 0)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions-IBC	25-02-2024	need every page sign.	
1331	14-02-2024	0710102014422023(No.of Docs 1)	0710102014422023/3	COMPANY APPEAL(COMPANIES ACT)/68(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (AROMA TEXTILE PVT. LTD.)	Sec 252 (3) - By Government Body	25-02-2024	bookmarking mandatory	easha
1332	16-08-2022	0710102066312022(No.of Docs 0)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions-IBC	25-02-2024	need every page sign.	
1333	16-08-2022	0710102066312022(No.of Docs 0)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions-IBC	25-02-2024	need every page sign.	
1334	8/6/2022	0710102046992022(No.of Docs 0)	0710102046992022/4	COMPANY PETITION IB (IBC)/553(ND)2022	STATE BANK OF INDIA VS. PREM CHAND GARG	Section 95(1)	25-02-2024	Oder missing	
1335	14-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	25-02-2024	Oder missing	ABHISHEKNEGI
1336	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions-IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
1337	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1338	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1339	16-08-2022	0710102066312022(No.of Docs 0)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions-IBC	25-02-2024	need every page sign.	

1340	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1341	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1342	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1343	4/4/2023	0710102030852023(No.of Docs 0)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-02-2024	bookmarking pagination numbering missing	
1344	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
1345	14-02-2024	0710102109132023(No.of Docs 1)	0710102109132023/10	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	date missing in vakalatnama	trilegal2
1346	28-12-2023	0710102109902023(No.of Docs 0)	0710102109902023/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2024	APSARA SALES PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	bookmarking are mandatory	
1347	2/1/2024	0710102000362024(No.of Docs 0)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	25-02-2024	Wrong file	
1348	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions-IBC	25-02-2024	Oder delay	dk.sood@yahoo.com

1349	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions-IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
1350	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions-IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
1351	15-02-2024	0710102063482021(No.of Docs 2)	0710102063482021/6	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	25-02-2024	book marking mandatory as per index and index missing	Rajeev Raizada
1352	15-02-2024	0710102063482021(No.of Docs 2)	0710102063482021/7	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	25-02-2024	book marking and index missing	Rajeev Raizada
1353	11/12/2023	0710102105542023(No.of Docs 0)	0710102105542023/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/83(ND)2023	MANN NUTRITIONAL FOODS PRIVATE LIMITED	Sec. 230-232 Second Motion	25-02-2024	order missing.	
1354	16-02-2024	0710102105862023(No.of Docs 2)	0710102105862023/3	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	25-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	kailashassociates
1355	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO

1356	19-02-2024	0710102040102023(No.of Docs 2)	0710102040102023/4	INTERLOCUTORY APPLICATION (I.B.C)/2506(ND)2023 3	VIVEK RAHEJA FOR RESOLUTION PROFESSIONAL UNITECH MACHINES LIMITED VSSUSHANT CHHABRA FOR SUSPENDED BOARD OF DIRECTORS	Application under any other provisions-IBC,Application under any other provisions-IBC	25-02-2024	mention bookmarking	Bodhi@NCLT
1357	15-12-2023	0710102106732023(No.of Docs 0)	0710102106732023/1	COMPANY PETITION IB (IBC)/753(ND)2023	SRIVENKATESHW AR TRADEX PRIVATE LIMITED	IBC Under Sec 10	25-02-2024	need every page sign and true copy in annexure. bookmarking according your index.	
1358	15-02-2024	0710102036132023(No.of Docs 1)	0710102036132023/17	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	25-02-2024	book marking mandatory and stamp fee paste on blank page.	alok@kumar
1359	6/2/2024	0710102038472023(No.of Docs 1)	0710102038472023/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARYA SELECTION PVT. LTD.)	Sec 252 (3) - By Government Body	25-02-2024	Oder missing	easha
1360	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1361	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1362	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1363	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO

1364	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
1365	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
1366	13-12-2023	0710102106142023(No.of Docs 0)	0710102106142023/2	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	25-02-2024	both are separate file	
1367	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1368	16-02-2024	0710102090892020(No.of Docs 2)	0710102090892020/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2020	DALHOUSIE HOLDINGS LTD. VS. MARTIN & HARRIS PRIVATE LIMITED	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)	29-02-2024	56,57,60,61,72 this pages is not clear	
1369	18-02-2024	0710102088882021(No.of Docs 2)	0710102088882021/3	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	29-02-2024	bookmarking mandatory	
1370	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	
1371	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	

1372	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	
1373	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	
1374	1/1/2022	0710102000052022(No.of Docs 0)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	29-02-2024	Oder delay	
1375	1/1/2022	0710102000052022(No.of Docs 0)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	29-02-2024	Oder delay	
1376	1/1/2022	0710102000052022(No.of Docs 0)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	29-02-2024	Oder delay	
1377	1/1/2022	0710102000052022(No.of Docs 0)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	29-02-2024	Oder delay	
1378	13-09-2022	0710102074552022(No.of Docs 0)	0710102074552022/2	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PRASHANT GOYAL	Section 95(1)	29-02-2024	Oder missing	

1379	13-09-2022	0710102074552022(No.of Docs 0)	0710102074552022/2	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PRASHANT GOYAL	Section 95(1)	29-02-2024	Oder missing	
1380	13-09-2022	0710102074552022(No.of Docs 0)	0710102074552022/2	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PRASHANT GOYAL	Section 95(1)	29-02-2024	Oder missing	
1381	13-09-2022	0710102074552022(No.of Docs 0)	0710102074552022/2	COMPANY PETITION IB (IBC)/746(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. PRASHANT GOYAL	Section 95(1)	29-02-2024	Oder missing	
1382	13-09-2022	0710102074572022(No.of Docs 0)	0710102074572022/2	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SHYAM BIHARI	Section 95(1)	29-02-2024	Oder missing	
1383	13-09-2022	0710102074572022(No.of Docs 0)	0710102074572022/2	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SHYAM BIHARI	Section 95(1)	29-02-2024	Oder missing	
1384	13-09-2022	0710102074572022(No.of Docs 0)	0710102074572022/2	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SHYAM BIHARI	Section 95(1)	29-02-2024	Oder missing	
1385	13-09-2022	0710102074572022(No.of Docs 0)	0710102074572022/2	COMPANY PETITION IB (IBC)/747(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. SHYAM BIHARI	Section 95(1)	29-02-2024	Oder missing	
1386	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1387	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1388	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1389	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	

1390	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1391	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1392	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1393	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1394	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1395	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1396	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1397	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1398	19-02-2024	0710102061452019(No.of Docs 32)	0710102061452019/5	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	29-02-2024	Oder delay and bookmarking mandatory	
1399	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1400	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	

1401	26-12-2022	0710102107142022(No.of Docs 0)	0710102107142022/1	COMPANY APPEAL(COMPANIES ACT)/130(ND)2023	SIDHARTH DIXIT VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	29-02-2024	Oder missing	
1402	22-02-2024	0710102028982023(No.of Docs 1)	0710102028982023/8	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions-IBC	29-02-2024	order missing and sign and true copy require paga 3 to 4.	
1403	22-02-2024	0710102028982023(No.of Docs 1)	0710102028982023/8	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions-IBC	29-02-2024	order missing and sign and true copy require paga 3 to 4.	
1404	22-02-2024	0710102028982023(No.of Docs 1)	0710102028982023/8	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions-IBC	29-02-2024	order missing and sign and true copy require paga 3 to 4.	
1405	22-02-2024	0710102028982023(No.of Docs 1)	0710102028982023/8	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions-IBC	29-02-2024	order missing and sign and true copy require paga 3 to 4.	
1406	30-03-2023	0710102029522023(No.of Docs 0)	0710102029522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2023	GAGANDEEP SINGH TANEJA VSJINDAL BIOCHEM & DEVELOPERS PVT. LTD.	Sec 60(5)	29-02-2024	missing pagination as per index	
1407	25-07-2023	0710102065202023(No.of Docs 0)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTECH PVT LTD	Sec 60(5)	29-02-2024	Oder missing bookmarking pagination numbering missing and index missing also in bookmarking and affidavit mismatch with notary	

1408	25-07-2023	0710102065202023(No.of Docs 0)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTECH PVT LTD	Sec 60(5)	29-02-2024	Oder missing bookmarking pagination numbering missing and index missing also in bookmarking and affidavit mismatch with notary	
1409	25-07-2023	0710102065202023(No.of Docs 0)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTECH PVT LTD	Sec 60(5)	29-02-2024	Oder missing bookmarking pagination numbering missing and index missing also in bookmarking and affidavit mismatch with notary	
1410	25-07-2023	0710102065202023(No.of Docs 0)	0710102065202023/5	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2023	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL FOR M/S BULLAND BULDTECH PVT LTD	Sec 60(5)	29-02-2024	Oder missing bookmarking pagination numbering missing and index missing also in bookmarking and affidavit mismatch with notary	
1411	20-02-2024	0710102074332023(No.of Docs 1)	0710102074332023/3	COMPANY PETITION IB (IBC)/549(ND)2023	YES BANK LIMITED VS. ATS REALWORTH PRIVATE LIMITED	IBC under Sec 7	29-02-2024	Oder missing	
1412	2/9/2023	0710102076832023(No.of Docs 0)	0710102076832023/1	CONTEMPT PETITION(COMPANIES ACT)/17(ND)2023	MR SUMIT GUPTA VS. REGISTRAR OF COMPANIES (NCT OF DELHI)	Sec 425	29-02-2024	bookmarking mandatory	
1413	16-02-2024	0710102098072023(No.of Docs 1)	0710102098072023/3	TRANSFER APPLICATION/51(P B)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NC LT Rules,2016	29-02-2024	bookmarking mandatory and index missing and vakalatnama not form	

1414	16-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/5	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	29-02-2024	pagination numbering missing as per index	
1415	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/1	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	mention the diary no on application and pagination and sign of true copy	
1416	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/1	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	mention the diary no on application and pagination and sign of true copy	
1417	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	bookmarking mandatory and index	
1418	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/1	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	mention the diary no on application and pagination and sign of true copy	
1419	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/1	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	29-02-2024	mention the diary no on application and pagination and sign of true copy	
1420	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/3	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	29-02-2024	require order	
1421	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/3	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	29-02-2024	require order	
1422	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/3	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	29-02-2024	require order	

1423	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/3	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	29-02-2024	require order	
1424	24-02-2024	0710102109142023(No.of Docs 1)	0710102109142023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	29-02-2024	incomplete file	
1425	3/1/2024	0710102000532024(No.of Docs 0)	0710102000532024/21	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	29-02-2024	Oder missing	
1426	20-02-2024	0710102000762024(No.of Docs 1)	0710102000762024/1	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-02-2024	require order	
1427	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	
1428	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	
1429	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	
1430	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	
1431	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	
1432	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	
1433	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	

1434	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	
1435	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions-IBC	29-02-2024	Oder date delay	
1436	16-02-2018	0710102406952018(No.of Docs 0)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	missing pagination as per index	
1437	16-02-2018	0710102406952018(No.of Docs 0)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	missing pagination as per index	
1438	5/3/2019	0710102406952018(No.of Docs 2)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	pagination missed in book marking	
1439	5/3/2019	0710102406952018(No.of Docs 2)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	pagination missed in book marking	
1440	16-02-2018	0710102406952018(No.of Docs 0)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	sign missed after index	
1441	16-02-2018	0710102406952018(No.of Docs 0)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	sign missed after index	
1442	5/3/2019	0710102406952018(No.of Docs 2)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	pagination missed in book marking	
1443	5/3/2019	0710102406952018(No.of Docs 2)	0710102406952018/2	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4),Application under any other provisions	29-02-2024	pagination missed in book marking	

1444	16-02-2018	0710102406952018(No.of Docs 0)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	sign missed after index	
1445	16-02-2018	0710102406952018(No.of Docs 0)	0710102406952018/3	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	sign missed after index	
1446	16-02-2018	0710102406952018(No.of Docs 0)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	missing pagination as per index	
1447	16-02-2018	0710102406952018(No.of Docs 0)	0710102406952018/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2018	AVNEESH GUPTA & ANR. VS GREAT BALAJI FINBIZ LTD. & ORS.	Sec. 242(4), Application under any other provisions	29-02-2024	missing pagination as per index	
1448	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL (COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	28-02-2024	Oder missing and pagination numbering missing in bookmarking as per index	
1449	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	
1450	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	
1451	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	

1452	8/11/2023	0710102097562023(No.of Docs 0)	0710102097562023/2	TRANSFER APPLICATION/49(P B)2023	MEENAKSHI SHARMA VS. SKD TECHNOLOGIES PRIVATE LIMITED	Rule16(d),NC LT Rules,2016	28-02-2024	bookmarking pagination numbering missing as per index	
1453	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng misssd	
1454	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng misssd	
1455	23-11-2023	0710102100942023(No.of Docs 0)	0710102100942023/5	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	28-02-2024	need every pages sign	
1456	15-02-2024	0710102030402023(No.of Docs 6)	0710102030402023/4	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	28-02-2024	Oder delay	
1457	31-10-2023	0710102094962023(No.of Docs 0)	0710102094962023/2	COMPANY PETITION IB (IBC)/702(ND)2023	BANK OF MAHARASHTRA VS. VIKAS VASUDEV	Section 95(1)	28-02-2024	Oder missing	
1458	21-10-2023	0710102092932023(No.of Docs 0)	0710102092932023/1	INTERLOCUTORY APPLICATION (I.B.C)/5800(ND)2023	VANEET BHATIA VS. VIKESH JAIN	19(2)	28-02-2024	bookmarking pagination numbering missing as per index	
1459	27-03-2023	0710102028712023(No.of Docs 0)	0710102028712023/5	INTERLOCUTORY APPLICATION (I.B.C)/2414(ND)2023	ANUP SOOD VS. ATHAR ZIA	Sec 60(5)	28-02-2024	book marking mandatory as per index and require order	
1460	6/2/2024	0710102089082023(No.of Docs 41)	0710102089082023/4	TRANSFER APPLICATION/53(P B)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NC LT Rules,2016	28-02-2024	index missing as per bookmarking	
1461	29-01-2024	0710102079752023(No.of Docs 14)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	28-02-2024	Hindi page mention English type copy in pdf	

1462	15-02-2024	0710102026072022(No.of Docs 12)	0710102026072022/6	COMPANY PETITION IB (IBC)/283(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	28-02-2024	bookmarking pagination numbering missing as per index	
1463	15-02-2024	0710102026072022(No.of Docs 11)	0710102026072022/5	COMPANY PETITION IB (IBC)/283(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	28-02-2024	need every pages sign	
1464	29-01-2024	0710102079752023(No.of Docs 14)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	28-02-2024	Hindi page mention English type copy in pdf	
1465	14-07-2022	0710102055422022(No.of Docs 0)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	
1466	14-07-2022	0710102055422022(No.of Docs 0)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	
1467	14-07-2022	0710102055422022(No.of Docs 0)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	
1468	14-07-2022	0710102055422022(No.of Docs 0)	0710102055422022/1	INTERLOCUTORY APPLICATION (I.B.C)/3324(ND)2022	GAURAV KATIYAR VS. 1. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	28-02-2024	bookmarking pagination numbering missing as per index	
1469	29-01-2024	0710102079752023(No.of Docs 14)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	28-02-2024	Hindi page mention English type copy in pdf	

1470	29-01-2024	0710102079752023(No.of Docs 14)	0710102079752023/4	CONTEMPT PETITION (IBC)/53(PB)2023	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VSMOHAN KUMAR GARG	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	28-02-2024	Hindi page mention English type copy in pdf	
1471	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	
1472	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	
1473	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	
1474	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	
1475	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	
1476	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	
1477	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	

1478	11/7/2023	0710102059322023(No.of Docs 0)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions-IBC	28-02-2024	Oder missing and [pagination numbering missing as per index	
1479	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	
1480	26-02-2024	0710102008612022(No.of Docs 1)	0710102008612022/3	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	27-02-2024	court Fees 3 Rs Compulsory , Index Missing, Bookmarking Compulsory	
1481	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	
1482	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	
1483	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	
1484	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	
1485	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	
1486	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	
1487	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	
1488	13-12-2023	0710102106192023(No.of Docs 0)	0710102106192023/1	INTERLOCUTORY APPLICATION (I.B.C)/6676(ND)2023	MOHIT GOYAL VSSKAEL ENTERPRISES PVT. LTD	Application under any other provisions-IBC	27-02-2024	sign of all pages	

1489	30-10-2023	0710102094702023(No.of Docs 0)	0710102094702023/1	COMPANY PETITION (COMPANIES ACT)/226(ND)2023	MAHAVIR GOYAL VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59	27-02-2024	Oder delay	
1490	30-10-2023	0710102094702023(No.of Docs 0)	0710102094702023/1	COMPANY PETITION (COMPANIES ACT)/226(ND)2023	MAHAVIR GOYAL VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59	27-02-2024	Oder delay	
1491	30-10-2023	0710102094702023(No.of Docs 0)	0710102094702023/1	COMPANY PETITION (COMPANIES ACT)/226(ND)2023	MAHAVIR GOYAL VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59	27-02-2024	Oder delay	
1492	30-10-2023	0710102094702023(No.of Docs 0)	0710102094702023/1	COMPANY PETITION (COMPANIES ACT)/226(ND)2023	MAHAVIR GOYAL VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59	27-02-2024	Oder delay	
1493	21-10-2023	0710102092752023(No.of Docs 0)	0710102092752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6249(ND)2023	ALOK KAUSHIK VS. RISHABH WAREHOUSING CORPROATION	Application under any other provisions-IBC	27-02-2024	Oder delay	
1494	21-10-2023	0710102092752023(No.of Docs 0)	0710102092752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6249(ND)2023	ALOK KAUSHIK VS. RISHABH WAREHOUSING CORPROATION	Application under any other provisions-IBC	27-02-2024	Oder delay	
1495	21-10-2023	0710102092752023(No.of Docs 0)	0710102092752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6249(ND)2023	ALOK KAUSHIK VS. RISHABH WAREHOUSING CORPROATION	Application under any other provisions-IBC	27-02-2024	Oder delay	
1496	21-10-2023	0710102092752023(No.of Docs 0)	0710102092752023/2	INTERLOCUTORY APPLICATION (I.B.C)/6249(ND)2023	ALOK KAUSHIK VS. RISHABH WAREHOUSING CORPROATION	Application under any other provisions-IBC	27-02-2024	Oder delay	
1497	22-02-2024	0710102096172023(No.of Docs 2)	0710102096172023/3	COMPANY PETITION IB (IBC)/718(ND)2023	WIKREATE WORLDWIDE PRIVATE LIMITED VS. PK HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	27-02-2024	bookmarking mandatory	

1498	27-02-2024	0710102104622020(No.of Docs 1)	0710102104622020/22	COMPANY PETITION (COMPANIES ACT)/180(PB)2020	NEERAJ AGGARWALA VS. NATIONAL SECURITIES DEPOSITORIES LTD.	Sec. 241(1)	27-02-2024	require order	
1499	7/9/2021	0710102064252021(No.of Docs 0)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions-IBC,Sec 43(1) r/w Sec 44 (1)	27-02-2024	page no. missing in bookmarking	
1500	7/9/2021	0710102064252021(No.of Docs 0)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions-IBC,Sec 43(1) r/w Sec 44 (1)	27-02-2024	page no. missing in bookmarking	
1501	7/9/2021	0710102064252021(No.of Docs 0)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions-IBC,Sec 43(1) r/w Sec 44 (1)	27-02-2024	page no. missing in bookmarking	
1502	7/9/2021	0710102064252021(No.of Docs 0)	0710102064252021/2	INTERLOCUTORY APPLICATION (I.B.C)/4077(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions-IBC,Sec 43(1) r/w Sec 44 (1)	27-02-2024	page no. missing in bookmarking	
1503	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1504	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1505	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1506	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	

1507	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1508	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1509	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1510	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1511	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1512	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1513	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1514	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1515	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1516	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1517	9/1/2024	0710102002822024(No.of Docs 0)	0710102002822024/4	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign and true copy on every page	

1518	9/1/2024	0710102003082024(No.of Docs 0)	0710102003082024/3	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign on every page	
1519	17-02-2024	0710102000522024(No.of Docs 1)	0710102000522024/1	COMPANY PETITION (COMPANIES ACT)/6(ND)2024	RAJESH KUMAR CHAUDHARY VS. MR. VISHU CHAUDHARY DIRECTOR	Sec. 241(1),Sec. 242(4)	26-02-2024	need every page sign and true copy in pdf. order missing.	
1520	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	
1521	12/8/2023	0710102070352023(No.of Docs 0)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	26-02-2024	need every page sign	
1522	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	
1523	24-08-2023	0710102073702023(No.of Docs 0)	0710102073702023/4	COMPANY APPEAL(COMPANIES ACT)/220(ND)2023	AMARJYOTI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-02-2024	page no.12 not clear page and court fee missing	
1524	21-02-2024	0710102036132023(No.of Docs 2)	0710102036132023/16	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	26-02-2024	bookmarking are mandatory	
1525	23-02-2024	0710102072712023(No.of Docs 1)	0710102072712023/1	INTERLOCUTORY APPLICATION (I.B.C)/5042(ND)2023	M/S DADA INFRASTRUCTURE VS. MR. ATUL MITTAL RESOLUTION PROFESSIONAL M/S TECNOFAB ENGINEERING PRIVATE LIMITED	Sec 60(5)	26-02-2024	incomplete file	

1526	19-02-2024	0710102105902022(No.of Docs 2)	0710102105902022/6	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	26-02-2024	mention address in affidavit	
1527	19-02-2024	0710102092232022(No.of Docs 2)	0710102092232022/9	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	26-02-2024	pagination numbering missing as per index	
1528	16-02-2024	0710102105862023(No.of Docs 1)	0710102105862023/2	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	26-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	
1529	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	
1530	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	
1531	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	

1532	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	
1533	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	
1534	23-02-2024	0710200412962017(No.of Docs 5)	0710200412962017/5	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	26-02-2024	wrong file	
1535	4/9/2023	0710102077062023(No.of Docs 0)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	26-02-2024	need every page sign double pages is not value abele	
1536	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	
1537	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	
1538	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	
1539	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	
1540	8/9/2023	0710102078172023(No.of Docs 0)	0710102078172023/5	COMPANY APPEAL(COMPANIES ACT)/239(ND)2023	BHABHUTI SINGH AWANA VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	26-02-2024	bookmarking compulsory	
1541	15-02-2024	0710102082072023(No.of Docs 3)	0710102082072023/2	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	26-02-2024	bookmarking are mandatory index missed etc	
1542	26-07-2022	0710102060272022(No.of Docs 0)	0710102060272022/8	COMPANY PETITION IB (IBC)/604(ND)2022	DINESH KUMAR BANSAL VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	26-02-2024	true copy missing and 1rs. court fee missing	

1543	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	
1544	31-01-2022	0710102008712022(No.of Docs 0)	0710102008712022/35	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	26-02-2024	bookmarking mandatory	
1545	6/2/2023	0710102013402023(No.of Docs 0)	0710102013402023/7	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	26-02-2024	court fee missed	
1546	23-02-2024	0710102082272023(No.of Docs 2)	0710102082272023/3	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	26-02-2024	page numbering missing in bookmarking	
1547	23-02-2024	0710102082642023(No.of Docs 2)	0710102082642023/8	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	26-02-2024	sign true copy missing and bookmarking compulsory	
1548	16-02-2024	0710102044082022(No.of Docs 1)	0710102044082022/17	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	26-02-2024	bookmarking numbering missed	
1549	11/6/2023	0710102052462023(No.of Docs 0)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	26-02-2024	bookmarking numbering missed	
1550	11/6/2023	0710102052462023(No.of Docs 0)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	26-02-2024	bookmarking numbering missed	

1551	11/6/2023	0710102052462023(No.of Docs 0)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	26-02-2024	bookmarking numbering missed	
1552	6/2/2023	0710102013402023(No.of Docs 0)	0710102013402023/7	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	26-02-2024	court fee missed	
1553	15-02-2024	0710102029612020(No.of Docs 1)	0710102029612020/6	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	26-02-2024	book marking mandatory as per index	
1554	31-01-2022	0710102008712022(No.of Docs 0)	0710102008712022/33	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	26-02-2024	book marking mandatory as per index	
1555	19-10-2023	0710102092282023(No.of Docs 0)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	26-02-2024	bookmarking mandatory and need every pages sign	
1556	6/2/2023	0710102013402023(No.of Docs 0)	0710102013402023/7	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	26-02-2024	court fee missed	
1557	6/2/2023	0710102013402023(No.of Docs 0)	0710102013402023/7	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	26-02-2024	court fee missed	
1558	24-03-2023	0710102027722023(No.of Docs 0)	0710102027722023/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2023	MAHALAXMI CASTLES AND VILLAS PRIVATELIMITED	Sec. 230-232, Sec 234	26-02-2024	bookmarking mandatory	
1559	7/11/2023	0710102096752023(No.of Docs 0)	0710102096752023/6	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	
1560	17-02-2024	0710102092912023(No.of Docs 2)	0710102092912023/1	COMPANY PETITION (COMPANIES ACT)/215(ND)2023	AMUL MOHAN MITTAL SON OF SATISH MOHAN MITTAL VS. INTEGRATED TECHNOLOGIES LIMITED	Sec. 58(3)	26-02-2024	bookmarking compulsory.	

1561	19-02-2024	0710102103812023(No.of Docs 2)	0710102103812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6537(ND)2023	MR PARDEEP VSMR GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	
1562	19-02-2024	0710102103802023(No.of Docs 2)	0710102103802023/2	INTERLOCUTORY APPLICATION (I.B.C)/6533(ND)2023	MR. PRADEEP VS. MR. GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	
1563	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1564	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1565	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1566	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1567	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1568	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1569	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1570	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	

1571	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1572	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1573	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1574	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1575	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1576	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1577	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1578	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICE S PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	
1579	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	

1580	15-02-2024	0710102094152023(No.of Docs 1)	0710102094152023/4	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory index missed court fee and welfare missed	
1581	15-02-2024	0710102094152023(No.of Docs 1)	0710102094152023/3	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	wrong file	
1582	15-02-2024	0710102094152023(No.of Docs 2)	0710102094152023/2	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	
1583	9/1/2024	0710102002822024(No.of Docs 0)	0710102002822024/4	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign and true copy on every page	
1584	15-03-2023	0710102024112023(No.of Docs 0)	0710102024112023/1	INTERLOCUTORY APPLICATION (I.B.C)/1753(ND)2023	PRABHAKAR KUMAR VS	Application under any other provisions-IBC	26-02-2024	book marking mandatory as per index	
1585	7/11/2023	0710102096822023(No.of Docs 0)	0710102096822023/6	TRANSFER APPLICATION (IBC)/59(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER RADIUS REALTY PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	
1586	15-02-2024	0710102091782021(No.of Docs 2)	0710102091782021/19	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	26-02-2024	bookmarking are mandatory	
1587	16-02-2024	0710102048532023(No.of Docs 2)	0710102048532023/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2023	PUJA KHANEJA VS. CITI COLLECTIONS INDIA PVT LTD	Sec. 241(1),Sec. 242(4)	26-02-2024	bookmarking numbering missed	
1588	17-02-2024	0710102062072020(No.of Docs 2)	0710102062072020/20	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 Second Motion,Sec. 230-232 - Second Motion	26-02-2024	bookmarking compulsory.	

1589	24-02-2024	0710102106142023(No.of Docs 2)	0710102106142023/4	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	26-02-2024	require of every page sign and true copy page 10 to 114	
1590	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTIO N CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	
1591	7/1/2024	0710102001842024(No.of Docs 0)	0710102001842024/1	INTERLOCUTORY APPLICATION (I.B.C)/418(ND)2024	INDIAN BANK VS. GURLEEN KAUR	Application under any other provisions- IBC	26-02-2024	Oder missing	
1592	11/6/2023	0710102052462023(No.of Docs 0)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	26-02-2024	bookmarking numbering missed	
1593	15-02-2024	0710102094152023(No.of Docs 2)	0710102094152023/1	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NC LT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	
1594	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	
1595	21-02-2024	0710102011842021(No.of Docs 2)	0710102011842021/5	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	26-02-2024	book marking missed according to the pagination	
1596	9/1/2024	0710102002822024(No.of Docs 0)	0710102002822024/4	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	26-02-2024	need to sign and true copy on every page	
1597	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-02-2024	need every page sign. bookmarking compulsory.	

1598	7/1/2024	0710102001942024(No.of Docs 0)	0710102001942024/1	INTERLOCUTORY APPLICATION (I.B.C)/421(ND)2024	INDIAN BANK VS. MANJEET KAUR CHADHA	Application under any other provisions-IBC	26-02-2024	Oder missing	
1599	9/1/2024	0710102002822024(No.of Docs 0)	0710102002822024/4	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions-IBC	26-02-2024	need to sign and true copy on every page	
1600	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-02-2024	need every page sign. bookmarking compulsory.	
1601	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-02-2024	need every page sign. bookmarking compulsory.	
1602	17-02-2024	0710102012452021(No.of Docs 2)	0710102012452021/3	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	26-02-2024	need every page sign. bookmarking compulsory.	
1603	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	
1604	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	
1605	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	
1606	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	

1607	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	
1608	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	
1609	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1610	20-07-2023	0710102063762023(No.of Docs 0)	0710102063762023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2023	YMER TECHNOLOGY INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	26-02-2024	Oder missing	
1611	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions-IBC	25-02-2024	Oder delay	
1612	8/2/2023	0710102014422023(No.of Docs 0)	0710102014422023/3	COMPANY APPEAL(COMPANIES ACT)/68(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (AROMA TEXTILE PVT. LTD.)	Sec 252 (3) - By Government Body	25-02-2024	bookmarking mandatory	
1613	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 Second Motion	25-02-2024	wronf index	
1614	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 Second Motion	25-02-2024	wronf index	
1615	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 Second Motion	25-02-2024	wronf index	
1616	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 Second Motion	25-02-2024	wronf index	

1617	14-02-2024	0710102109132023(No.of Docs 1)	0710102109132023/10	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	date missing in vakalatnama	
1618	15-02-2024	0710102036132023(No.of Docs 1)	0710102036132023/17	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	25-02-2024	book marking mandatory and stamp fee paste on blank page.	
1619	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	
1620	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	
1621	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	
1622	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	

1623	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	
1624	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	
1625	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	
1626	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	
1627	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	
1628	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	

1629	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	
1630	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	
1631	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	
1632	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	
1633	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	
1634	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	
1635	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	

1636	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	
1637	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	25-02-2024	index missing bookmarking	
1638	14-02-2024	0710102071172023(No.of Docs 1)	0710102071172023/4	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	25-02-2024	missing 1 rs court fee on vakalatnama	
1639	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	25-02-2024	index missing bookmarking	
1640	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	25-02-2024	index missing bookmarking	
1641	15-02-2024	0710102157482019(No.of Docs 1)	0710102157482019/1	COMPANY APPLICATION(IBC)/2735(PB)2019	VIJENDER SHARMA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-02-2024	wrong file	
1642	20-02-2024	0710102067492020(No.of Docs 2)	0710102067492020/4	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	25-02-2024	bookmarking mandatory	

1643	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	
1644	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	
1645	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	
1646	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	
1647	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	
1648	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	
1649	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	
1650	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	
1651	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	

1652	15-02-2024	0710102063482021(No.of Docs 2)	0710102063482021/7	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	25-02-2024	book marking and index missing	
1653	15-02-2024	0710102063482021(No.of Docs 2)	0710102063482021/6	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	25-02-2024	book marking mandatory as per index and index missing	
1654	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	25-02-2024	index missing bookmarking	
1655	15-02-2024	0710102064282023(No.of Docs 1)	0710102064282023/3	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	25-02-2024	book marking mandatory as per index	
1656	19-02-2024	0710102011512024(No.of Docs 1)	0710102011512024/1	INTERLOCUTORY APPLICATION (I.B.C)/622(PB)2024	QATAR SOLAR TECHNOLOGIES QSC VS. PUNJ LLOYD LTD. (THROUGH ITS LIQUIDATOR MR. ASHWINI MEHRA)	Sec 60(5)	25-02-2024	MISSING ORDER OF AFFIDAVIT	
1657	14-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	25-02-2024	Oder missing	
1658	15-02-2024	0710200412962017(No.of Docs 7)	0710200412962017/3	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	25-02-2024	wrong file	

1659	16-02-2024	0710102105862023(No.of Docs 2)	0710102105862023/3	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	25-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	
1660	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions-IBC	25-02-2024	Oder delay	
1661	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions-IBC	25-02-2024	Oder delay	
1662	15-02-2024	0710102003812023(No.of Docs 1)	0710102003812023/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions-IBC	25-02-2024	Oder delay	

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE NO 011-24361890

ROOM NO 103